

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.08/81
SCHEDULED ON 28.07.2015

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 08/81 of Norms Committee-II for the year 2015-16 scheduled to be held on 28.07.2015 was actually held on 11.08.2015 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Jain, D.O.	DIPP
2.	Shri Gajraj Singh, Sr. D.O.	DHI
3.	Shri S. K. Bhatnagar, Dy. Industrial Adviser	MoS
4.	Shri K.C. Raju, DDG	DGFT
5.	Shri Pradyumna Sahu, FTDO	DGFT

1	Case No.:36/11/81-ALC2/2013	Party Name:MAGNETI	Meet No/Date:8/81-	Status:Deferred
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	MARELLI UM ELECTRONIC SYSTEMS PVT.LTD.,	ALC2/2015 28.07.2015	
HQ File :01/81/050/00190/AM14/	RLA File :05/24/040/00421/AM13/	Lic.No/Date:0510345900 13.02.2013	Defer Date:08.09.2015
Decision :NC observed that DeitY was requested to furnish the copy of their comments which is still awaited from them. NC decided to send a reminder to DeitY furnish the copy of the comments at the earliest. The case stands deferred to 08.09.2015.			

2	Case No.:21/4/81-ALC2/2013	Party Name:MC COM INDUSTRIES (INDIA) PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00076/AM14/	RLA File :03/95/040/01046/AM13/	Lic.No/Date:0310729566 26.03.2013	Defer Date:08.09.2015
Decision :NC observed that the reply of the firm has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

3	Case No.:35/4/81-ALC2/2013	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
	HQ File :01/81/050/00090/AM14/	RLA File :07/24/040/00523/AM13/	Lic.No/Date:0710094713 09.04.2013	
Decision : NC noted that firm has not replied to DeitY D/L dated 11.12.2014, reminder dated 04.03.2015 and final reminder dated 18.05.2015. Since no reply was received from firm despite repeated reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC. RA may take suitable consequential action accordingly.				

4	Case No.:2/8/81-ALC2/2013	Party Name:EPSILON BATTERIES PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00118/AM14/	RLA File :08/24/040/00032/AM14/	Lic.No/Date:0810120617 30.04.2013	Defer Date:08.09.2015
Decision :NC observed that MoEF vide D.O. letter No.5-13/2013-HSMD dated 31.07.2015 has stated that they have not received the application of the company on the subject AA. NC decided to send a copy of the application of the company to MoEF for comments. The case stands deferred to 08.09.2015.				

Case No.: 8/14/81-ALC2/2013	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00213/AM14/	RLA File :02/24/040/00010/AM14/	Lic.No/Date:0210189458 08.05.2013	Defer Date:08.09.2015
5 Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 08.09.2015.			

Case No.: 1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date:08.09.2015
6 Decision : NC observed that the case has been referred to MoD for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

Case No.: 1/5/81-ALC2/2014	Party Name:ANDRITZ HYDRO PRIVATE LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00151/AM15/	RLA File :11/21/040/00010/AM14/	Lic.No/Date:1110027515 06.06.2013	Defer Date:08.09.2015
7 Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

Case No.: 12/11/81-ALC2/2013	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
HQ File :01/81/050/00166/AM14/	RLA File :11/24/040/00021/AM13/	Lic.No/Date:1110027518 10.06.2013	
8 Decision : NC noted that firm has not replied to DeitY D/L dated 01.12.2014, reminder dated 28.04.2015 and final reminder dated 23.06.2015. Since no reply was received from firm despite repeated reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC. RA may take suitable consequential action accordingly.			

Case No.: 6/11/81-ALC2/2013	Party Name:PRECISION ELECTRONICS LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00160/AM14/	RLA File :05/24/040/00066/AM14/	Lic.No/Date:0510357436 18.06.2013	Defer Date:08.09.2015
9 Decision : NC noted that DeitY Deficiency letter was issued to the company on 23.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			

Case No.: 1/14/81-ALC2/2013	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00206/AM14/	RLA File :07/24/040/00155/AM14/	Lic.No/Date:0710098022 03.09.2013	Defer Date:08.09.2015
10 Decision :NC observed that clarification from RA is still awaited regarding whether the subject AA has been issued on net to net basis. NC decided to send a reminder to RA to expedite the reply. The case stands deferred to 08.09.2015.			

Case No.: 6/2/81-ALC2/2014	Party Name:DELITE ENGINEERS PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00007/AM15/	RLA File :34/24/040/00244/AM14/	Lic.No/Date:3410038999 13.01.2014	Defer Date:08.09.2015
11 Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

Case No.: 35/2/81-ALC2/2014	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00036/AM15/	RLA File :13/24/040/00048/AM14/	Lic.No/Date:1310045824 17.01.2014	Defer Date:08.09.2015
12 Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 08.09.2015.			

13 Case No.: 62/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:8/81-ALC2/2015	Status: Deferred
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		28.07.2015	
HQ File :01/81/050/00063/AM15/	RLA File :03/94/040/00901/AM14/	Lic.No/Date:0310767077 21.01.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

14	Case No.: 66/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00067/AM15/	RLA File :03/94/040/00498/AM14/	Lic.No/Date:0310767749 24.01.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

15	Case No.: 17/2/81-ALC2/2014	Party Name:VSM VENTURE CONTROL SYSTEMS P.LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00018/AM15/	RLA File :05/24/040/00410/AM14/	Lic.No/Date:0510378008 03.02.2014	Defer Date:08.09.2015
Decision : NC observed that copy of the application of the company has not been received. NC also noted that clarification from RA is still awaited whether the subject AA has been issued on repeat basis. NC decided to send a reminder to RA to expedite the reply.				
The case stands deferred to 08.09.2015.				

16	Case No.: 71/2/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00072/AM15/	RLA File :02/24/040/00189/AM14/	Lic.No/Date:0210199764 07.02.2014	Defer Date:08.09.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments.				
The case stands deferred to 08.09.2015.				

17	Case No.: 48/2/81-ALC2/2014	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00049/AM15/	RLA File :11/24/040/00008/AM14/	Lic.No/Date:1110027893 12.02.2014	Defer Date:08.09.2015

Decision : NC observed that the case has been referred to DoT for comments. NC decided to defer the case.

The case stands deferred to 08.09.2015.

18	Case No.: 12/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00013/AM15/	RLA File :05/23/040/00075/AM14/	Lic.No/Date:0510379333 13.02.2014	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to DoT for comments. NC decided to defer the case.			
	The case stands deferred to 08.09.2015.			

19

Case No.:92/2/81-ALC2/2014	Party Name:RATNAMANI METALS & TUBES LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00093/AM15/	RLA File :08/24/040/00510/AM14/	Lic.No/Date:0810128877 14.02.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/19 dated 11.08.2015 as under:-

1. Thickness of 3 LPP coating in “externally coated pipes” may be specified as 2.75 mm”
2. Sizes and quantities of export items may be specified as under:

2.75 mm thk 3LPP externally coated pipes	
Size	Length
219.1 mm (OD) x 6.35 MM (WT)	15110 Meter
168.3 mm (OD) x 7.11 MM (WT)	1656 Meter
114.3 mm (OD) x 6.02 MM (WT)	1464 Meter
Total	18230 Meters
Bare Pipes	
219.1 mm (OD) x 6.35 MM (WT)	240 Meter
168.3 mm (OD) x 7.11 MM (WT)	180 Meter
114.3 mm (OD) x 6.02 MM (WT)	168 Meter
Total	588 Meters

3. Total net weight of export items may be modified as 798554 Kgs..
4. Words “ of relevant grade & size “ may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 759139 Kgs.(18818 Meters) on net to net basis.
5. Quantity of import item at Sl. No. 2 may be allowed as 1642 Kgs., taking clue from SIONs at Sl. No. C-1290/C-1291

6. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e 34500 Kgs., taking clue from SIONs at Sl. No. C-1290 & C-1291

RA may take suitable consequential action accordingly.

20	Case No.: 24/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00025/AM15/	RLA File :05/23/040/00537/AM13/	Lic.No/Date:0510380166 24.02.2014	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to DoT for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

21	Case No.: 86/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00087/AM15/	RLA File :05/23/040/00265/AM13/	Lic.No/Date:0510380165 24.02.2014	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to DoT for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

22	Case No.: 41/2/81-ALC2/2014	Party Name:SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00042/AM15/	RLA File :05/24/040/00459/AM14/	Lic.No/Date:0510382339 20.03.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

23	Case No.: 7/8/81-ALC2/2015	Party Name:INTERNATIONAL COMBUSTION (INDIA) LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00151/AM16/	RLA File :02/24/040/00224/AM14/	Lic.No/Date:0210201705 27.03.2014	
Decision : NC decided to ratify the norms of above AA as per GN-4 for Engineering products as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/23 dated 11.08.2015.				
RA may take suitable consequential action accordingly.				

24	Case No.:1/2/81-ALC2/2014	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00002/AM15/	RLA File :34/24/040/00001/AM15/	Lic.No/Date:3410039725 03.04.2014	Defer Date:08.09.2015
Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application. The case stands deferred to 08.09.2015.				

25	Case No.:27/8/81-ALC2/2014	Party Name:AMC COOKWARE (INDIA) PVT.LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00238/AM15/	RLA File :07/24/040/00002/AM15/	Lic.No/Date:0710104026 12.05.2014	Defer Date:08.09.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.				

26	Case No.:38/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00249/AM15/	RLA File :56/24/040/00006/AM15/	Lic.No/Date:5610004271 29.05.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to MoS for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

27	Case No.:39/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00250/AM15/	RLA File :56/24/040/00003/AM15/	Lic.No/Date:5610004268 29.05.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(9)/2014-TW-Vol.I dated 05.08.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

28	Case No.:40/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
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HQ File :01/81/050/00251/AM15/	RLA File :56/24/040/00002/AM15/	Lic.No/Date:5610004267 29.05.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(9)/2014-TW-Vol.I dated 24.07.2015 (copy enclosed).			
RA may take suitable consequential action accordingly.			

	Case No.: 42/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
29	HQ File :01/81/050/00253/AM15/	RLA File :56/24/040/00004/AM15/	Lic.No/Date:5610004269 29.05.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(9)/2014-TW-Vol.I dated 05.08.2015 (copy enclosed).			
	RA may take suitable consequential action accordingly.			

	Case No.: 43/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
30	HQ File :01/81/050/00254/AM15/	RLA File :56/24/040/00005/AM15/	Lic.No/Date:5610004270 29.05.2014	Defer Date:08.09.2015
	Decision : NC observed that the reply of the firm has been referred to MoS for comments. NC decided to defer the case.			
	The case stands deferred to 08.09.2015.			

Case No.: 33/8/81-ALC2/2014	Party Name:METENERE LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00244/AM15/	RLA File :05/24/040/00073/AM15/	Lic.No/Date:0510388084 03.06.2014	Defer Date:08.09.2015
31	Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments.		
The case stands deferred to 08.09.2015.			

Case No.: 3/8/81-ALC2/2014	Party Name:SALZER ELECTRONICS LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
32	HQ File :01/81/050/00214/AM15/	RLA File :32/24/040/00004/AM15/	Lic.No/Date:3210076736 06.06.2014
Decision : NC decided to ratify the norms of above AA on repeat basis as per comments of			

the representative of DHI present in the Norms Committee Meeting.

RA may take suitable consequential action accordingly.

33	Case No.:32/8/81-ALC2/2014	Party Name:NLMK INDIA SERVICE CENTER PVT. LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00243/AM15/	RLA File :03/95/040/00173/AM15/	Lic.No/Date:0310784579 06.06.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(129)/2014TSW(B)/281 dated 17.07.2015 (copy enclosed).				
RA may take suitable consequential action accordingly.				

34	Case No.:37/8/81-ALC2/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00248/AM15/	RLA File :04/24/040/00046/AM15/	Lic.No/Date:0410158825 25.06.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

35	Case No.:26/11/81-ALC2/2014	Party Name:HIGHTEMP FURNACES LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00340/AM15/	RLA File :07/24/040/00093/AM15/	Lic.No/Date:0710105513 03.07.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

36	Case No.:35/11/81-ALC2/2014	Party Name:HBL POWER SYSTEMS LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00349/AM15/	RLA File :09/24/040/00057/AM15/	Lic.No/Date:0910060610 08.07.2014	Defer Date:08.09.2015
Decision : NC observed that correct copy of the application of the firm is still awaited from RA. NC decided to send a reminder to RA to forward the copy of the application at the earliest.				

The case stands deferred to 08.09.2015.

37	Case No.:12/11/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00326/AM15/	RLA File :02/24/040/00069/AM15/	Lic.No/Date:0210204395 09.07.2014	Defer Date:08.09.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 08.09.2015.				

38	Case No.:43/11/81-ALC2/2014	Party Name:HEENA METAL PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00357/AM15/	RLA File :03/94/040/00089/AM15/	Lic.No/Date:0310786766 14.07.2014	Defer Date:08.09.2015
Decision : NC noted that MSME Deficiency letter was issued to the company on 09.06.2015 followed by reminder on 22.07.2015. NC decided to wait for the reply of the company. The case stands deferred to 11.08.2015.				

39	Case No.:29/11/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00343/AM15/	RLA File :34/24/040/00013/AM15/	Lic.No/Date:3410040368 16.07.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

40	Case No.:69/11/81-ALC2/2014	Party Name:NLMK INDIA SERVICE CENTER PVT. LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00383/AM15/	RLA File :03/95/040/00312/AM15/	Lic.No/Date:0310786927 16.07.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(129)/2014TSW(B)/281 dated 17.07.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

41	Case No.:73/11/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00387/AM15/	RLA File :03/94/040/00347/AM15/	Lic.No/Date:0310786931 16.07.2014	Defer Date:08.09.2015
	Decision : NC noted that DHI Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			

42	Case No.:23/11/81-ALC2/2014	Party Name:FRITION METAL FIBRES (INDIA) P.LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
	HQ File :01/81/050/00337/AM15/	RLA File :05/23/040/00140/AM15/	Lic.No/Date:0510389786 18.07.2014	
	Decision : NC noted that firm has not replied to MSME D/L dated 28.04.2015 and reminder dated 22.06.2015. Since no reply was received from firm despite reminder, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC. RA may take suitable consequential action accordingly.			

43	Case No.:21/11/81-ALC2/2014	Party Name:SHREEM ELECTRIC LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00335/AM15/	RLA File :31/83/040/00106/AM15/	Lic.No/Date:3110064588 22.07.2014	Defer Date:08.09.2015
	Decision : NC observed that DeitY vide letter No. 17(30)/2014-IPHW dated 31.10.014 has directed the company to depute a technical personal for discussion followed by reminders dated, 07.01.2015, 23.02.2015 & 26.03.2015. NC decided to send a reminder to the company to depute the technical person for discussion with DeitY immediately. The case stands deferred to 08.09.2015.			

44	Case No.:38/11/81-ALC2/2014	Party Name:NTL ELECTRONICS INDIA LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
	HQ File :01/81/050/00352/AM15/	RLA File :05/24/040/00181/AM15/	Lic.No/Date:0510389922 23.07.2014	
	Decision : NC noted that firm has not replied to DeitY D/L dated 12.03.2015 and reminder dated 22.06.2015. Since no reply was received from firm despite reminder, the committee			

decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.

RA may take suitable consequential action accordingly.

Case No.:44/11/81-ALC2/2014	Party Name:NAMCO INDUSTRIES PVT.LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
HQ File :01/81/050/00358/AM15/	RLA File :03/95/040/00359/AM15/	Lic.No/Date:0310787293 24.07.2014	
45	Decision : NC noted that firm has not replied to MoS D/L dated 05.01.2015, reminder dated 26.04.2015 and final reminder 23.06.2015. Since no reply was received from firm despite reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.		
	RA may take suitable consequential action accordingly.		

Case No.:52/11/81-ALC2/2014	Party Name:JINDAL SAW LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00366/AM15/	RLA File :05/23/040/00167/AM15/	Lic.No/Date:0510389948 24.07.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/46 dated 11.08.2015 as under:-

1. Net weight of export items at Sl. No. 1 to 8 may be specified as 12058 MT, 33.711 MT, 40.189 MT , 33.741 MT, 2.774 MT, 27.372 MT, 733.89 MT & 4.402 MT respectively.
2. Export item a Sl. No. 9 to contain 1684 Kgs. of monal sheaths.
3. Thickness of “3LPP coating” in export items at Sl. No. 1 may be specified as “3.20 mm”.
4. Thickness of “Concrete coating” in export items at Sl. No. 1 may be specified as “50 cm”.
5. Thickness of “3LPE coating” in export items at Sl. No. 7 may be specified as “3 mm”.
6. Quantity of import item at Sl. No. 1 may be allowed as applied for.
7. Quantities of import items at Sl. No. 2, 3, 4, 5 & 6 may be allowed as 14.956 MT, 5.805 MT , 107.3 MT, 5.55 MT & 1106.7 MT respectively inclusive of 5% wastage.
8. Quantity of import item at Sl. No. 7 may be allowed as 2199 Nos. on net to

net basis as claimed by the firm.

9. Quantity of import item at Sl. No. 8 may be allowed as applied for on net to net basis with accountability clause.
10. Total quantities of import items at Sl. No. 9 to 11, 17 & 18 put together may be allowed within 6 % of FOB value of export item at Sl. No. 2.
11. Quantities of import items at Sl. No. 12 to 16 may be allowed as applied for.
12. Total quantities of import items at Sl. No. 19 , 23 & 24 put together may be allowed within 2 % of FOB value of export item at Sl. No. 3.
13. Total quantities of import items at Sl. No. 20, 21 & 22 put together may be allowed within 2 % of FOB value of export item at Sl. No. 3.
14. Quantities of import items at Sl. No. 25 to 28 may be allowed as applied for.
15. Total quantities of import items at Sl. No. 29 to 31 , 35 & 36 put together may be allowed within 6 % of FOB value of export item at Sl. No. 5.
16. Quantities of import items at Sl. No. 32 to 34 may be allowed as applied for.
17. Total quantities of import items at Sl. No. 29 to 31 , 35 & 36 put together may be allowed within 6 % of FOB value of export item at Sl. No. 5.
18. Total quantities of import items at Sl. No. 37 , 41 & 42 put together may be allowed within 2 % of FOB value of export item at Sl. No. 6.
19. Total quantities of import items at Sl. No. 38 to 40 put together may be allowed within 2 % of FOB value of export item at Sl. No. 6.
20. Quantities of import items at Sl. No. 43 & 47 may be allowed as applied for.
21. Quantity of import item at Sl. No. 44 viz. Epoxy Powder may be allowed as 0.292 MT .
22. Quantity of import item at Sl. No. 45 viz. Adhesive may be allowed as applied for i.e. 0.59 MT.
23. Quantity of import item at Sl. No. 46 viz. HDPE may be allowed as 4.564 MT inclusive of 5 % wastage. .
24. Quantity of import item at Sl. No. 48 viz. Cement may be allowed as 72.5 MT .
25. Quantity of import item at Sl. No. 49 may be allowed as 164 Nos.
26. Quantity of import item at Sl. No. 50 may be allowed as 52 Nos. on net to net basis with accountability clause.
27. Total quantities of import items at Sl. No. 51 & 52 put together may be allowed within 6 % of FOB value of export item at Sl. No. 8.
28. Quantity of import item at Sl. No. 53 viz. Cement may be allowed as 0.18 MT .
29. Quantity of import item at Sl. No. 54 may be allowed as 2 Nos.
30. Quantity of import item at Sl. No. 55 viz. Monal Sheaths may be allowed as 1768.2 Kgs. inclusive of 5 % wastage. .

RA may take suitable consequential action accordingly.

47	Case No.:6/11/81-ALC2/2014	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00320/AM15/	RLA File :04/24/040/00091/AM15/	Lic.No/Date:0410159116 28.07.2014	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to DoT for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

48	Case No.:10/11/81-ALC2/2014	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00324/AM15/	RLA File :31/83/040/00108/AM15/	Lic.No/Date:3110064657 30.07.2014	Defer Date:08.09.2015
Decision : NC observed that clarification from RA is still awaited regarding whether the application for fixation of norms should come to Norms Committee is required where the SION exists for such cases. NC decided to send a reminder to RA to expedite the reply. The case stands deferred to 08.09.2015.				

49	Case No.:31/17/81-ALC2/2014	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00566/AM15/	RLA File :07/24/040/00155/AM15/	Lic.No/Date:0710106235 31.07.2014	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/49 dated 11.08.2015 as under:- 1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.261 MT as 1.267 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap. 3. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs. 4. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause. RA may take suitable consequential action accordingly.				

50	Case No.:36/11/81-ALC2/2014	Party Name:INDO COOL COMPOSITES PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
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	HQ File :01/81/050/00350/AM15/	RLA File :04/24/040/00101/AM15/	Lic.No/Date:0410159126 01.08.2014	Defer Date:08.09.2015
	Decision : NC noted that C&PC Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			
	Case No.: 70/11/81-ALC2/2014	Party Name:NLMK INDIA SERVICE CENTER PVT. LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
51	HQ File :01/81/050/00384/AM15/	RLA File :03/95/040/00384/AM15/	Lic.No/Date:0310787740 06.08.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(129)/2014/TSW(B)/281 dated 17.07.2015 (copy enclosed). RA may take suitable consequential action accordingly.			
	Case No.: 86/11/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
52	HQ File :01/81/050/00400/AM15/	RLA File :02/24/040/00091/AM15/	Lic.No/Date:0210204734 08.08.2014	Defer Date:08.09.2015
	Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 08.09.2015.			
	Case No.: 32/11/81-ALC2/2014	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
53	HQ File :01/81/050/00346/AM15/	RLA File :10/24/040/00039/AM15/	Lic.No/Date:1010058729 11.08.2014	
	Decision : NC observed that DHI vide U.O. No. 3(77)/2014/TSW(B)/352 dated 11.11.2014 has furnished comments. DoC&PC was requested to furnish comments in respect of raw materials but no reply was received from them. Therefore, NC decided to ratify the components on net-to-net basis under GN4 for Engineering Products as per DHI U.O. No. 3(77)/2014/TSW(B)/352 dated 11.11.2014. NC also decided to ratify the subject AA in respect of cables with 1.02 Kgs/Kg and plastic materials with 1.05 Kgs/Kg in export products. RA may take suitable consequential action accordingly.			
54	Case No.: 54/11/81-ALC2/2014	Party Name:METENERE LTD.	Meet No/Date:8/81- ALC2/2015	Status:Deferred

		28.07.2015	
HQ File :01/81/050/00368/AM15/	RLA File :05/24/040/00178/AM15/	Lic.No/Date:0510390703 22.08.2014	Defer Date:08.09.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 08.09.2015.			

55	Case No.: 2/11/81-ALC2/2014	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00316/AM15/	RLA File :07/24/040/00170/AM15/	Lic.No/Date:0710106521 25.08.2014	Defer Date:08.09.2015
Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application. The case stands deferred to 08.09.2015.				

56	Case No.: 65/11/81-ALC2/2014	Party Name:DIAMOND METAL SCREENS (P) LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00379/AM15/	RLA File :07/24/040/00184/AM15/	Lic.No/Date:0710106526 25.08.2014	Defer Date:08.09.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.				

57	Case No.: 76/11/81-ALC2/2014	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00390/AM15/	RLA File :07/24/040/00175/AM15/	Lic.No/Date:0710106571 27.08.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

58	Case No.: 76/17/81-ALC2/2014	Party Name:RAHEE TRACK TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
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HQ File :01/81/050/00611/AM15/	RLA File :02/24/040/00139/AM15/	Lic.No/Date:0210205074 17.10.2014	Defer Date:08.09.2015
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Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/58 dated 11.08.2015 as under:-

Reply submitted by the firm vide their letter dated 22nd June, 2015 has been perused which is not complete and they may be asked to submit point-wise reply to the following information raised in NC meeting dated 24/02/2015 :

1. Information in respect of Sl. No. 3, 4 & 5 of Standard Deficiency Format-export product wise .

The case stands deferred to 08.09.2015.

Case No.: 61/17/81-ALC2/2014	Party Name:GOLDSTONE INFRATECH LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
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HQ File :01/81/050/00596/AM15/	RLA File :09/24/040/00384/AM15/	Lic.No/Date:0910061174 03.11.2014	
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59

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 7(182)/15-TSW/167 dated 03.07.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.: 13/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
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HQ File :01/81/050/00548/AM15/	RLA File :03/94/040/00737/AM15/	Lic.No/Date:0310790959 12.11.2014	
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60

Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(34)/2015-TSW(B)/242 dated 02.07.2015 as under:-

RA may take suitable consequential action accordingly.

Case No.: 2/17/81-ALC2/2014	Party Name:JALAN WIRES PVT. LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
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HQ File :01/81/050/00537/AM15/	RLA File :03/94/040/00731/AM15/	Lic.No/Date:0310791013 13.11.2014	
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61

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/61 dated 11.08.2015 as under:-

1. Quantity of import item at Sl. No. 1 may be allowed as 39451 Kgs. as 1.01 Kgs./Kg. content in the export product taking clue from SION C-1.

Quantity of import item at Sl. No. 2 may be allowed upto 5% of FOB value of exports taking clue from SION C-206

RA may take suitable consequential action accordingly.

Case No.:20/17/81-ALC2/2014	Party Name:UTTAM GALVA STEELS LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
HQ File :01/81/050/00555/AM15/	RLA File :03/95/040/00638/AM15/	Lic.No/Date:0310791182 18.11.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to MoS for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

Case No.:67/17/81-ALC2/2014

Party Name:DYNAMIC CABLES PVT. LTD.

Meet No/Date:8/81-ALC2/2015
28.07.2015

Approved

HQ File :01/81/050/00602/AM15/

RLA File :13/24/040/00036/AM15/

Lic.No/Date:1310047704
21.11.2014

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/63 dated 11.08.2015 as under:-

- Voltage rating of “0.6 KV/1.0 KV” may be specified with the description of export items at Sl. No. 1 to 14.
- Words “ PVC insulated,” may be suffixed with the description of export items at Sl. No. 6 to 10.
- Net weight of export items at Sl. No. 1 to 14 may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	746.9	5	296.5	9	2529	13	1766
2	603.8	6	1350	10	3540	14	2454
3	493.4	7	2027	11	775		
4	333.7	8	1618	12	1347		

- Quantities of import items at Sl. No 1, 3, 5, 7, 9 viz. Alumimium Ingots may be allowed as applied for i.e. 1106 Kgs., 28380 Kgs., 14175 Kgs., 726 Kgs. & 1075 Kgs. respectively on net to net basis as claimed by the firm.
- Quantities of import items at Sl. No. 2, 4, 6, 8 & 10 viz. XLPE Compound may be allowed as applied for i.e. 338 Kgs., 11473 Kgs., 5807 Kgs., 275 Kgs. & 408 Kgs. respectively on net to net basis as claimed by the firm.
- Quantities of imports item at Sl. No. 11, 17, 23, 26, 28, 30 & 32 viz. Copper Wire Rod may be allowed as 67.2 Kgs., 62.7 Kgs., 179.2 Kgs., Kgs., 44.8 Kgs., 89.6 Kgs. & 179.2 Kgs. respectively on net to net basis as claimed by the firm.

7. Quantities of imports item at Sl. No. 14 & 20, viz. Copper Wire Rod may be allowed as applied for i.e. 466 Kgs. & 1254 Kgs. respectively on net to net basis as claimed by the firm.
8. Quantities of import items at Sl. No. 12, 15, 18, 21 & 24 viz. Galvanised Steel Wire may be allowed as applied for on net to net basis as claimed by the firm.
9. Quantities of import items at Sl. No. 13, 19, 29 & 31 & viz. PVC Compound may be allowed as 53 Kgs., 40 Kgs., 45.1 Kgs., & 128 Kgs. respectively on net to net basis as claimed by the firm.
10. Quantities of import items at Sl. No. 16, 22, 25, 27, & 33 & viz. PVC Compound may be allowed as 235 Kgs., 525.3 Kgs., 66 Kgs., 29.4 Kgs. & 66 Kgs. respectively as per Engineering Table-5.

RA may take suitable consequential action accordingly.

Case No.:35/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
HQ File :01/81/050/00570/AM15/	RLA File :34/24/040/00214/AM15/	Lic.No/Date:3410040713 24.11.2014	Defer Date:08.09.2015
64			
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(36)/2015-TSW(B)/274 dated 13.07.2015 (copy enclosed).			
The case stands deferred to 08.09.2015.			

Case No.:41/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00576/AM15/	RLA File :34/24/040/00208/AM15/	Lic.No/Date:3410040711 24.11.2014	
65			
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(33)/2015-TSW(B)/258 dated 08.07.2015 (copy enclosed).			
RA may take suitable consequential action accordingly.			

Case No.:77/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00612/AM15/	RLA File :34/24/040/00209/AM15/	Lic.No/Date:3410040712 24.11.2014	
66			
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(27)/2015-TSW(B)/244 dated 02.07.2015 (copy enclosed).			
RA may take suitable consequential action accordingly.			

67	Case No.:80/17/81-ALC2/2014	Party Name:LARSEN &	Meet No/Date:8/81-	Status:Deferred
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	TOUBRO LIMITED	ALC2/2015 28.07.2015	
HQ File :01/81/050/00615/AM15/	RLA File :03/95/040/00655/AM15/	Lic.No/Date:0310791357 24.11.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to DeitY for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

Case No.: 36/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00571/AM15/	RLA File :34/24/040/00213/AM15/	Lic.No/Date:3410040722 25.11.2014	Defer Date:08.09.2015
68 Decision : NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(35)/2015-TSW(B)/289dated 22.07.2015 (copy enclosed).			
The case stands deferred to 08.09.2015.			

Case No.: 52/17/81-ALC2/2014	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
HQ File :01/81/050/00587/AM15/	RLA File :34/24/040/00222/AM15/	Lic.No/Date:3410040731 28.11.2014	
69 Decision : NC noted that firm has not replied to DIPP D/L dated 28.04.2015 and reminder dated 22.06.2015. Since no reply was received from firm despite reminder, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.			
RA may take suitable consequential action accordingly.			

Case No.: 38/17/81-ALC2/2014	Party Name:HONDA SIEL POWER PRODUCTS LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00573/AM15/	RLA File :05/23/040/00395/AM15/	Lic.No/Date:0510392304 05.12.2014	
70 Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(26)/2015-TSW(B)/213 dated 16.07.2015 (copy enclosed).			
RA may take suitable consequential action accordingly.			

Case No.: 45/17/81-ALC2/2014	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
71			

HQ File :01/81/050/00580/AM15/	RLA File :05/23/040/00383/AM15/	Lic.No/Date:0510392310 08.12.2014	Defer Date:08.09.2015
Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

Case No.:15/17/81-ALC2/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00550/AM15/	RLA File :03/95/040/00675/AM15/	Lic.No/Date:0310791833 09.12.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/72 dated 11.08.2015 as under:-			
72	1.	Quantity of export product may also be specified as 146342 Sq. Mtrs. in addition to its weight.	
	2.	Quantity of import item at S.No. 1 may be allowed as 16110 Kgs. inclusive of a wastage of 5.30 % as claimed by the firm.	
	3.	Quantity of import item at S.No. 2 may be allowed as 7470 Kgs. (120000 Sq. Mtrs.) inclusive of a wastage of 4.51 % as claimed by the firm.	
	4.	Quantity of import item at S.No. 3 may be allowed within 2% of FOB value of exports.	
	5.	Quantity of import item at S.No. 4 may be allowed as 5640 Kgs. on net to net basis as claimed by the firm	
RA may take suitable consequential action accordingly.			

Case No.: 56/17/81-ALC2/2014	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
HQ File :01/81/050/00591/AM15/	RLA File :07/24/040/00323/AM15/	Lic.No/Date:0710107176 12.12.2014	Defer Date:08.09.2015
73	Decision : NC noted that C&PC Deficiency letter was issued to the company on 16.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.		
The case stands deferred to 08.09.2015.			

Case No.: 14/17/81-ALC2/2014	Party Name:R.R.KABEL LIMITED,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Rejected
74	HQ File :01/81/050/00549/AM15/	RLA File :03/95/040/00736/AM15/	Lic.No/Date:0310791996 15.12.2014
Decision : NC noted that firm has not replied to DIPP D/L dated 29.04.2015 and reminder			

dated 22.06.2015. Since no reply was received from firm despite reminder, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.

RA may take suitable consequential action accordingly.

Case No.:7/17/81-ALC2/2014	Party Name:KALPANA INTERNATIONAL	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
HQ File :01/81/050/00542/AM15/	RLA File :06/24/040/00027/AM15/	Lic.No/Date:0610038008 16.12.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/75 dated 11.08.2015 as under:-			
1. Word "Finished" may be prefixed with the description of export item. 2. Word "Raw" may be prefixed with the description of import item 3. Quantity of import item may be allowed on net to net basis with accountability clause.			
RA may take suitable consequential action accordingly.			

Case No.:65/17/81-ALC2/2014	Party Name:RUBY MICA COMPANY LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
HQ File :01/81/050/00600/AM15/	RLA File :02/24/040/00185/AM15/	Lic.No/Date:0210205341 16.12.2014	
Decision : NC noted that firm has not replied to DIPP D/L dated 28.04.2015 and reminder dated 22.06.2015. Since no reply was received from firm despite reminder, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.			
RA may take suitable consequential action accordingly.			

Case No.:40/17/81-ALC2/2014	Party Name:BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Transferred
HQ File :01/81/050/00575/AM15/	RLA File :34/24/040/00230/AM15/	Lic.No/Date:3410040807 17.12.2014	
Decision : NC observed that DHI vide U.O. No. 3(62)/2015/TSW(B)/256 dated 03.07.2015 has stated that the company in their reply have informed about two similar advance authorizations which have already been ratified by DES.I Section. Accordingly, DHI has suggested to transfer the case to DES.I. NC therefore, decided to transfer the case to DES.I Section.			

78	Case No.:34/17/81-ALC2/2014	Party Name:CODINA METALIC PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00569/AM15/	RLA File :04/24/040/00239/AM15/	Lic.No/Date:0410159916 19.12.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/78 dated 11.08.2015 as under:-				
Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0410140552 dated 17.10.2012: 1. Words "595 X 595 x 1.5 mm" may be suffixed with the description of export product. 2. Words "30000 x 650 x 1.5 mm" may be suffixed with the description of import item and its quantity may be allowed as 12285 Sq. Mtrs. inclusive of wastage of 5% RA may take suitable consequential action accordingly.				

79	Case No.:44/17/81-ALC2/2014	Party Name:L.D.D.N. IMPEX	Meet No/Date:8/81-ALC2/2015 28.07.2015	Rejected
	HQ File :01/81/050/00579/AM15/	RLA File :05/23/040/00438/AM15/	Lic.No/Date:0510392549 22.12.2014	
Decision : NC noted that firm has not replied to DIPP D/L dated 28.04.2015 and reminder dated 22.06.2015. Since no reply was received from firm despite reminder, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.				
RA may take suitable consequential action accordingly.				

80	Case No.:50/17/81-ALC2/2014	Party Name:ALSTRONG ENTERPRISES INDIA PVT.LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00585/AM15/	RLA File :05/23/040/00457/AM15/	Lic.No/Date:0510392636 31.12.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/80 dated 11.08.2015 as under:-				
1. Net weights of export products at Sl. No. 1 & 2 may be specified as 49974 Kgs. & 58379 Kgs. respectively. 2. Thickness of Aluminium/Aluminium colour coated coils in export item at Sl. No. 1 may be modified from 0.25 mm to 0.21 mm. 3. Thickness of Aluminium/Aluminium colour coated coils in export item at Sl. No. 2 may be modified from 0.50 mm to 0.46 mm.				

4. Quantities of import items at Sl. No. 1 & 3 may be allowed as applied for i.e. 3130.05 Kgs. each being less than the net content of these items in export item at Sl. No. 1.
5. Quantities of import items at Sl. No. 2 & 4 may be allowed as applied for i.e. 6856.3 Kgs. each being less than the net content of these items in export item at Sl. No. 2.
6. Quantity of import item at S.No. 5 may be allowed as 1.02 Kgs/ Kg. content in the export products at Sl No. 1 & 2 as claimed by the firm.
7. Quantities of import items at Sl. No. 6 & 7 put together may be allowed upto 2 % of FOB value of exports.
8. Words "(LDPE/HDPE/Film/Grinded) " may be deleted from the description of import item at Sl. No. 8 and quantity of import item at S. No. 8 namely, LDPE Granules(Virgin) may be allowed as 70293 Kgs. as 1.05 Kgs/ Kg. content in the export products at Sl No. 1 & 2.

RA may take suitable consequential action accordingly.

81	Case No.: 83/17/81-ALC2/2014	Party Name:BILCARE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00618/AM15/	RLA File :31/83/040/00227/AM15/	Lic.No/Date:3110065209 15.01.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of C&PC vide O.M. No. 46011/43/2014-PC.II dated 23.07.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

82	Case No.: 84/17/81-ALC2/2014	Party Name:BILCARE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00619/AM15/	RLA File :31/83/040/00228/AM15/	Lic.No/Date:3110065219 20.01.2015	Defer Date:08.09.2015
	Decision : NC noted that C&PC Deficiency letter was issued to the company on 01.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			

83	Case No.: 26/17/81-ALC2/2014	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00561/AM15/	RLA File :32/21/040/00162/AM15/	Lic.No/Date:3210077400 21.01.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MoD for comments. NC decided to defer the case.			

The case stands deferred to 08.09.2015.

84	Case No.: 20/5/81-ALC2/2015	Party Name: ANIK INDUSTRIES LIMITED	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00120/AM16/	RLA File :03/94/040/01014/AM15/	Lic.No/Date: 0310794411 09.03.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(8)/2015-TW dated 02.07.2015 (copy enclosed).				
RA may take suitable consequential action accordingly.				

85	Case No.: 34/5/81-ALC2/2015	Party Name: UM CABLES LTD.,	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00134/AM16/	RLA File :03/95/040/00881/AM15/	Lic.No/Date: 0310794491 10.03.2015	Defer Date: 08.09.2015
Decision : NC observed that the case has been referred to DeitY for comments. NC decided to defer the case.				
The case stands deferred to 08.09.2015.				

86	Case No.: 23/5/81-ALC2/2015	Party Name: PHOENIX FOILS PVT. LTD.	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00123/AM16/	RLA File :03/95/040/01019/AM15/	Lic.No/Date: 0310794570 13.03.2015	Defer Date: 08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of MoS vide U.O. No. 2(2)/2015-TW dated 29.06.2015 (copy enclosed).				
The case stands deferred to 08.09.2015.				

87	Case No.: 27/5/81-ALC2/2015	Party Name: TWENTY FIRST CENTURY WIRE RODS LTD.	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00127/AM16/	RLA File :03/95/040/01042/AM15/	Lic.No/Date: 0310794639 17.03.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(17)/2014-TW dated 07.08.2015 (copy enclosed).				
RA may take suitable consequential action accordingly.				

88	Case No.:39/5/81-ALC2/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00139/AM16/	RLA File :03/95/040/01018/AM15/	Lic.No/Date:0310794640 17.03.2015	Defer Date:08.09.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.				

89	Case No.:35/5/81-ALC2/2015	Party Name:ASSOCIATED CABLES PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00135/AM16/	RLA File :03/94/040/01128/AM15/	Lic.No/Date:0310794764 20.03.2015	Defer Date:08.09.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.				

90	Case No.:36/5/81-ALC2/2015	Party Name:ASSOCIATED CABLES PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00136/AM16/	RLA File :03/94/040/01152/AM15/	Lic.No/Date:0310794761 20.03.2015	Defer Date:08.09.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.				

91	Case No.:40/5/81-ALC2/2015	Party Name:REXNORD ELECTRONICS & CONTROLS LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00140/AM16/	RLA File :03/95/040/00904/AM15/	Lic.No/Date:0310794804 23.03.2015	Defer Date:08.09.2015
Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application. The case stands deferred to 08.09.2015.				

92	Case No.:3/5/81-ALC2/2015	Party Name:DELPHI	Meet No/Date:8/81-	Status:Deferred
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	CONNECTION SYSTEMS INDIA PRIVATE LIMITED,	ALC2/2015 28.07.2015	
HQ File :01/81/050/00103/AM16/	RLA File :10/24/040/00135/AM15/	Lic.No/Date:1010059079 25.03.2015	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

93	Case No.: 22/5/81-ALC2/2015	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00122/AM16/	RLA File :03/95/040/01081/AM15/	Lic.No/Date:0310794878 25.03.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of MoS vide U.O. No. 2(2)/2015-TW dated 29.06.2015 (copy enclosed).				
The case stands deferred to 08.09.2015.				

94	Case No.: 37/5/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00137/AM16/	RLA File :03/94/040/01161/AM15/	Lic.No/Date:0310794906 26.03.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/94 dated 11.08.2015 as under:-				
Reply submitted by the firm vide their letter dated 2 nd March, 2015 has been perused and the same is not complete and they may be asked to following information:				
1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) 3. Material balancing viz. net content of each imported and indigenous input, export product wise.				
The case stands deferred to 08.09.2015.				

95	Case No.: 43/5/81-ALC2/2015	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00143/AM16/	RLA File :13/24/040/00058/AM15/	Lic.No/Date:1310047828 26.03.2015	Defer Date:08.09.2015

Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.

The case stands deferred to 08.09.2015.

96	Case No.:31/5/81-ALC2/2015	Party Name:SUPRA QUALITY EXPORTS(INDIA) PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00131/AM16/	RLA File :03/95/040/01049/AM15/	Lic.No/Date:0310794963 27.03.2015	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to DIPP for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

97	Case No.:24/5/81-ALC2/2015	Party Name:METAL CARE ALLOYS PRIVATE LIMITED.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00124/AM16/	RLA File :03/95/040/01054/AM15/	Lic.No/Date:0310795006 30.03.2015	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.				

98	Case No.:5/5/81-ALC2/2015	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00105/AM16/	RLA File :07/24/040/00475/AM15/	Lic.No/Date:0710107976 31.03.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of C&PC vide Letter. No. 46011/43/2014-PC.II dated 10.08.2015 (copy enclosed). The case stands deferred to 08.09.2015.				

99	Case No.:8/5/81-ALC2/2015	Party Name:HICAL NSE ELECTRONICS PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00108/AM16/	RLA File :07/24/040/00487/AM15/	Lic.No/Date:0710107977 31.03.2015	Defer Date:08.09.2015
Decision : NC noted that DeitY Deficiency letter was issued to the company on 08.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to				

them to expedite reply.

The case stands deferred to 08.09.2015.

100	Case No.: 25/5/81-ALC2/2015	Party Name:STEEL GEMS,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00125/AM16/	RLA File :03/95/040/01119/AM15/	Lic.No/Date:0310795045 31.03.2015	Defer Date:08.09.2015
	Decision : NC observed that RA was requested to confirm that the subject AA has been surrendered by the firm. The requisite information from RA is still awaited. NC decided to send a reminder to RA to expedite the reply. The case stands deferred to 08.09.2015.			

101	Case No.: 19/5/81-ALC2/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00119/AM16/	RLA File :03/95/040/01031/AM15/	Lic.No/Date:0310795181 08.04.2015	Defer Date:08.09.2015
	Decision : NC observed that the case is being referred to DIPP for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

102	Case No.: 6/5/81-ALC2/2015	Party Name:VILAS TRANCORE LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00106/AM16/	RLA File :34/24/040/00006/AM16/	Lic.No/Date:3410041136 10.04.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(15)/2015-TW dated 09.07.2015 as under:- RA may take suitable consequential action accordingly.			

103	Case No.: 32/5/81-ALC2/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00132/AM16/	RLA File :03/95/040/00993/AM15/	Lic.No/Date:0310795281 13.04.2015	Defer Date:08.09.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.			

The case stands deferred to 08.09.2015.

104	Case No.: 10/8/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00154/AM16/	RLA File :10/24/040/00140/AM15/	Lic.No/Date:1010059108 13.04.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

105	Case No.: 7/5/81-ALC2/2015	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MNRE for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

106	Case No.: 4/5/81-ALC2/2015	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00104/AM16/	RLA File :07/24/040/00013/AM16/	Lic.No/Date:0710108076 17.04.2015	Defer Date:08.09.2015
	Decision : NC noted that DHI Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			

107	Case No.: 32/8/81-ALC2/2015	Party Name:GODREJ & BOYCE MFG. CO. LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00176/AM16/	RLA File :03/94/040/01127/AM15/	Lic.No/Date:0310795380 17.04.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/107 dated 11.08.2015 as under:- 1. Net weight of export item may be specified as 2190 Kgs.			

2. Word "Relevant" may be prefixed with the description of import items at Sl. No. 1 to 5.
3. Quantity of import item at Sl. No. 1 may be allowed as 248.6 Kgs. as 1.05 Kgs./Kg. content in export item.
4. Quantities of import items at Sl. No. 2, 3 & 4 may be allowed as 591.6 Kgs., 504.9 Kgs., 442.7 Kgs. as 1.02 Kgs./Kg. content in export item.
5. Quantity of import item at Sl. No. 5 may be allowed as 447.3 Kgs. as 1.05 Kgs./Kg. content in export item.
6. Quantity of import item at Sl. No. 6 may be allowed as 14 Kgs. (132 Nos.) on net to net basis.
7. Word "Hex Bolt" may be suffixed with the description of import item at Sl. No 7 and its quantity may be allowed as 2 Kgs. (36 Nos.) on net to net basis.
8. Word "Nut" may be suffixed with the description of import item at Sl. No 8 and its quantity may be allowed as 1 Kg. (36 Nos.) on net to net basis.

RA may take suitable consequential action accordingly.

108	Case No.:9/5/81-ALC2/2015	Party Name: BINDAL SMELTING PVT LTD	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00109/AM16/	RLA File :05/23/040/00006/AM16/	Lic.No/Date: 0510393999 27.04.2015	Defer Date: 08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

109	Case No.:16/5/81-ALC2/2015	Party Name: AGH ALTECH PRIVATE LIMITED	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00116/AM16/	RLA File :05/23/040/00023/AM16/	Lic.No/Date: 0510394025 29.04.2015	Defer Date: 08.09.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply. The case stands deferred to 08.09.2015.			

110	Case No.:36/8/81-ALC2/2015	Party Name: RAJGURU ENTERPRISES PVT. LTD.	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Approved
	HQ File	RLA File	Lic.No/Date: 0310795621	

	:01/81/050/00180/AM16/	:03/95/040/00059/AM16/	29.04.2015	
	Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/110 dated 11.08.2015 as under:- 1. Words "other than rectangular/square shape & containing 75000 Kgs. of Cold Rolled Stainless Steel Nickel J1 quality" may be suffixed with the description of export product. 2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as 97500 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832. RA may take suitable consequential action accordingly.			
	Case No.:10/5/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00110/AM16/	RLA File :05/23/040/00012/AM16/	Lic.No/Date:0510394072 01.05.2015	Defer Date:08.09.2015
111	Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.			
	The case stands deferred to 08.09.2015.			
	Case No.:11/5/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00111/AM16/	RLA File :05/23/040/00011/AM16/	Lic.No/Date:0510394071 01.05.2015	Defer Date:08.09.2015
112	Decision : NC noted that DIPP Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.			
	The case stands deferred to 08.09.2015.			
	Case No.:13/8/81-ALC2/2015	Party Name:ALCOMEX SPRINGS PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00157/AM16/	RLA File :31/83/040/00006/AM16/	Lic.No/Date:3110065421 08.05.2015	Defer Date:08.09.2015
113	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case.			
	The case stands deferred to 08.09.2015.			
114	Case No.:37/8/81-ALC2/2015	Party Name:L & T	Meet No/Date:8/81-	Status:Deferred

	HYDROCARBON ENGINEERING LIMITED	ALC2/2015 28.07.2015	
HQ File :01/81/050/00181/AM16/	RLA File :03/95/040/01064/AM15/	Lic.No/Date:0310795786 08.05.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/114 dated 11.08.2015 as under:- 1. Size i.e. OD, WT, coating & lining thicknesses and length of coated pipes (Risers). 2. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format. 3. Detailed calculations/basis for the quantities of import items at Sl. No. 5 to 10, supported by coating/lining thicknesses and coating/lining areas in the export product and wastages claimed at each stage of manufacture. 4. Specific use of import item at Sl. No. 3, 11 & 12 and detailed calculations/basis for their quantities. 5. Size of one roll for import item at Sl. No. 11. The case stands deferred to 08.09.2015.			

	Case No.: 17/5/81-ALC2/2015	Party Name:TOSHIBA JSW POWER SYSTEMS PRIVATE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00117/AM16/	RLA File :04/24/040/00006/AM16/	Lic.No/Date:0410160496 12.05.2015	Defer Date:08.09.2015
115	Decision : NC noted that DHI Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.			
	The case stands deferred to 08.09.2015.			

	Case No.: 18/5/81-ALC2/2015	Party Name:TOSHIBA JSW POWER SYSTEMS PRIVATE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00118/AM16/	RLA File :04/24/040/00010/AM16/	Lic.No/Date:0410160497 12.05.2015	Defer Date:08.09.2015
116	Decision : NC noted that DHI Deficiency letter was issued to the company on 22.07.2015. As no reply from the firm has been received from them, NC decided to send a reminder to them to expedite reply.			
	The case stands deferred to 08.09.2015.			

117	Case No.: 28/8/81-ALC2/2015	Party Name:BARODA	Meet No/Date:8/81-	Status: Deferred
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	EQUIPMENT AND VESSELS PVT LTD	ALC2/2015 28.07.2015	
HQ File :01/81/050/00172/AM16/	RLA File :34/21/040/00043/AM16/	Lic.No/Date:3410041222 12.05.2015	Defer Date: 08.09.2015
Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case.			
The case stands deferred to 08.09.2015.			

118	Case No.: 38/81-ALC2/2015	Party Name:SAM ALLOYS PVT.LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00182/AM16/	RLA File :03/95/040/00081/AM16/	Lic.No/Date:0310795864 13.05.2015	Defer Date:08.09.2015
Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application.				
The case stands deferred to 08.09.2015.				

119	Case No.: 15/81-ALC2/2015	Party Name:SHIVA UTENSILS INDUSTRIES PVT. LTD.,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00159/AM16/	RLA File :05/24/040/00061/AM16/	Lic.No/Date:0510394249 14.05.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/119 dated 11.08.2015 as under:-				
1. Quantity of import item may be allowed as applied for i.e. 250 MT as 1.10 Kgs./Kg. content in the export product				
RA may take suitable consequential action accordingly.				

120	Case No.: 8/81-ALC2/2015	Party Name:SUMO METALLIC PRIVATE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00152/AM16/	RLA File :02/24/040/00008/AM16/	Lic.No/Date:0210205814 19.05.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/120 dated 11.08.2015 as under:-				
Quantity of import item may be allowed as 102 MT as 1.02 Kgs./Kg. content in the export product taking clue from SION C-1189.				
RA may take suitable consequential action accordingly.				

121	Case No.:17/8/81-ALC2/2015	Party Name:ANJANI TECHNOPLAST LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00161/AM16/	RLA File :05/23/040/00052/AM16/	Lic.No/Date:0510394297 19.05.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

122	Case No.:31/8/81-ALC2/2015	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00175/AM16/	RLA File :03/94/040/01213/AM15/	Lic.No/Date:0310796024 19.05.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to DHI for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

123	Case No.:9/8/81-ALC2/2015	Party Name:VARDHAMAN STAMPINGS PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00153/AM16/	RLA File :08/24/040/00065/AM16/	Lic.No/Date:0810135353 25.05.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to DHI for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

124	Case No.:39/8/81-ALC2/2015	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00183/AM16/	RLA File :03/95/040/00052/AM16/	Lic.No/Date:0310796175 25.05.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/124 dated 11.08.2015 as under:- Taking clue from SION C-1292, Advance Authorization may be ratified as under: 1. Words "of relevant grade & thickness" may be added with the description of import item at Sl. No. 1 and its quantity may be allowed as applied for i.e. 18824.99 MT as 1.05 MT/MT content in the export product.			

2. Import items at Sl. No. 2 to 6 may be allowed as per SION C-1292.

RA may take suitable consequential action accordingly.

125	Case No.:14/8/81-ALC2/2015	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00158/AM16/	RLA File :05/23/040/00013/AM16/	Lic.No/Date:0510394365 27.05.2015	Defer Date:08.09.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/125 dated 11.08.2015 as under:- 1. Net weight of each Cable 2. Material balancing viz. net content of each imported and indigenous input, for each cable. 3. Tabular statement giving total requirement of each raw material, export product wise. 4. Wastage claimed on each import item. The case stands deferred to 08.09.2015.			

126	Case No.:27/8/81-ALC2/2015	Party Name:HICAL NSE ELECTRONICS PRIVATE LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00171/AM16/	RLA File :07/24/040/00057/AM16/	Lic.No/Date:0710108272 27.05.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to DeitY for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

127	Case No.:33/8/81-ALC2/2015	Party Name:PERMANENT MAGNETS LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00177/AM16/	RLA File :03/95/040/00117/AM16/	Lic.No/Date:0310796223 27.05.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/127 dated 11.08.2015 as under:- 1. Quantity of import item may be allowed as 6334.5 Kgs. as 1.03 Kgs./Kg. content in the export product taking clue from SION C-1579. RA may take suitable consequential action accordingly.			

128	Case No.:35/8/81-ALC2/2015	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00179/AM16/	RLA File :03/95/040/00113/AM16/	Lic.No/Date:0310796236 27.05.2015	Defer Date:08.09.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/128 dated 11.08.2015 as under:- 1. Size i.e. OD, WT and length of export items. 2. Total Coating areas for 3 LPE coating and for CWC coating. 3. Information in respect of Sl. No. 5 of Standard Deficiency Format. 4. Detailed calculations/basis for the quantities of import items at Sl. No. 7 & 8, supported by coating/lining thicknesses and coating/lining areas in the export product and wastages claimed at each stage of manufacture. The case stands deferred to 08.09.2015.			

129	Case No.:1/8/81-ALC2/2015	Party Name:CEE DEE METAL ALLOYS (P) LTD,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00145/AM16/	RLA File :07/24/040/00048/AM16/	Lic.No/Date:0710108283 28.05.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

130	Case No.:19/8/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00163/AM16/	RLA File :05/23/040/00053/AM16/	Lic.No/Date:0510394385 29.05.2015	Defer Date:08.09.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/130 dated 11.08.2015 as under:- 1. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format, Export product wise. 2. Thickness of 3LPP coating and CW coating in export item at Sl. No. 1. 3. Thickness of HSS coating and CW coating in export item at Sl. No. 2. 4. Detailed calculations/basis for the quantities of import items at Sl. No. 3 to 8, supported by coating/lining thicknesses and coating/lining areas in the export products and wastages claimed at each stage of			

manufacture.

The case stands deferred to 08.09.2015.

131	Case No.:29/8/81-ALC2/2015	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00173/AM16/	RLA File :07/24/040/00064/AM16/	Lic.No/Date:0710108302 02.06.2015	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/131 dated 11.08.2015 as under:-				
1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Quantity of export item may also be specified as 513245 Nos. in addition to their net weight of 327.918 MT. 3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 367.632 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap. 4. Net weight of import item at Sl. No. 2 may be specified as 27672 Kgs. 5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.				
RA may take suitable consequential action accordingly.				

132	Case No.:16/8/81-ALC2/2015	Party Name:HINDUSTHAN URBAN INFRASTRUCTURE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00160/AM16/	RLA File :05/23/040/00072/AM16/	Lic.No/Date:0510394422 03.06.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/132 dated 11.08.2015 as under:-				
1. Detailed calculations for the requirement of each raw material, supported by the cross sectional diagram of export product. 2. Net weight per KM of export product. 3. Material balancing viz. net content of each imported and indigenous input, per KM of export product.				
The case stands deferred to 08.09.2015.				

133	Case No.:18/8/81-ALC2/2015	Party Name:HONDA SIEL POWER PRODUCTS LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00162/AM16/	RLA File :05/23/040/00010/AM16/	Lic.No/Date:0510394423 03.06.2015	Defer Date:08.09.2015

Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case.

The case stands deferred to 08.09.2015.

134	Case No.: 6/8/81-ALC2/2015	Party Name:SPRAY KING AGRO EQUIPMENT PVT.LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00150/AM16/	RLA File :24/24/040/00001/AM16/	Lic.No/Date:2410041737 04.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

135	Case No.: 44/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00188/AM16/	RLA File :05/24/040/00094/AM16/	Lic.No/Date:0510394455 04.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

136	Case No.: 45/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00189/AM16/	RLA File :05/24/040/00097/AM16/	Lic.No/Date:0510394456 04.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

137	Case No.: 2/8/81-ALC2/2015	Party Name:CEE DEE METAL ALLOYS (P) LTD,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00146/AM16/	RLA File :07/24/040/00072/AM16/	Lic.No/Date:0710108322 05.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case.			

The case stands deferred to 08.09.2015.

138	Case No.:5/8/81-ALC2/2015	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00149/AM16/	RLA File :04/24/040/00048/AM16/	Lic.No/Date:0410160638 05.06.2015	Defer Date:08.09.2015
Decision : NC decided to send a letter to firm to submit the following information as per comments of the representative of DIPP as under:- Information in respect of points at Sl.No. 1,3,4,5 & 11 of Standard Deficiency Letter. The case stands deferred to 08.09.2015.				

139	Case No.:4/8/81-ALC2/2015	Party Name:KHOSLA ENGINEERING PVT LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00148/AM16/	RLA File :31/83/040/00249/AM15/	Lic.No/Date:3110065470 08.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/139 dated 11.08.2015 as under:- 1. Quantity of import item may be allowed as applied for i.e. 505 MT as 1.01 Kgs./Kg. content in the export item RA may take suitable consequential action accordingly.				

140	Case No.:30/8/81-ALC2/2015	Party Name:CHANDAN STEEL LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00174/AM16/	RLA File :03/94/040/00114/AM16/	Lic.No/Date:0310796490 08.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(7)/2011-TW dated 06.08.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

141	Case No.:34/8/81-ALC2/2015	Party Name:TRAFIGURA INDIA PVT. LTD	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00178/AM16/	RLA File :03/95/040/00161/AM16/	Lic.No/Date:0310796495 08.06.2015	Defer Date:08.09.2015
Decision : NC observed that the case has been referred to MSME for comments. NC decided				

to defer the case.

The case stands deferred to 08.09.2015.

142	Case No.: 40/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00184/AM16/	RLA File :03/94/040/00173/AM16/	Lic.No/Date:0310796526 09.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

143	Case No.: 41/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00185/AM16/	RLA File :03/94/040/00165/AM16/	Lic.No/Date:0310796525 09.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

144	Case No.: 42/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00186/AM16/	RLA File :03/94/040/00182/AM16/	Lic.No/Date:0310796527 09.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

145	Case No.: 44/5/81-ALC2/2015	Party Name:MITTAL APPLIANCES LIMITED,	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00144/AM16/	RLA File :56/24/040/00050/AM15/	Lic.No/Date:5610004629 16.06.2015	Defer Date:08.09.2015
	Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application. The case stands deferred to 08.09.2015.			

146	Case No.:20/8/81-ALC2/2015	Party Name:HONDA SIEL POWER PRODUCTS LTD.	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00164/AM16/	RLA File :05/23/040/00080/AM16/	Lic.No/Date:0510394573 16.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to DHI for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

147	Case No.:23/8/81-ALC2/2015	Party Name:FRICITION METAL FIBRES (INDIA) P.LTD	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00167/AM16/	RLA File :05/23/040/00025/AM16/	Lic.No/Date:0510394577 16.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

148	Case No.:26/8/81-ALC2/2015	Party Name:ZENITH PRECISION PVT LTD .,	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00170/AM16/	RLA File :07/24/040/00080/AM16/	Lic.No/Date:0710108374 16.06.2015	Defer Date:08.09.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of MSME vide U.O. No. 30(82)/15-ME dated 06.08.2015 (copy enclosed). The case stands deferred to 08.09.2015.			

149	Case No.:24/8/81-ALC2/2015	Party Name:HINDUSTHAN URBAN INFRASTRUCTURE LIMITED	Meet No/Date:8/81- ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00168/AM16/	RLA File :05/23/040/00117/AM16/	Lic.No/Date:0510394615 17.06.2015	Defer Date:08.09.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/149 dated 11.08.2015 as under:- 1. Detailed calculations for the requirement of each raw material, supported by the cross sectional diagram of export product. 2. Net weight per KM of export product. Material balancing viz. net content of each imported and indigenous input, per KM of			

export product.
The case stands deferred to 08.09.2015.

150	Case No.: 11/8/81-ALC2/2015	Party Name: ARFIN INDIA LIMITED	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00155/AM16/	RLA File :08/24/040/00078/AM16/	Lic.No/Date: 0810135502 18.06.2015	
	Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/150 dated 11.08.2015 as under:- (i) Quantity of import item may be allowed as 318 MT as 1.06 Kgs./Kg. content in the export product. RA may take suitable consequential action accordingly.			

151	Case No.: 22/8/81-ALC2/2015	Party Name: GUPTA METAL SHEETS LTD.	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File :01/81/050/00166/AM16/	RLA File :05/23/040/00110/AM16/	Lic.No/Date: 0510394629 19.06.2015	Defer Date:08.09.2015
	Decision : NC observed that the case has been referred to MSME for comments. NC decided to defer the case. The case stands deferred to 08.09.2015.			

152	Case No.: 25/8/81-ALC2/2015	Party Name: SHRI KRISHNA INTERNATIONAL	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00169/AM16/	RLA File :05/24/040/00091/AM16/	Lic.No/Date: 0510394638 19.06.2015	
	Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/152 dated 11.08.2015 as under:- 1. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 216700 Kgs. as 1.10 Kgs./Kg. content in the export products. RA may take suitable consequential action accordingly.			

153	Case No.: 12/8/81-ALC2/2015	Party Name: ANVIL CABLES PVT. LTD.,	Meet No/Date: 8/81-ALC2/2015 28.07.2015	Status: Deferred
	HQ File	RLA File	Lic.No/Date: 0210205904	Defer

:01/81/050/00156/AM16/	:02/24/040/00036/AM16/	22.06.2015	Date:08.09.2015
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Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/153 dated 11.08.2015 as under:-

1. Voltage rating of cables.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable.
4. Material balancing viz. net content of each imported and indigenous input per KM of export product.
5. Wastage claimed on each import items, if any.
6. Total requirement of each raw material, export product wise, in a tabular form

The case stands deferred to 08.09.2015.

154	Case No.:21/8/81-ALC2/2015	Party Name:WORLDFA EXPORTS PVT. LTD.	Meet No/Date:8/81-ALC2/2015 28.07.2015	Approved
	HQ File :01/81/050/00165/AM16/	RLA File :05/24/040/00124/AM16/	Lic.No/Date:0510394671 23.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/154 dated 11.08.2015 as under:-				
1. Words "of relevant grade & thickness" may be suffixed with the description of import and its quantity may be allowed as applied for i.e. 209 MT as 1.10 Kgs./kg. content in the export items .				
RA may take suitable consequential action accordingly.				

155	Case No.:3/8/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00147/AM16/	RLA File :34/24/040/00332/AM15/	Lic.No/Date:3410041389 21.07.2015	Defer Date:08.09.2015
Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application.				
The case stands deferred to 08.09.2015.				

156	Case No.:43/8/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:8/81-ALC2/2015 28.07.2015	Status:Deferred
	HQ File :01/81/050/00187/AM16/	RLA File :34/24/040/00119/AM16/	Lic.No/Date:3410041393 23.07.2015	Defer Date:08.09.2015

Decision : NC observed that hard copy of application has not received from RA. Hence NC decided to send E-mail to RA to forward hard copy of the application.

The case stands deferred to 08.09.2015.

Offline Agenda Meeting No. 08/81 dated 28.07.2015

Sl. No. 89

CASE NO. AR-	M/s Savera Auto Comps (P) Ltd.
Meeting No. 08/81	F. No. 01/80/050/00042/AM12/DES-II
Dated: 28.07.2015	Request of M/s Savera Auto Comps (P) Ltd. for fixation of adhoc Norms in respect of Advance License No. 0310622965 dated 23.03.2011.
Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case.	
The case stands deferred to 08.09.2015.	

Sl. No. 90

CASE NO. C-1	M/s. Carclo Technical Plastics (P) Ltd.
Meeting No. 08/81	F.No.01/81/162/0043/AM'14/DES-II
Dated: 28.07.2015	Request of M/s. Carclo Technical Plastics (P) Ltd. Bangalore (100%EOU) forwarded by Development Commissioner SCEZ Bangalore for fixation of scrap/wastage norms.
Decision : NC observed that the case has been referred to C&PC for comments. NC decided to defer the case.	
The case stands deferred to 08.09.2015.	

Sl. No. 91

Case No. AR-	M/s. Lloyd Insulations (India) Limited
Meeting No. 08/81	F. No. 01/81/50/36/AM-10/DES-II
Dated: 28.07.2015	Request for amendment in description of import items in respect of Advance License No. 0510241176 dated 12.05.2009.
Decision : NC observed that DHI vide U.O. No.3(115)/2009/TSW(B)/259 dated 09.07.2015 has stated that similar representation of the firm was earlier examined by them and views were communicated vide UO dated 02.05.2014. DHI has further stated that their earlier comments in the matter still holds good. NC decided to defer the case.	

The case stands deferred to 08.09.2015.

Sl. No. 92

Case No. AR-	M/s. Delton Cables Limited
Meeting No. 08/81	F. No. 01/81/50/279/AM12/DES-II
Dated: 28.07.2015	Request for ratification of norms in respect of Advance License No. 0510305311 dated 14.10.2011.

Decision : NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/92-A/R dated 11.08.2015 as under:-

1. Net Weights of export products from Sl. No 1 to 8 may be specified as under:

Sl.No.	Net Export weight (Kgs.)	Sl. No.	Net Export weight (Kgs.)	Sl. No.	Net Export weight (Kgs.)
1	5635	4	13987	7	1202
2	15075	5	24597	8	5724
3	8954	6	56553		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/Cathode (E.C. Grade) may be allowed as 1.01 Kgs./Kg. content in the export products at Sl. No. 1 to 8.
3. Word "Resin" may be deleted form the description of import item at Sl. No. 2 and quantities of import item at Sl. No. 2 viz. PVC Compound may be allowed as 1.05 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.
4. Quantities of import item at Sl. No. 3 viz. Galvanised Steel Wire may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 , 4 & 8, as claimed by the firm.
5. Quantities of import item at Sl. No. 4 viz. Galvanised Steel Strip may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 2 , 3, 5, 6 & 7, as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. Polyster Mylar Tape may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.
7. Quantities of import item at Sl. No. 6 viz. Aluminium Mylar Tape may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.

RA may take suitable consequential action accordingly.

Sl. No.93

Case No. AR-	M/s. Salzer Electronics Limited
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Meeting No. 08/81	F. No. 01/81/162/0019/AM16/DES-II
Dated: 28.07.2015	Request for fixation of ad-hoc norms in respect of Advance Authorisation No. 3210042832 dated 10.02.2010.
Decision : NC decided to ratify the norms of above AA on repeat basis as per comments of the representative of DHI present in the Norms Committee Meeting. RA may take suitable consequential action accordingly.	

Sl. No. 94

Case No. AR-	M/s. Helvoet Rubber & Plastic Technologies (India) Pvt. Ltd.
Meeting No. 08/81	F. No. 01/81/50/1134/AM05/DES-II
Dated: 28.07.2015	Request for ratification of Norms in respect of Advance Authorisation No. 3110019676 dated 25.02.2005.
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/94-A/R dated 11.08.2015 as under :- Firm has requested for ratification of Advance Authorization on repeat basis as per their Advance Authorization No. 3110023827 dated 08.02.2006 (copy enclosed) NC has decided only norms in this case. However, RA may ensure that firm complies with all requirements as per Policy/Procedure including information required as per RA letter No. 31/24/040/271/AM05 dated 02.07.2015. RA may take suitable consequential action accordingly.	

Sl. No. 95

Case No. AR-	M/s. Polycab Wires Pvt. Ltd.
Meeting No. 08/81	F. No. 01/81/50/336/AM11/DES-II
Dated: 28.07.2015	Request for modification of Norms in respect of Advance Authorisation No. 0310601031 dated 11.11.2010.
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/92/2015-TSW/95-A/R dated 11.08.2015 as under:- 1. Description, quantities and Net weights of export products at Sl. No. 1 may be modified as under :	
1	Copper Conductor, XLPE Insulated Screened Armoured Cables as per B.S. 5308 upto 1100 Volts

	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	286	69169
	1 Pair x 1.5 mm2	204	56652
	1 Traid x 1 mm2	14	3794
	2 Pair x 1.5 mm2	32.5	13515
	10 Pair x 1.5 mm2	133	198226
	20 Pair x 1.5 mm2	220.5	558085
	2 Pair x 1 mm2	2.5	875.4
	10 Pair x 0.5 mm2	71	86391
	10 Traid x 0.5 mm2	23.5	30769
	20 Pair x 0.5 mm2	206.115	361989
	20 Traid x 0.5 mm2	30.8	63323
	12 Traid x 0.5 mm2	3.551	5480
	5 Traid x 0.5 mm2	16.078	9055
	2 Pair x 0.5 mm2	2.026	757.6
	TOTAL QTY	1245.57	1458081

2. Description, quantities and Net weights of export products at Sl. No. 2 may be modified as under :

<u>2</u>	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Armoured Cables as per B.S. 5308 upto 1100 Volts		
	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	86	24227
	1 Pair x 1.5 mm2	200	63424
	1 Traid x 1.5 mm2	12	4154
	1 Traid x 1 mm2	2	610
	10 Pair x 1.5 mm2	10.7	18657

	20 Pair x 1.5 mm2	24.05	71689
	10 Pair x 0.5 mm2	6.79	9918
	10 Traid x 0.5 mm2	16.5	26452
	10 Traid x 1.5 mm2	5.85	12813
	20 Pair x 0.5 mm2	8.17	16600
	20 Traid x 0.5 mm2	2.5	6504
	20 Traid x 1.5 mm2	6.6	28537
	3 Core x 2.5 mm2	25.717	12332
	13 Core x 2.5 mm2	3.986	6047
	37 Core x 2.5 mm2	15.114	44245
	10 Pair x 6 mm2	9.099	30367
	5 Pair x 6 mm2	5.926	10716
	1 Pair x 2.5 mm2	18.303	4691
	12 Traid x 0.5 mm2	1.291	1887
	1 Pair x 0.6 mm2	8.206	2094
	TOTAL QTY	468.802	395964

3. Description, quantities and Net weights of export products at Sl. No. 3 may be modified as under:

<u>3</u>	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Armoured Cables as per B.S. 5308 upto 1100 Volts		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	13 Core x 2.5 mm2	5.6	8496
	37 Core x 2.5 mm2	25.7	75235
	3 Core x 2.5 mm2	35	16783
	TOTAL QTY	66.300	100514

4. Description, quantities and Net weights of export products at Sl. No. 4 may be modified as

under:

<u>4</u>	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Unarmoured Cables as per B.S. 5308 upto 1100 Volts		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	3	228.9
	1 Pair x 1.5 mm2	24	2489
	1 Pair x 4 mm2	15	4081
	10 Pair x 1.5 mm2	2	1522.5
	20 Pair x 1.5 mm2	2	2640.6
	TOTAL	46	10962

5. Description, quantities and Net weights of export products at Sl. No. 5 may be specified as under:

<u>5</u>	<u>Unarmoured PVC Insulated Flexible Purpose COPPER Cables rating upto 1100 Volts</u>		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 C X 10 mm2	11	1430.7
	1 C X 2.5 mm2	1	38.3
	1 C X 25 mm2	7	2122.4
	1 C X 6 mm2	5	386.8
	TOTAL	24	3978.2

6. Quantity of import item at S.No.1 i.e. Copper Wire Rod/Cathode may be allowed as under:
- For export products at Sl Nos. 1, 2, 3, & 4 as 1.01 Kgs/Kg. Content in the export products.
 - For export products at Sl No. 5 as per Engineering Table No. 5.
7. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. Nos. 1, 2, 3 & 4.
8. Quantity of import item at S.No.3 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.Nos. 1 & 5.
9. Quantity of import item at S.No.4 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at S.Nos. 1 & 5.
10. Quantity of import item at S.No.5 i.e. Calcium Carbonate may be allowed as 1.05 Kgs./Kg.

content in the export products at S.Nos. 1 & 5.

11. Quantity of import item at S.No.6 i.e. COGEGUM AFR Compound may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 3 & 4.
12. Quantity of import item at S.No.7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export products at S.No. 2, 3 & 4.
13. Quantity of import item at S.No.4 i.e. Galvanised Steel Wire/Steel Wire Rod may be allowed as 1.02 Kgs./Kg. content in the export products from Sl.No. 1, 2 & 3.

RA may take suitable consequential action accordingly.

Date:17.08.2015
Place:New Delhi

(Pradyumna Sahu)

Foreign Trade Development Officer

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
समिन्धन विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

01/81/162/125/Am-16

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28.7.15

भारत सरकार

GOVERNMENT OF INDIA

संचार और सूचना प्रौद्योगिकी मंत्रालय

MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी विभाग

DEPARTMENT OF ELECTRONICS AND INFORMATION TECHNOLOGY

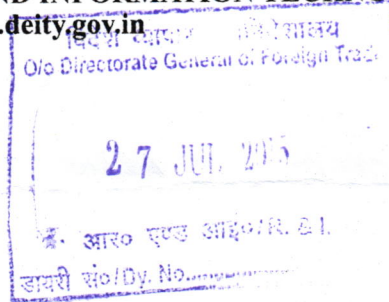
Website: www.deity.gov.in

संख्या

No.....

W-27/42/2013-IPHW

M/s. Precision Electronics Ltd
D-1081, New Friends Colony
New Delhi-110065



दिनांक

23.07.2015

Date.....

DES-II

Sub:-Application for ratification of norms of Advance Licence No.0510357436 dated 18.6.2013 for export of "Power Distribution etc."

Sir,

Please refer to your letter dated 26.6.2015 received from the Officer of the DGFT forwarding the reply on the subject cited above. In this regard, you are requested to depute suitable technical representative for technical discussion for prior appointment to enable further processing of the proposal.

(Asha Nangia)

Director

Copy to:-

Shri Pradyumana Sahu

FTDO

O/o DGFT

Udyog Bhavan

New Delhi

w.r.t DGFT I.D.No. 01/81/50/160/AMI4/DES-11/36
dated 29.06.2015



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28.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 92/2/81 (M/s. Ratnamani Metals & Tubes Limited) (Advance Authorization No. 0810128877 dated 14.02.2014)

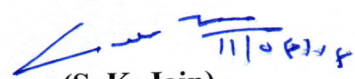
Advance Authorization may be ratified as under :

1. Thickness of 3 LPP coating in “externally coated pipes” may be specified as 2.75 mm”
2. Sizes and quantities of export items may be specified as under:

2.75 mm thk 3LPP externally coated pipes	
Size	Length
219.1 mm (OD) x 6.35 MM (WT)	15110 Meter
168.3 mm (OD) x 7.11 MM (WT)	1656 Meter
114.3 mm (OD) x 6.02 MM (WT)	1464 Meter
Total	18230 Meters
Bare Pipes	
219.1 mm (OD) x 6.35 MM (WT)	240 Meter
168.3 mm (OD) x 7.11 MM (WT)	180 Meter
114.3 mm (OD) x 6.02 MM (WT)	168 Meter
Total	588 Meters

3. Total net weight of export items may be modified as 798554 Kgs..
4. Words “ of relevant grade & size “ may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 759139 Kgs.(18818 Meters) on net to net basis.
5. Quantity of import item at Sl. No. 2 may be allowed as 1642 Kgs., taking clue from SIONs at Sl. No. C-1290/C-1291
6. Quantity of import item at Sl. No. 3 may be allowed as applied for i.e 34500 Kgs., taking clue from SIONs at Sl. No. C-129 & /C-1291

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II
DIPP No.12/92/2015-TSW/19 dated 11/08/2015

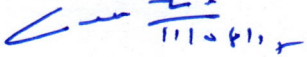
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28.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 7/8/81 (M/s International Combustion (India) Limited) (Advance Authorization No. 0210201705 dated 27.03.2014)

Advance Authorization may be ratified as per GN-4 for Engineering products

Norms committee may take a view


11/8/15

**(S. K. Jain)
Development Officer**

Norms Committee I
DIPP No.12/92/2015-TSW/23 dated 11/08/2015

5-Nr.21(2)

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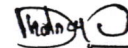
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Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorizations (AAs) No 5610004268 dated 29.05.2014 and 5610004269 dated 29.05.2014 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/253/AM-15-DES-II/30 dated 30.07.2015 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** has been forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorizations.

It may be noted that the export product is covered under **SION C 473** of Handbook of Procedures Vol-II. The quantity of Zinc has been calculated as per Engineering Table No 2. The quantity of Hot Rolled Alloy Steel Sheets/strips/wide coils of relevant grade has been allowed based on content basis as per SION C473. The quantity of items of import to be allowed under the aforesaid AAs has been calculated for per tonne of export product in the Excel sheets enclosed herewith for further necessary action.



(S.K. Bhatnagar)

Deputy Industrial Adviser

Telefax: 011-23062490

Encl: as above

9/c

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(9)/2014-TW- Vol-I dated 05.08.2015

Issued w/o
6/8/15

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m ²)	Quantity of Input per ton of export product					
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	Steel Strapping (Kg)
1	5610004268 dated 29.05.2014	Cold rolled Galvanized /Galvannealed (Plan/corrugated) Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade having thickness 0.14 to 0.40 mm and zinc coating 80 -100 gms/m ²	6097.872								
			1153.374	0.14	80	74.41	1,034.8	1.25	0.35	0.45	2.00
			685.496	0.14	90	95.89	1,010.8	1.25	0.35	0.45	2.00
			26.578	0.15	90	89.43	1,018.0	1.25	0.35	0.45	2.00
			896.990	0.15	120	109.54	995.5	1.25	0.35	0.45	2.00
			106.526	0.18	90	74.41	1,034.8	1.25	0.35	0.45	2.00
			784.980	0.20	120	81.92	1,026.4	1.25	0.35	0.45	2.00
			277.168	0.23	120	71.15	1,038.5	1.25	0.35	0.45	2.00
			421.904	0.25	90	53.46	1,058.2	1.25	0.35	0.45	2.00
			787.092	0.25	120	65.42	1,044.9	1.25	0.35	0.45	2.00
			25.154	0.31	90	40.45	1,072.8	1.25	0.35	0.45	2.00
			142.688	0.40	90	35.10	1,078.8	1.25	0.35	0.45	2.00
			155.916	0.43	90	31.01	1,083.3	1.25	0.35	0.45	2.00
			148.992	0.50	90	27.77	1,087.0	1.25	0.35	0.45	2.00
			157.300	0.70	90	19.59	1,096.1	1.25	0.35	0.45	2.00
			101.976	0.90	90	15.13	1,101.1	1.25	0.35	0.45	2.00
			113.634	1.20	90	11.52	1,105.1	1.25	0.35	0.45	2.00
			112.104	1.50	90	9.14	1,107.8	1.25	0.35	0.45	2.00

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28.7.15

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorizations No-5610004267 dated 29.05.2014 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to their UO No 01/81/50/251/AM-15/DES-2/20 dated 15.07.2014 whereby the applications of **M/s National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for our comments/views.

The aforesaid case for ratification of Advance License was examined in the Ministry of Steel based on the quantity exported by the applicant against the AA. The required quantity of items of import was calculated as per SION C 473 of Handbook of Procedures Vol-II. However, NC decided that the quantity required for per tonne of export product may be indicated instead of total quantity. Accordingly the required import quantity to be allowed for per tonne of export product has been indicated against the each quantity of export in the excel sheet enclosed herewith.


(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Encl: as above

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(9)/2014-TW- Vol-I dated 24.07.2015

28.7.15

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m ²)	Quantity of Input per ton of export product					
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (MT)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	Steel Strapping (Kg)
1	5610004267 dated 29.05.2014	Cold rolled Galvanized (Plan/corrugated) Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade having thickness 0.13 to 0.25 mm and zinc coating 90 -120 gms/m ²	6223.608								
			817.788	0.13	90	103.34	1.118	1.25	0.35	0.45	2.00
			1534.870	0.14	80	74.41	1.118	1.25	0.35	0.45	2.00
			1729.058	0.14	90	95.89	1.118	1.25	0.35	0.45	2.00
			1307.654	0.15	90	89.43	1.118	1.25	0.35	0.45	2.00
			64.488	0.15	120	109.54	1.118	1.25	0.35	0.45	2.00
			249.494	0.20	90	66.92	1.118	1.25	0.35	0.45	2.00
			254.588	0.20	120	81.92	1.118	1.25	0.35	0.45	2.00
			109.924	0.23	90	58.14	1.118	1.25	0.35	0.45	2.00
			21.882	0.23	120	71.15	1.118	1.25	0.35	0.45	2.00
			133.862	0.25	90	53.46	1.118	1.25	0.35	0.45	2.00

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S.No. 21 (2)

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Government of India
Ministry of Steel
Technical Division

~~29.5.14~~
28.7.15

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorizations (AAs) No 5610004268 dated 29.05.2014 and 5610004269 dated 29.05.2014 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/253/AM-15-DES-II/30 dated 30.07.2015 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** has been forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorizations.

It may be noted that the export product is covered under **SION C 473** of Handbook of Procedures Vol-II. The quantity of Zinc has been calculated as per Engineering Table No 2. The quantity of Hot Rolled Alloy Steel Sheets/strips/wide coils of relevant grade has been allowed based on content basis as per SION C473. The quantity of items of import to be allowed under the aforesaid AAs has been calculated for per tonne of export product in the Excel sheets enclosed herewith for further necessary action.



(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Encl: as above

9/c

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

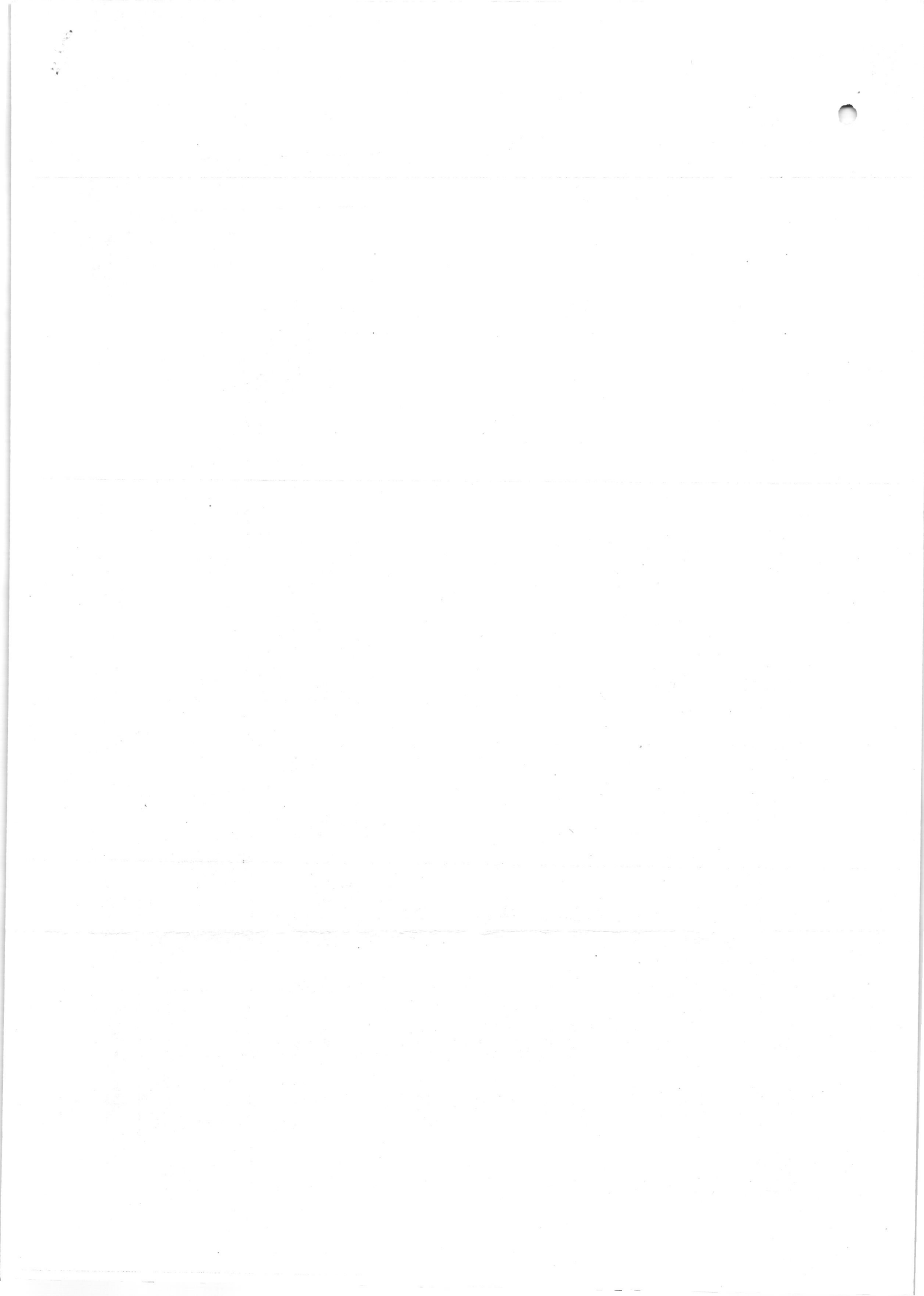
Ministry of Steel U.O.No. 2(9)/2014-TW- Vol-I dated 05.08.2015

Turned up to
6/8/15

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m2)	Quantity of Input per ton of export product					
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	Steel Strapping (Kg)
1	5610004269 dated 29.05.2014	Cold rolled Galvanized /Galvannealed (Plan/corrugated) Alloy Steel Sheets/ Strips/ Wide Coilsof relevent grade having thickness 0.14 to 1.50 mm and zinc coating 90 -275 gms/m ²	6873.032								
			3954.572	0.14	90	95.9	1,010.8	1.25	0.35	0.45	2.00
			597.660	0.15	90	89.4	1,018.0	1.25	0.35	0.45	2.00
			105.000	0.20	90	66.9	1,043.2	1.25	0.35	0.45	2.00
			153.336	0.20	120	74.4	1,034.8	1.25	0.35	0.45	2.00
			605.344	0.25	90	53.5	1,058.2	1.25	0.35	0.45	2.00
			961.350	0.25	120	65.4	1,044.9	1.25	0.35	0.45	2.00
			53.866	0.31	90	40.5	1,072.8	1.25	0.35	0.45	2.00
			104.202	0.37	275	106.1	999.4	1.25	0.35	0.45	2.00
			53.052	0.38	90	35.1	1,078.8	1.25	0.35	0.45	2.00
			50.916	0.40	90	35.1	1,078.8	1.25	0.35	0.45	2.00
			52.982	0.43	90	31.0	1,083.3	1.25	0.35	0.45	2.00
			36.300	0.50	90	27.8	1,087.0	1.25	0.35	0.45	2.00
			25.914	0.60	90	23.0	1,092.3	1.25	0.35	0.45	2.00
			25.578	0.80	90	17.1	1,098.9	1.25	0.35	0.45	2.00
			23.572	0.90	90	15.1	1,101.1	1.25	0.35	0.45	2.00
			35.522	1.20	90	11.5	1,105.1	1.25	0.35	0.45	2.00
			33.866	1.50	90	9.1	1,107.8	1.25	0.35	0.45	2.00

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28.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s NLMK India Service Centre Pvt. Ltd. for ratification of norm of:

- i. AA No. 0310784579 dated 06.06.2014
- ii. AA No. 0310786927 dated 16.07.2014
- iii. AA No. 0310787740 dated 06.08.2014

Reference above authorization application the firm has stated vide their reply dated 22.05.2015 that in all the above authorization they have proposed to import CRGO Electrical Steel in Coils required for the manufacture of Transformer lamination for which existing norm at C-323 is applicable. Norm committee may therefore ratify above authorizations as per existing SION.

g. 17.7.15
(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(129)/2014/TSW(B)/281

dated 17.07.2015.

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28-7-15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s NLMK India Service Centre Pvt. Ltd. for ratification of norm of:

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(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(129)/2014/TSW(B)/281

dated 17.07.2015.

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**Department of Industrial Policy & Promotion
(TSW)**

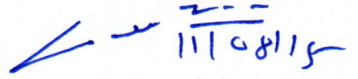
**NC Meeting dated 28/07/2015 - Case No. 52/11/81 (M/s. Jindal SAW Limited)
(Advance Authorization No. 0510389948 dated 24.07.2014)**

Advance Authorization may be ratified as under:

1. Net weight of export items at Sl. No. 1 to 8 may be specified as 12058 MT, 33.711 MT, 40.189 MT, 33.741 MT, 2.774 MT, 27.372 MT, 733.89 MT & 4.402 MT respectively.
2. Export item a Sl. No. 9 to contain 1684 Kgs. of monal sheaths.
3. Thickness of "3LPP coating" in export items at Sl. No. 1 may be specified as "3.20 mm".
4. Thickness of "Concrete coating" in export items at Sl. No. 1 may be specified as "50 cm".
5. Thickness of "3LPE coating" in export items at Sl. No. 7 may be specified as "3 mm".
6. Quantity of import item at Sl. No. 1 may be allowed as applied for.
7. Quantities of import items at Sl. No. 2, 3, 4, 5 & 6 may be allowed as 14.956 MT, 5.805 MT, 107.3 MT, 5.55 MT & 1106.7 MT respectively inclusive of 5% wastage.
8. Quantity of import item at Sl. No. 7 may be allowed as 2199 Nos. on net to net basis as claimed by the firm.
9. Quantity of import item at Sl. No. 8 may be allowed as applied for on net to net basis with accountability clause.
10. Total quantities of import items at Sl. No. 9 to 11, 17 & 18 put together may be allowed within 6 % of FOB value of export item at Sl. No. 2.
11. Quantities of import items at Sl. No. 12 to 16 may be allowed as applied for.
12. Total quantities of import items at Sl. No. 19, 23 & 24 put together may be allowed within 2 % of FOB value of export item at Sl. No. 3.
13. Total quantities of import items at Sl. No. 20, 21 & 22 put together may be allowed within 2 % of FOB value of export item at Sl. No. 3.
14. Quantities of import items at Sl. No. 25 to 28 may be allowed as applied for.
15. Total quantities of import items at Sl. No. 29 to 31, 35 & 36 put together may be allowed within 6 % of FOB value of export item at Sl. No. 5.
16. Quantities of import items at Sl. No. 32 to 34 may be allowed as applied for.
17. Total quantities of import items at Sl. No. 29 to 31, 35 & 36 put together may be allowed within 6 % of FOB value of export item at Sl. No. 5.

18. Total quantities of import items at Sl. No. 37 , 41 & 42 put together may be allowed within 2 % of FOB value of export item at Sl. No. 6.
19. Total quantities of import items at Sl. No. 38 to 40 put together may be allowed within 2 % of FOB value of export item at Sl. No. 6.
20. Quantities of import items at Sl. No. 43 & 47 may be allowed as applied for.
21. Quantity of import item at Sl. No. 44 viz. Epoxy Powder may be allowed as 0.292 MT .
22. Quantity of import item at Sl. No. 45 viz. Adhesive may be allowed as applied for i.e. 0.59 MT.
23. Quantity of import item at Sl. No. 46 viz. HDPE may be allowed as 4.564 MT inclusive of 5 % wastage. .
24. Quantity of import item at Sl. No. 48 viz. Cement may be allowed as 72.5 MT .
25. Quantity of import item at Sl. No. 49 may be allowed as 164 Nos.
26. Quantity of import item at Sl. No. 50 may be allowed as 52 Nos. on net to net basis with accountability clause.
27. Total quantities of import items at Sl. No. 51 & 52 put together may be allowed within 6 % of FOB value of export item at Sl. No. 8.
28. Quantity of import item at Sl. No. 53 viz. Cement may be allowed as 0.18 MT .
29. Quantity of import item at Sl. No. 54 may be allowed as 2 Nos.
30. Quantity of import item at Sl. No. 55 viz. Monal Sheaths may be allowed as 1768.2 Kgs. inclusive of 5 % wastage. .

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/46 dated 11/08/2015

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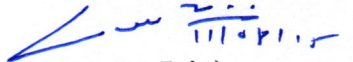
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 31/17/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710106235 dated 31.07.2014)**

Advance Authorisation may be ratified as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.261 MT as 1.267 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap.
3. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs.
4. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II
DIPP No.12/92/2015-TSW/49 dated 11/08/2015

Annexure 'A'

M/s. VEER - O - METALS PVT LTD
NO. A-02, BEL INDUSTRIAL ESTATE, JALAHALLI, BANGALORE - 560 013
List of the export products

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/Component (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivets Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product (col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24
1	0M-10183C	WELDMENT CHASSIS AP8865	EGI/GI SHEETS COIL	1.20 mm	1800	2.510		1.796		0.714	4518.00	3232.80	1285.20	28.45	18	0.144	1.940	1.944	32400	259.2	1.944	3499.20
2	0M-10184E	WELDMENT CHASSIS AP8941	EGI/GI SHEETS COIL	1.20 mm	2100	2.550		1.833		0.717	5355.00	3849.30	1505.70	28.12	31	0.248	2.081	2.085	65100	520.8	2.085	4378.50
3	0M-10185B	WELDMENT CHASSIS AP8841	EGI/GI SHEETS COIL	1.20 mm	2750	2.220		1.696		0.524	6105.00	4664.00	1441.00	23.60	24	0.192	1.888	1.884	66000	528	1.884	5181.00
4	0M-10186B	WELDMENT CHASSIS AP8853	EGI/GI SHEETS COIL	1.20 mm	3100	2.720		1.850		0.870	8432.00	5735.00	2697.00	31.99	24	0.192	2.042	2.038	74400	595.2	2.038	6317.80
5	0M-10187E	WELDMENT CHASSIS AP8953	EGI/GI SHEETS COIL	1.20 mm	2900	2.950		1.833		1.117	8555.00	5315.70	3239.30	37.86	31	0.248	2.081	2.085	89900	719.2	2.085	6046.50
6	870-15223C	CHASSIS FRONT AP8861	EGI/GI SHEETS COIL	1.20 mm	1100	2.900		1.760		1.140	3190.00	1936.00	1254.00	39.31	18	0.144	1.904	1.908	19800	158.4	1.908	2098.80
7	870-15224E	CHASSIS FRONT AP8965	EGI/GI SHEETS COIL	1.20 mm	1500	2.590		2.060		0.530	3885.00	3090.00	795.00	20.46	31	0.248	2.308	2.312	46500	372	2.312	3468.00
8	870-15227E	CHASSIS FRONT AP8959	EGI/GI SHEETS COIL	1.20 mm	900	2.500		2.023		0.477	2250.00	1820.70	429.30	19.08	31	0.248	2.271	2.275	27900	223.2	2.275	2047.50
9	870-15227E-001	CHASSIS FRONT AP8961	EGI/GI SHEETS COIL	1.20 mm	800	2.380		1.840		0.540	1904.00	1472.00	432.00	22.69	31	0.248	2.088	2.092	24800	198.4	2.092	1673.60
10	870-15227E-002	CHASSIS FRONT AP8981	EGI/GI SHEETS COIL	1.20 mm	900	2.380		1.840		0.540	2142.00	1656.00	486.00	22.69	31	0.248	2.088	2.092	27900	223.2	2.092	1882.80
11	870-15228C	CHASSIS FRONT AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.180		0.806		0.374	2596.00	1773.20	822.80	31.69	11	0.088	0.894	0.914	24200	193.6	0.914	2010.80
12	870-15229B	CHASSIS FRONT AP8958	EGI/GI SHEETS COIL	1.20 mm	1100	1.500		1.101		0.399	1650.00	1211.10	438.90	26.60	19	0.152	1.253	1.257	20900	167.2	1.257	1382.70
13	870-15230B	COVER AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.170		0.895		0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.939	11000	88	0.939	2065.80
14	870-15231C	COVER AP8861/ AP8881	EGI/GI SHEETS COIL	1.20 mm	1000	2.070		1.709		0.361	2070.00	1709.00	361.00	17.44	3	0.024	1.733	1.753	3000	24	1.753	1753.00
15	870-15234	PLATE SNAP-ON LCD RPDU	EGI/GI SHEETS COIL	1.50 mm	22880	0.050		0.014		0.036	1144.00	320.32	823.68	72.00	9	0.072	0.086	0.066	205920	1647.36	0.066	1510.08
16	870-15235B	BRACKET MOUNTING MOTHERBOARD RPDU	EGI/GI SHEETS COIL	1.50 mm	22980	0.150		0.082		0.068	3447.00	1884.36	1562.64	45.33	7	0.056	0.138	0.118	160860	1286.88	0.118	2711.64
17	870-15236A	CORD CAP AP8861	EGI/GI SHEETS COIL	1.20 mm	1400	0.805		0.470		0.335	1127.00	658.00	469.00	41.61	7	0.056	0.526	0.506	9800	78.4	0.506	708.40
18	870-15237A	CORD CAP C20 AP8959	EGI/GI SHEETS COIL	1.20 mm	1100	0.800		0.470		0.330	880.00	517.00	363.00	41.25	0	0.000	0.470	0.490	0	0	0.490	539.00
19	870-15252	BRACKET TOOLLESS UNIVERSAL RPDU	EGI/GI SHEETS COIL	1.50 mm	38640	1.100		0.740		0.360	42504.00	28593.60	13910.40	32.73	0	0.000	0.740	0.760	0	0	0.760	29366.40
20	870-15366A	CORD CAP AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	0.950		0.610		0.340	1140.00	732.00	408.00	35.79	0	0.000	0.610	0.630	0	0	0.630	756.00
21	870-15367C	COVER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.910		1.470		0.440	2292.00	1764.00	528.00	23.04	3	0.024	1.494	1.514	3600	28.8	1.514	1816.80
22	870-15369B	COVER AP8958	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.819		0.381	1440.00	982.80	457.20	31.75	5	0.040	0.859	0.863	6000	48	0.863	1035.60
23	870-15370	HOUSING BRAKER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.800		0.400	1440.00	960.00	480.00	33.33	0	0.000	0.800	0.820	0	0	0.820	984.00
24	870-15381A	CORD CAP AP8941	EGI/GI SHEETS COIL	1.20 mm	4200	0.070		0.050		0.020	294.00	210.00	84.00	28.57	0	0.000	0.050	0.070	0	0	0.070	294.00
25	870-15385A	CORD CAP AP8841	EGI/GI SHEETS COIL	1.20 mm	5850	0.050		0.035		0.015	292.50	204.75	87.75	30.00	0	0.000	0.035	0.055	0	0	0.055	321.75
26	870-15386A	CORD CAP AP8961	EGI/GI SHEETS COIL	1.20 mm	2950	0.055		0.020		0.035	162.25	59.00	103.25	63.64	0	0.000	0.020	0.040	0	0	0.040	118.00
27	870-15387C	COVER AP8841/ AP8853	EGI/GI SHEETS COIL	1.20 mm	4850	2.190		1.730		0.460	10621.50	8390.50	2231.00	21.00	5	0.040	1.770	1.774	24250	194	1.774	8603.90
28	870-15388C	COVER AP8959/ AP8961/ AP8981	EGI/GI SHEETS COIL	1.20 mm	4650	2.235		1.740		0.495	10392.75	8091.00	2301.75	22.15	5	0.040	1.780	1.784	23250	186	1.784	8295.60
29	870-15805C	COVER AP8941/ AP8953	EGI/GI SHEETS COIL	1.20 mm	4200	2.350		1.770		0.580	9870.00	7434.00	2436.00	24.68	5	0.040	1.810	1.814	21000	168	1.814	7618.80
30	870-15806C	COVER AP8865	EGI/GI SHEETS COIL	1.20 mm	3500	2.200		1.730		0.470	7700.00	6055.00	1645.00	21.36	5	0.040	1.770	1.774	17500	140	1.774	6209.00
31	870-15233A	BRACKET REMOVABLE MODULE RPDU	EGI/GI SHEETS COIL	1.20 mm	22810	0.045		0.025		0.020	1026.45	570.25	456.20	44.44	8	0.064	0.089	0.093	182480	1459.84	0.093	2121.33
32	870-0758B	CASE TOP 3 CKT BREAKER WITH INLET ROHS	EGI/GI SHEETS COIL	1.20 mm	350	0.635		0.394		0.241	222.25	137.90	84.35	37.95	4	0.032	0.426	0.430	1400	11.2	0.430	150.50
33	870-10046B	CASE TOP 3 TWO POLE CIRCUIT BREAKER	EGI/GI SHEETS COIL	1.20 mm	450	0.260		0.138		0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.158	0	0	0.158	71.10
34	870-10191B	CHASSIS FRONT AP7968	EGI/GI SHEETS COIL	1.20 mm	300	1.750		1.270		0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	1.754	18000	144	1.754	526.20
35	870-10235D	CHASSIS FRONT AP7533; ROHS	EGI/GI SHEETS COIL	1.20 mm	2200	1.650		1.230		0.420	3630.00	2706.00	924.00	25.45	20	0.160	1.390	1.394	44000	352	1.394	3066.80
36	870-10238F	CHASSIS FRONT AP7832 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.750		1.190		0.560	2625.00	1785.00	840.00	32.00	29	0.232	1.422	1.426	43500	348	1.426	2139.00
37	870-10249B	CHASSIS FRONT AP7568	EGI/GI SHEETS COIL	1.20 mm	450	1.800		1.280		0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	1.500	12150	97.2	1.500	675.00
38	870-12012A	CHASSIS FRONT AP7526	EGI/GI SHEETS COIL	1.20 mm	50	2.200		1.560		0.640	110.00	78.00	32.00	29.09	31	0.248	1.808	1.812	1550	12.4	1.812	90.60
39	870-12015A	COVER HORZ BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	450	1.450		1.030		0.420	652.50	463.50	189.00	28.97	0	0.000	1.030	1.050	0	0	1.050	472.50
40	870-13309A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	750	1.200		0.899		0.301	900.00	674.25	225.75	25.08	34	0.272	1.171	1.175	25500	204	1.175	881.25
41	870-13310A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	550	1.200		0.899		0.301	660.00	494.45	165.55	25.08	32	0.256	1.155	1.159	17600	140.8	1.159	637.45
42	870-13314A	CHASSIS AP7822	EGI/GI SHEETS COIL	1.20 mm	750	1.350		0.900		0.450	1012.50	675.00	337.50	33.33	35	0.280	1.180	1.184	26250	210	1.184	888.00
43	870-14257	CHASSIS FRONT AP7557	EGI/GI SHEETS COIL	1.20 mm	400	2.050		1.560		0.490	820.00	624.00	196.00	23.90	25	0.200	1.760	1.764	10000	80	1.764	705.60
44	870-14644B	CHASSIS FRONT AP7832J	EGI/GI SHEETS COIL	1.20 mm	100	0.060		0.037		0.023	10.00	5.70	4.30	38.33	24	0.192	0.229	0.233	2400	19.2	0.233	23.30

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivets Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net 1 of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
45	870-14728	CHASSIS CURRENT METER 1PH	EGI/GI SHEETS COIL	1.20 mm	700	0.600		0.362		0.238	420.00	253.40	166.60	39.67	24	0.192	0.554	0.558	16800	134.4	0.558	390.60
46	870-14729	COVER CURRENT METER	EGI/GI SHEETS COIL	0.90 mm	800	0.350		0.240		0.110	280.00	192.00	88.00	31.43	6	0.048	0.288	0.292	4800	38.4	0.292	233.60
47	870-14730	CHASSIS CURRENT METER 3PH	EGI/GI SHEETS COIL	1.20 mm	450	0.750		0.460		0.290	337.50	207.00	130.50	38.67	0	0.000	0.460	0.480	0	0	0.480	216.00
48	870-3616	CHASSIS AP9565 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	1050	0.500		0.332		0.168	525.00	348.60	176.40	33.60	16	0.128	0.460	0.464	16800	134.4	0.464	487.20
49	870-3617	CHASSIS AP9566 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	1100	0.500		0.332		0.168	550.00	365.20	184.80	33.60	16	0.128	0.460	0.464	17600	140.8	0.464	510.40
50	870-3899B	COVER MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	5800	0.700		0.476		0.224	4060.00	2760.80	1299.20	32.00	3	0.024	0.500	0.504	17400	139.2	0.504	2923.20
51	870-3900A	ENCLOSURE BASE MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	2900	0.700		0.456		0.244	2030.00	1322.40	707.60	34.86	12	0.096	0.552	0.556	34800	278.4	0.556	1612.40
52	870-5267	BRACKET HORZ AP7900; ROHS	EGI/GI SHEETS COIL	2.50 mm	11100	0.140		0.085		0.055	1554.00	943.50	610.50	39.29	0	0.000	0.085	0.105	0	0	0.105	1165.50
53	870-5309	CHASSIS REAR COVER VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	8220	2.850		1.812		1.038	23427.00	14894.64	8532.36	36.42	18	0.144	1.956	1.880	147960	1183.68	1.880	15453.60
54	870-5387A	ENCLOSURE BASE MASTER SWITCH 3 AP7920; ROHS	EGI/GI SHEETS COIL	0.90 mm	1900	0.750		0.454		0.296	1425.00	862.60	562.40	39.47	18	0.144	0.598	0.522	34200	273.6	0.522	991.80
55	870-5419	SPACER DOUBLE-D ISX PDU LONG	EGI/GI SHEETS COIL	1.50 mm	8690	0.060		0.037		0.023	521.40	321.53	199.87	38.33	16	0.128	0.165	0.089	139040	1112.32	0.089	773.41
56	870-5907A	ENCLOSURE BASE MASTER SWITCH 3 AP7921; ROHS	EGI/GI SHEETS COIL	0.90 mm	2500	0.650		0.454		0.196	1625.00	1135.00	490.00	30.15	12	0.096	0.550	0.554	30000	240	0.554	1385.00
57	870-5943	BRACKETS EXTENDER PDUS	EGI/GI SHEETS COIL	2.50 mm	500	0.250		0.150		0.100	125.00	75.00	50.00	40.00	0	0.000	0.150	0.170	0	0	0.170	85.00
58	870-6275A	CHASSIS AP9570 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	350	0.750		0.520		0.230	262.50	182.00	80.50	30.67	17	0.136	0.656	0.660	5950	47.6	0.660	231.00
59	870-6944B	CHASSIS EXTENDER PDU AP7582	EGI/GI SHEETS COIL	1.20 mm	100	1.500		1.070		0.430	150.00	107.00	43.00	28.67	0	0.000	1.070	1.090	0	0	1.090	109.00
60	870-6990C	CHASSIS AP7922; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.700		1.260		0.440	340.00	252.00	88.00	25.88	0	0.000	1.260	1.280	0	0	1.280	256.00
61	870-6991	COVER AP7902 & AP7922; ROHS	EGI/GI SHEETS COIL	0.90 mm	200	0.853		0.590		0.263	170.60	118.00	52.60	30.83	18	0.144	0.734	0.658	3600	28.8	0.658	131.60
62	870-6993B	CHASSIS FRONT AP7932	EGI/GI SHEETS COIL	1.20 mm	1300	1.800		1.360		0.440	2340.00	1768.00	572.00	24.44	61	0.488	1.848	1.852	79300	634.4	1.852	2407.60
63	870-6994A	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	5540	0.200		0.120		0.080	1108.00	664.80	443.20	40.00	0	0.000	0.120	0.140	0	0	0.140	775.60
64	870-6994B	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	2400	0.200		0.120		0.080	480.00	288.00	192.00	40.00	0	0.000	0.120	0.140	0	0	0.140	336.00
65	870-70276B	CHASSIS AP9559 HORIX PDU BLK	EGI/GI SHEETS COIL	0.90 mm	1100	0.550		0.312		0.238	605.00	343.20	261.80	43.27	16	0.128	0.440	0.444	17600	140.8	0.444	488.40
66	870-71211D	CHASSIS AP9562 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	3500	0.540		0.316		0.224	1890.00	1106.00	784.00	41.48	15	0.120	0.436	0.440	52500	420	0.440	1540.00
67	870-71269C	CHASSIS AP9560 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	550	0.450		0.338		0.112	247.50	185.90	61.60	24.89	15	0.120	0.458	0.462	8250	66	0.462	254.10
68	870-7814A	BRACKET 2U SWITCHED RACK PDU; ROHS	EGI/GI SHEETS COIL	2.50 mm	7690	0.400		0.274		0.126	3076.00	2107.06	968.94	31.50	0	0.000	0.274	0.294	0	0	0.294	2260.86
69	870-7851B	CHASSIS AP7930 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.800		1.300		0.500	2700.00	1950.00	750.00	27.78	49	0.392	1.692	1.696	73500	588	1.696	2544.00
70	870-7857B	CHASSIS AP9571 BLK PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	1650	1.715		1.272		0.443	2829.75	2098.80	730.95	25.83	16	0.128	1.400	1.404	26400	211.2	1.404	2316.60
71	870-7922C	CHASSIS AP7931	EGI/GI SHEETS COIL	1.20 mm	800	1.600		1.130		0.470	1280.00	904.00	376.00	29.38	46	0.368	1.498	1.502	36800	294.4	1.502	1201.60
72	870-7923B	COVER 1 PH VERT MASTERSWITCH/SHORT	EGI/GI SHEETS COIL	1.20 mm	850	1.800		1.294		0.506	1530.00	1099.90	430.10	28.11	18	0.144	1.438	1.362	15300	122.4	1.362	1157.70
73	870-8584C	CHASSIS COVER BILOXI PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	7060	0.400		0.260		0.140	2824.00	1835.60	988.40	35.00	0	0.000	0.260	0.280	0	0	0.280	1976.80
74	870-8585A	BRKT TOOLLESS MOUNT AP9559, ROHS	EGI/GI SHEETS COIL	2.50 mm	2500	0.175		0.100		0.075	437.50	250.00	187.50	42.86	23	0.104	0.284	0.128	57500	460	0.128	320.00
75	870-8586A	BRKT VERT MOUNT 1" OUT AP9559 ROHS	EGI/GI SHEETS COIL	2.50 mm	12050	0.170		0.108		0.062	2048.50	1301.40	747.10	36.47	0	0.000	0.108	0.128	0	0	0.128	1542.40
76	870-8587B	BRKT VERT /HORZ MOUNT AP9559 ROHS	EGI/GI SHEETS COIL	1.20 mm	12050	0.035		0.020		0.015	421.75	241.00	180.75	42.86	0	0.000	0.020	0.040	0	0	0.040	482.00
77	870-0023B	COVER ENCLOSURE AP7800; ROHS	EGI/GI SHEETS COIL	1.20mm	2200	0.650		0.500		0.150	1430.00	1100.00	330.00	23.08	33	0.264	0.764	0.768	72600	580.8	0.768	1689.60
78	870-0759B	CHASSIS FRONT AP7869 ROHS	EGI/GI SHEETS COIL	1.20mm	300	1.810		1.280		0.530	543.00	384.00	159.00	29.28	3	0.024	1.304	1.308	900	7.2	1.308	392.40
79	870-14804A	ENCLOSURE RN NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1500	0.750		0.460		0.290	1125.00	690.00	435.00	38.67	8	0.064	0.524	0.528	12000	96	0.528	792.00
80	870-0024	COVER AP7802; ROHS	EGI/GI SHEETS COIL	1.20mm	2650	1.050		0.620		0.430	2782.50	1643.00	1139.50	40.95	15	0.120	0.740	0.744	39750	318	0.744	1971.60
81	870-10234B	CHASSIS FRONT AP7541; ROHS	EGI/GI SHEETS COIL	1.20mm	1400	1.450		1.164		0.286	2030.00	1629.60	400.40	19.72	19	0.152	1.316	1.320	26600	212.8	1.320	1848.00
82	870-10237D	CHASSIS FRONT AP7853; ROHS	EGI/GI SHEETS COIL	1.20mm	100	1.820		1.230		0.590	182.00	123.00	59.00	32.42	29	0.232	1.462	1.482	2900	23.2	1.482	148.20
83	870-11735	CHASSIS COVER ISX PDU LONG	EGI/GI SHEETS COIL	1.20mm	350	2.470		1.960		0.510	864.50	686.00	178.50	20.65	4	0.032	1.992	1.996	1400	11.2	1.996	698.60
84	870-13311A	CHASSIS AP7811; ROHS	EGI/GI SHEETS COIL	1.20mm	950	1.650		1.359		0.291	1567.50	1291.05	276.45	17.64	39	0.312	1.671	1.691	37050	296.4	1.691	1606.45
85	870-14440	CORD CAP .750 DIA X .660 FLAT	EGI/GI SHEETS COIL	1.20mm	1050	0.080		0.030		0.050	84.00	31.50	52.50	62.50	0	0.000	0.030	0.050	0	0	0.050	52.50
86	870-14442	END CAP VERTICAL RACK PDU	EGI/GI SHEETS COIL	1.20mm	1050	0.064		0.034		0.030	67.20	35.70	31.50	46.88	15	0.120	0.154	0.158	15750	126	0.158	165.90
87	870-14731	BRACKET MOUNTING CURRENT METER	EGI/GI SHEETS COIL	1.20mm	1400	0.075		0.018		0.057	105.00	25.20	79.80	76.00	0	0.000	0.018	0.038	0	0	0.038	53.20
88	870-14803A	COVER RM NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1300	0.650		0.422		0.228	845.00	548.60	296.40	35.08	0	0.000	0.422	0.442	0	0	0.442	574.60
89	870-15221D	CHASSIS FRONT AP8881	EGI/GI SHEETS COIL	1.20mm	750	2.700		2.100		0.600	2025.00	1575.00	450.00	22.22	0	0.000	2.100	2.120	0	0	2.120	1590.00
90	870-15659	SPACER FOR AP7953/ AP7853/ AP7553	EGI/GI SHEETS COIL	1.20mm	3700	0.030		0.008		0.022	111.00	29.60	61.40	73.33	8	0.064	0.072	0.076	29600	236.8	0.076	281.20
91	870-15681	CHASSIS AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	2.200		1.738		0.462	2420.00	1911.80	508.20	21.00	15	0.120	1.858	1.862	16500	132	1.862	2048.20

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Waste/Components in (in Kgs)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Waste in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight/Part in KGS	Wt After Riveting (Col 10-18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6-17) in Nos	Net Wt of Rivets in the export product (col 18-19) in KGS	Net of Finished Goody/Part in KGS	Grand Total Net Weight of Export KGS
92	870-15682	COVER AP7911A	EG/CI SHEETS COIL	1.20mm	1100	1.430		1.070	0.360	1573.00	1177.00	396.00	25.17	15	0.120	1.190	1.194	16500	132	1.194	1313.40
93	870-15683	CB BRACKET AP7911A	EG/CI SHEETS COIL	1.20mm	2200	0.358		0.175	0.183	787.60	385.00	402.60	51.12	15	0.120	0.295	0.299	33000	264	0.299	657.80
94	870-5314B	CHASSIS FRNT PNL ISX 120V/208V 3PH ROHS	EG/CI SHEETS COIL	1.20mm	350	1.850		1.400	0.450	647.50	490.00	157.50	24.32	15	0.120	1.520	1.524	5250	42	1.524	533.40
95	870-5315C	CHASSIS FRNT OPEN-ENDED ISX 120V 3PH	EG/CI SHEETS COIL	1.20mm	600	2.020		1.080	0.940	1212.00	648.00	564.00	46.53	26	0.208	1.288	1.308	13600	124.8	1.308	784.80
96	870-5318	CHASSIS BACK PNL ISX LONG; ROHS	EG/CI SHEETS COIL	1.20mm	4040	2.100		2.050	0.050	8484.00	8282.00	202.00	2.38	8	0.064	2.114	2.118	32320	258.56	2.118	8556.72
97	870-7933	CHASSIS FRNT PNL AP7551; ROHS	EG/CI SHEETS COIL	1.20mm	650	1.820		1.220	0.600	1183.00	793.00	390.00	32.97	19	0.152	1.372	1.376	12350	98.8	1.376	894.40
98	870-7934	CHASSIS FRNT PNL AP7552; ROHS	EG/CI SHEETS COIL	1.20mm	750	1.820		1.210	0.610	1365.00	907.50	457.50	33.52	19	0.152	1.362	1.366	14250	114	1.366	1024.50
99	0M-9609	ASSEMBLY RIVETED CORD RETAINER 1U RPDU	EG/CI SHEETS COIL	1.50 mm	11745	0.496		0.340	0.156	5825.52	3993.30	1832.22	31.45		0.000	0.340	0.360	0	0	0.360	4228.20
100	0M-9610	ASSEMBLY RIVETED SHORT CORD RETAINER 0U	EG/CI SHEETS COIL	1.50 mm	9500	0.500		0.314	0.186	4750.00	2983.00	1767.00	37.20		0.000	0.314	0.334	0	0	0.334	3173.00
101	0M-9614	ASSEMBLY RIVETED LONG CORD RETAINER 0U	EG/CI SHEETS COIL	1.50 mm	19760	0.711		0.383	0.328	14049.36	7568.08	6481.28	46.13		0.000	0.383	0.403	0	0	0.403	7963.28
102	870-10089	SPACER DOUBLE-D SWITCHED RACK PDU 30A 2	EG/CI SHEETS COIL	1.50 mm	3470	0.026		0.010	0.016	90.22	34.70	55.52	61.54	0	0.000	0.010	0.010	0	0	0.010	34.70
103	870-12011B	CHASSIS FRONT AP7516	EG/CI SHEETS COIL	1.20mm	300	1.800		1.480	0.320	540.00	444.00	96.00	17.78		0.000	1.480	1.500	0	0	1.500	450.00
104	870-12013A	CHASSIS FRONT AP7555A	EG/CI SHEETS COIL	1.20 mm	200	1.820		1.100	0.720	364.00	220.00	144.00	39.56		0.000	1.100	1.120	0	0	1.120	224.00
105	870-13308	CHASSIS AP7800 AP7801; ROHS	EG/CI SHEETS COIL	0.90 mm	900	0.870		0.470	0.400	783.00	423.00	360.00	45.98		0.000	0.470	0.490	0	0	0.490	441.00
106	870-1485A	COVER RM SENSOR POD 150	EG/CI SHEETS COIL	0.90 mm	1100	0.450		0.200	0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.220	0	0	0.220	242.00
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; ROHS	EG/CI SHEETS COIL	1.20 mm	800	1.820		1.180	0.640	1456.00	944.00	512.00	35.16		0.000	1.180	1.200	0	0	1.200	960.00
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	EG/CI SHEETS COIL	1.20 mm	900	1.920		1.260	0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	1.280	0	0	1.280	1152.00
109	870-15987	COVER AP9571A	EG/CI SHEETS COIL	0.90 mm	2700	0.600		0.430	0.170	1620.00	1161.00	459.00	28.33		0.000	0.430	0.450	0	0	0.450	1215.00
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380	1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	6.544	200	1.6	6.544	65.44
111	0M-4988G	ASSY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180	0.720	89.00	81.80	7.20	8.09	66	0.328	8.708	8.712	660	5.28	8.712	87.12
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	EG/CI SHEETS COIL	1.20 mm	400	0.120		0.070	0.050	48.00	28.00	20.00	41.67	0	0.000	0.070	0.090	0	0	0.090	36.00
113	870-0760B	CHASSIS FRONT AP7569 ROHS	EG/CI SHEETS COIL	1.20 mm	50	1.560		1.180	0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	1.360	1100	8.8	1.360	68.00
114	870-0769	DOGHOUSE FOR TERM BLOCK BLADE SERVER P	EG/CI SHEETS COIL	0.90 mm	25	0.450		0.300	0.420	11.25	0.75	10.50	93.33		0.000	0.300	0.360	0	0	0.360	39.90
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	EG/CI SHEETS COIL	1.50 mm	150	0.500		0.246	0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.266	0	0	0.266	39.90
116	870-0777	BRACKET CORD RETENTION; APPROX. 31 1/2" LG	EG/CI SHEETS COIL	1.50 mm	100	0.71		0.43	0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.450	0	0	0.450	125.00
117	870-10007C	CHASSIS AP7831	EG/CI SHEETS COIL	1.20 mm	100	1.580		1.210	0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	1.414	2500	20	1.414	141.40
118	870-10008D	CHASSIS AP7830; ROHS	EG/CI SHEETS COIL	1.20 mm	50	1.580		1.210	0.370	158.00	121.00	37.00	23.42	31	0.248	1.458	1.462	1550	12.4	1.462	73.10
119	870-10010B	CHASSIS AP7586 ROHS	EG/CI SHEETS COIL	1.20 mm	100	1.310		1.080	0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	1.332	3100	24.8	1.332	133.20
120	870-15361A	TERM BLOCK COVER SBP3000RMHW	EG/CI SHEETS COIL	1.50 mm	200	0.120		0.080	0.040	24.00	16.00	8.00	33.33	0	0.000	0.080	0.100	0	0	0.100	20.00
121	870-15371A	CHASSIS DEEP SECTION AP7653	EG/CI SHEETS COIL	1.20 mm	2250	0.920		0.730	0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.830	27000	216	0.830	1867.50
122	870-15372A	CHASSIS DEEP SECTION AP7641	EG/CI SHEETS COIL	1.20 mm	2250	0.920		0.730	0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.830	27000	216	0.830	1867.50
123	870-15382A	BRACKET POWER SUPPLY PCB	EG/CI SHEETS COIL	1.20 mm	2250	0.240		0.120	0.120	540.00	270.00	270.00	26.67	5	0.040	0.160	0.164	11250	90	0.164	369.00
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PD	EG/CI SHEETS COIL	1.50 mm	6300	0.210		0.880	0.320	7560.00	5544.00	2016.00	38.10	0	0.000	0.880	0.900	0	0	0.900	5670.00
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PD	EG/CI SHEETS COIL	1.50 mm	6300	0.210		0.880	0.320	7560.00	5544.00	2016.00	38.10	0	0.000	0.880	0.900	0	0	0.900	5670.00
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	EG/CI SHEETS COIL	1.20 mm	1500	0.290		0.180	0.110	435.00	270.00	165.00	37.93	0	0.000	0.180	0.200	0	0	0.200	300.00
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EG/CI SHEETS COIL	1.20 mm	650	1.820		1.130	0.690	1183.00	774.50	448.50	37.91		0.000	1.130	1.150	0	0	1.150	747.50
128	870-5310A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EG/CI SHEETS COIL	1.20 mm	200	1.820		1.160	0.660	364.00	232.00	132.00	36.26		0.000	1.160	1.180	0	0	1.180	236.00
129	870-5311A	CHASSIS FRNT PNL ISX 230V 1PH TYPE B, ROHS	EG/CI SHEETS COIL	1.20 mm	350	1.828		1.194	0.634	639.80	417.90	221.90	34.68		0.000	1.194	1.214	0	0	1.214	424.90
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	EG/CI SHEETS COIL	1.20 mm	100	2.020		1.238	0.782	202.00	123.80	78.20	38.71		0.000	1.238	1.258	0	0	1.258	125.80
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	EG/CI SHEETS COIL	1.20 mm	350	1.820		1.270	0.550	637.00	444.50	192.50	30.22	23	0.184	1.064	1.068	8050	64.4	1.068	373.80
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	EG/CI SHEETS COIL	1.20 mm	350	1.200		0.880	0.320	420.00	308.00	112.00	26.67		0.000	0.880	0.900	0	0	0.900	451.50
133	870-5946A	COVER BACK EXTENDER PDUS	EG/CI SHEETS COIL	0.90 mm	250	0.560		0.330	0.230	140.00	82.50	57.50	41.07	0	0.000	0.330	0.350	0	0	0.350	87.50
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	EG/CI SHEETS COIL	1.20 mm	125	1.450		1.160	0.290	181.25	145.00	36.25	20.00		0.000	1.160	1.180	0	0	1.180	147.50
135	870-5980	BRACKET MTC ISX PDU UNIVERSAL; ROHS	EG/CI SHEETS COIL	1.50 mm	16060	0.210		0.130	0.080	3372.60	2087.80	1284.80	38.10		0.000	0.130	0.150	0	0	0.150	2409.00
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580	0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	3.688	195	1.56	3.688	55.32
137	870-6552C	PLATE UNCOVERING DC UNIT BY NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780	0.520	79.50	71.20	8.30	9.81	5	0.040	4.820	4.824	75	0.6	4.824	72.36
138	870-6599A	CHASSIS EXTNDR PDU W/ 30A LCKNG OUTPUT	EG/CI SHEETS COIL	1.20 mm	175	1.200		0.850	0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	1.038	4025	32.2	1.038	181.65

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in Kgs	Net Wt After Shearing	Net Wt After Forming	Wastage/Component (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight/ 10*18 in KGS	Wt After Riveting (Col 19-18) in KGS	Wt After Powder Coating (Col 6-17) in KGS	Total Rivets Required (Col 6-17) in Nos	Net Wt of Rivets in the product (Col 18-19) in KGS	Net Wt of Finished/ product (Col 19-18) in KGS	Grand Total Net Weight of Export KGS	
139	870-2831D	CHASSIS AP7950	ECI/GI SHEETS COIL	1.20 mm	250	1,600	1,160	1,160	0.440	400.00	290.00	110.00	27.50	0	0.000	1,160	1,180	0	0	0	1,180	295.00
140	870-2930B	CHASSIS FRONT PNL AP7330 ROHS	ECI/GI SHEETS COIL	1.20 mm	650	2,020	1,300	1,300	0.720	1313.00	845.00	468.00	35.64	0	0.000	1,300	1,320	0	0	0	1,320	858.00
141	870-2931	CHASSIS FRONT PNL AP7330 ROHS	ECI/GI SHEETS COIL	1.20 mm	350	2,020	1,280	1,280	0.740	707.00	448.00	259.00	36.63	0	0.000	1,280	1,300	0	0	0	1,300	455.00
142	870-2932	CHASSIS FRONT PNL AP7340 ROHS	ECI/GI SHEETS COIL	1.20 mm	400	2,020	1,340	1,340	0.680	808.00	536.00	272.00	33.66	0	0.000	1,340	1,360	0	0	0	1,360	544.00
143	870-2935B	CHASSIS FRONT PNL AP7360 ROHS	ECI/GI SHEETS COIL	1.20 mm	450	2,020	1,320	1,320	0.700	999.00	594.00	315.00	34.65	0	0.000	1,320	1,340	0	0	0	1,340	603.00
144	870-2936B	CHASSIS FRONT PNL AP7363 ROHS	ECI/GI SHEETS COIL	1.20 mm	250	2,020	1,360	1,360	0.660	505.00	340.00	165.00	32.67	0	0.000	1,360	1,380	0	0	0	1,380	345.00
145	870-2937	CHASSIS FRONT PNL AP7364	ECI/GI SHEETS COIL	1.20 mm	250	2,020	1,230	1,230	0.790	505.00	307.50	197.50	39.11	0	0.000	1,230	1,250	0	0	0	1,250	312.50
146	870-2941A	CHASSIS EXTENDER PDU W/ 16A C19 ROHS	ECI/GI SHEETS COIL	1.20 mm	50	0.800	0.650	0.650	0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	0.782	800	6.4	0.782	39.10	
147	870-8016	PLATE HOLDER FOR COM	ECI/GI SHEETS COIL	1.50 mm	150	0.149	0.080	0.080	0.069	22.35	12.00	10.35	46.31	0	0.000	0.080	0.100	0	0	0.100	15.00	
148	870-80736	SPACER STRAIN RELIEF AP782	ECI/GI SHEETS COIL	1.50 mm	200	0.070	0.030	0.030	0.040	14.00	6.00	8.00	57.14	0	0.000	0.030	0.050	0	0	0.050	10.00	
149	870-8511	CHASSIS SS EX CHASSIS	CIRCA material	0.90 mm	100	0.540	0.232	0.232	0.308	54.00	23.20	30.80	57.04	0	0.000	0.232	0.252	0	0	0.252	25.20	
150	870-8512	COVER SS EX CHASSIS/ MON CHAS	ECI/GI SHEETS COIL	0.90 mm	100	0.540	0.232	0.232	0.308	54.00	23.20	30.80	57.04	0	0.000	0.232	0.252	0	0	0.252	25.20	
151	0M-10944	CHASSIS FRONT WELDMENT AP7866	ECI/GI SHEETS COIL	1.20 mm	750	2,600	2,180	2,180	0.420	1950.00	1635.00	315.00	16.15	21	0.168	2,348	2,352	15750	126	2,352	1764.00	
152	0M-10945	CHASSIS FRONT WELDMENT AP7867	ECI/GI SHEETS COIL	1.20 mm	650	2,600	2,180	2,180	0.420	1690.00	1417.00	273.00	16.15	21	0.168	2,348	2,352	13650	109.2	2,352	1528.80	
153	0M-10946	CHASSIS FRONT WELDMENT AP7868	ECI/GI SHEETS COIL	1.20 mm	950	2,600	2,180	2,180	0.420	2470.00	2077.00	399.00	16.15	21	0.168	2,348	2,352	19950	159.6	2,352	2234.40	
154	0M-10947	CHASSIS FRONT WELDMENT AP7868	ECI/GI SHEETS COIL	1.20 mm	650	2,600	2,180	2,180	0.420	1690.00	1417.00	273.00	16.15	21	0.168	2,348	2,352	13650	109.2	2,352	1528.80	
155	0M-11379	WELDMENT CHASSIS AP7861X629	ECI/GI SHEETS COIL	1.20 mm	400	2,600	2,180	2,180	0.420	1040.00	872.00	168.00	16.15	21	0.168	2,348	2,352	8400	67.2	2,352	940.80	
156	0M-814750	ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5	ECI/GI SHEETS COIL	1.20 mm	4200	0.230	0.110	0.110	0.120	966.00	462.00	504.00	52.17	0	0.000	0.110	0.130	0	0	0.130	56.00	
157	0M-814841	ASSY WELDMENT CHASSIS AP7863X629	ECI/GI SHEETS COIL	1.20 mm	400	2,300	2,080	2,080	0.220	920.00	832.00	88.00	9.57	46	0.368	2,448	2,452	18400	147.2	2,452	980.80	
158	0M-814958	ASSY CHASSIS FRONT WELDMENT AP7886	ECI/GI SHEETS COIL	1.20 mm	2100	0.280	2,080	2,080	0.220	4830.00	4368.00	462.00	9.57	17	0.136	2,216	2,220	35700	285.6	2,220	4662.00	
159	870-11042	RADIATOR BOX FOR NEXT GEN RPDU WAVE 2.5	ECI/GI SHEETS COIL	1.20 mm	3500	0.800	0.120	0.120	0.160	980.00	420.00	560.00	57.14	0	0.000	0.120	0.140	0	0	0.140	99.46	
160	870-13555A	COVER AP7861	ECI/GI SHEETS COIL	1.20 mm	590	1,800	1,650	1,650	0.150	1062.00	973.50	88.50	8.33	5	0.040	1,690	1,694	2950	23.6	1,694	999.46	
161	870-13568	CHASSIS FRONT AP7864 AP7865	ECI/GI SHEETS COIL	1.20 mm	1100	2,100	1,880	1,880	0.220	2310.00	2068.00	242.00	10.48	25	0.200	2,080	2,084	27500	220	2,084	2292.40	
162	870-1373A	COVER AP7864 AP7865	ECI/GI SHEETS COIL	1.20 mm	1650	1,900	1,780	1,780	0.120	3135.00	2937.00	198.00	6.32	3	0.024	1,804	1,824	4950	39.6	1,824	3009.60	
163	870-1379A	CORID CAP AP7861	ECI/GI SHEETS COIL	1.20 mm	950	0.130	0.060	0.060	0.070	123.50	57.00	66.50	53.85	0	0.000	0.060	0.080	0	0	0.080	76.00	
164	870-1580B	CORID CAP AP7861	ECI/GI SHEETS COIL	1.20 mm	2200	0.160	0.080	0.080	0.080	352.00	176.00	176.00	50.00	0	0.000	0.080	0.100	0	0	0.100	220.00	
165	870-15762	COVER HARDWIRING MRO INCPDU	ECI/GI SHEETS COIL	1.20 mm	1100	0.100	0.060	0.060	0.040	110.00	66.00	44.00	40.00	0	0.000	0.060	0.080	0	0	0.080	88.00	
166	870-16573	POWERCORD COVER NEXT GEN PDU AP7886	ECI/GI SHEETS COIL	1.20 mm	1650	0.120	0.070	0.070	0.050	198.00	115.50	82.50	41.67	4	0.032	0.102	0.106	6600	52.8	0.106	174.90	
167	870-16574	CHASSIS BACK NEXT GEN PDU AP7886	ECI/GI SHEETS COIL	1.20 mm	1650	1,900	1,760	1,760	0.140	3135.00	2904.00	231.00	7.37	5	0.040	1,804	1,804	8250	66	1,804	2976.60	
168	870-17041	COVER HALF HEIGHT PDU	ECI/GI SHEETS COIL	1.20 mm	100	1,780	1,430	1,430	0.350	178.00	143.00	35.00	19.66	5	0.040	1,470	1,474	500	4	1,474	147.40	
169	870-17072	CHASSIS FRONT AP 8881X611	ECI/GI SHEETS COIL	1.20 mm	100	1,900	1,580	1,580	0.140	190.00	176.00	14.00	7.37	17	0.136	1,896	1,900	1700	13.6	1,900	190.00	
170	870-17092	CHASSIS BACK NEXT GEN PDU AP7886	ECI/GI SHEETS COIL	1.20 mm	2100	1,780	1,580	1,580	0.200	3758.00	3318.00	420.00	11.24	5	0.040	1,620	1,624	10500	84	1,624	3410.40	
171	870-17229	COVER AP7864X629	ECI/GI SHEETS COIL	1.20 mm	1200	1,670	1,430	1,430	0.240	2004.00	1716.00	288.00	14.37	5	0.040	1,470	1,474	6000	48	1,474	1768.80	
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFT LAYER	ECI/GI SHEETS COIL	0.90 mm	1200	0.230	0.110	0.110	0.120	276.00	132.00	144.00	52.17	6	0.048	0.158	0.162	7200	57.6	0.162	194.40	
173	870-17244	CORID CAP AP7864X629	ECI/GI SHEETS COIL	1.20 mm	1200	0.090	0.066	0.066	0.024	108.00	79.20	28.80	26.67	6	0.048	0.158	0.162	7200	57.6	0.162	194.40	
174	870-21502	CHASSIS AP7823 ROHS	ECI/GI SHEETS COIL	1.20 mm	150	1,450	1,080	1,080	0.370	217.50	162.00	55.50	25.32	48	0.384	1,464	1,468	7200	57.6	1,468	220.20	
175	870-21583	SHELF SEISMIC LOCK 1	GI sheets	2.00 mm	150	0.900	0.870	0.870	0.030	135.00	130.50	4.50	3.33	4	0.032	0.902	0.906	600	4.8	0.906	135.90	
176	870-21584	SHELF SEISMIC LOCK 2	GI sheets	2.50 mm	100	0.900	0.870	0.870	0.030	90.00	87.00	3.00	3.33	4	0.032	0.902	0.906	400	3.2	0.906	90.60	
177	870-22084	CHASSIS OUT LET AP 7856X660	ECI/GI SHEETS COIL	1.20 mm	100	1,600	1,430	1,430	0.170	160.00	143.00	17.00	10.63	11	0.088	1,518	1,522	1100	8.8	1,522	152.20	
178	870-22252	CHASSIS OUT LET AP 7556X660	ECI/GI SHEETS COIL	1.20 mm	100	1,600	1,430	1,430	0.170	160.00	143.00	17.00	10.63	9	0.072	1,502	1,506	900	7.2	1,506	150.60	
179	870-80699	CHASSIS BACK NEXT GEN PDU AP7888	ECI/GI SHEETS COIL	1.20 mm	2100	1,800	1,330	1,330	0.480	3780.00	2772.00	1008.00	26.67	5	0.040	1,360	1,364	10500	84	1,364	2864.40	
180	870-80708	BRACKET REMOVABLE DISPLAY NC WAVE2.5	ECI/GI SHEETS COIL	1.20 mm	3355	0.450	0.330	0.330	0.130	1599.75	1137.60	462.15	28.89	8	0.064	0.384	0.388	28440	227.52	0.388	1379.34	
181	870-80856	COVER POWERCORD RPDU AP7888	ECI/GI SHEETS COIL	1.20 mm	2100	0.100	0.020	0.020	0.080	210.00	42.00	168.00	80.00	4	0.032	0.052	0.056	8400	67.2	0.056	117.60	
182	0M-10155C	CHASSIS ASSEMBLY SEP0000R0M01W	GI-120 GSM	1.20 mm	50	1,900	1,600	1,600	0.300	95.00	80.00	15.00	15.79	18	0.144	1,744	1,697	900	7.2	1,697	80.35	
183	0M-816188	CHASSIS FRONT WELDMENT AP7887	GI-120 GSM	1.20 mm	300	2,600	2,200	2,200	0.400	780.00	660.00	120.00	15.38	44	0.352	2,416	2,207	8100	64.8	2,207	662.10	
184	0M-816592	WELDMENT CHASSIS AP78632	GI-120 GSM	1.20 mm	50	2,600	2,200	2,200	0.400	780.00	660.00	120.										

N O C H A N G E

Sl. #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/pt in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Waste/Component (in Kgs)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Waste in Kgs (Col 13-14)	%age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight Part in KGS	Wt After Riveting (Col 10-18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6-17) in Nos	Net Wt of Rivets in the export product (Col 18-19) in KGS	Net Wt of Finished Goods/Part in KGS	Grand Total Net Weight of Export KGS
186	004-816518	WELDMENT CHASSIS AP8870	GI-120 CSM	1.20 mm	100	2.900		2.500		0.400	290.00	250.00	40.00	13.79	21	0.168	2.668	2.507	2100	16.8	2.507	250.70
187	004-816521	WELDMENT CHASSIS AP8832	GI-120 CSM	1.20 mm	200	2.800	2.400			0.400	560.00	480.00	80.00	14.81	19	0.152	2.552	2.407	3800	30.4	2.407	481.40
188	004-816691	WELDMENT CHASSIS AP8832J	GI-120 CSM	1.20 mm	100	2.700	2.300			0.400	270.00	230.00	40.00	14.81	13	0.104	2.404	2.307	1300	10.4	2.307	230.70
189	870-10045B	CHASSIS FRONT AP7868	GI-120 CSM	1.20 mm	2500	2.100	1.730			0.370	5250.00	4325.00	925.00	17.62	37	0.296	2.026	1.737	92500	740	1.737	4342.50
190	870-10112A	CHASSIS AP7900J ROHS	GI-120 CSM	1.20 mm	75	2.000	1.610			0.390	150.00	120.75	29.25	19.50	11	0.088	1.698	1.617	825	6.6	1.617	121.28
191	870-10233E	CHASSIS FRONT AP7532 ROHS	GI-120 CSM	1.20 mm	300	2.000	1.610			0.390	600.00	483.00	117.00	19.50	11	0.088	1.698	1.617	3300	26.4	1.617	485.10
192	870-12016	COVER VERTICAL BLADE PDUS	GI-120 CSM	1.20 mm	450	1.180	0.970			0.210	88.50	72.75	15.75	17.80	0	0.000	0.970	0.977	0	0	0.977	73.28
193	870-12068	BRKT 2P CB MTNG-BACK	CRCA-15 513 D Grade	1.50 mm	75	0.300	0.200			0.100	153.00	90.00	45.00	33.33	0	0.000	0.200	0.207	0	0	0.207	93.15
194	870-12069	BRKT 2P CB MTNG-FRONT	CRCA-15 513 D Grade	1.50 mm	300	0.300	0.200			0.100	90.00	60.00	30.00	33.33	0	0.000	0.200	0.207	0	0	0.207	62.10
195	870-12127	BRKT HORZ MOUNT 1U DEPTH	GI-120 CSM	1.20 mm	2200	0.350	0.200			0.150	770.00	440.00	330.00	42.86	0	0.000	0.200	0.207	0	0	0.207	455.40
196	870-12143	EAR MTG 1U CABLE ROUTING ROD EMU3	GI-120 CSM	1.20 mm	800	1.400	0.300			0.100	320.00	240.00	80.00	25.00	0	0.000	0.300	0.307	0	0	0.307	245.60
197	870-12273A	SERVER	GI-120 CSM	1.20 mm	75	1.400	1.040			0.360	105.00	78.00	27.00	25.71	0	0.000	1.040	1.047	0	0	1.047	78.53
198	870-12274A	CHASSIS FRONT AP7855A	GI-120 CSM	1.20 mm	25	1.600	1.340			0.260	40.00	33.50	6.50	16.25	27	0.216	1.556	1.347	675	5.4	1.347	33.68
199	870-12275B	CHASSIS FRONT AP7867A	GI-120 CSM	1.20 mm	50	1.600	1.340			0.260	80.00	67.00	13.00	16.25	0	0.000	1.340	1.347	1350	10.8	1.347	67.35
200	870-12276	SPACER INTERNAL 6 CT PCB	GI-120 CSM	1.2 mm	75	0.200	0.060			0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.067	0	0	0.067	5.03
201	870-12277	SPACER INTERNAL JOCCLED 3 CT PCB	GI-120 CSM	1.2 mm	75	0.200	0.060			0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.067	0	0	0.067	5.03
202	870-13034A	RETAINER	GI-120 CSM	2.5 mm	300	0.600	0.450			0.150	180.00	135.00	45.00	25.00	0	0.000	0.450	0.457	0	0	0.457	157.10
203	870-13312	CHASSIS AP7830J ROHS	GI-120 CSM	1.2mm	150	1.300	0.760			0.440	180.00	114.00	66.00	36.67	11	0.088	0.848	0.767	1650	13.2	0.767	115.05
204	870-13313	CHASSIS AP7821J ROHS	GI-120 CSM	1.2mm	400	0.760	0.600			0.160	304.00	240.00	64.00	21.05	33	0.264	0.864	0.607	13200	105.6	0.607	242.80
205	870-13694	BAR HEATSINK CLAMP BLADE RPUJ:ROHS	GI-120 CSM	1.2mm	150	2.100	0.060			0.040	15.00	9.00	6.00	40.00	4	0.032	0.092	0.067	600	4.8	0.067	10.05
206	870-14643B	CHASSIS FRONT AP7532J	GI-120 CSM	1.2mm	125	2.100	1.900			0.200	262.50	237.50	25.00	9.52	14	0.112	2.012	1.907	1750	14	1.907	228.38
207	870-14802B	ENCLOSURE RM SENSOR ROD 150	GI-120 CSM	9 mm	400	0.340	0.400			0.140	216.00	160.00	56.00	25.93	11	0.088	0.488	0.407	4400	35.2	0.407	162.80
208	870-14941	COVER BOTTOM FOR MAINCONTROLLER	GI-275 CSM	1.0mm	100	0.900	0.700			0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.707	0	0	0.707	70.70
209	870-14942	COVER TOP FOR MAINCONTROLLER	GI-275 CSM	1.0mm	100	0.900	0.700			0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.707	0	0	0.707	70.70
210	870-15181B	CHASSIS BASE MAINTBYPASS PDU S8P1300RMI	GI-120 CSM	1.2 mm	150	1.200	1.050			0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.057	1200	9.6	1.057	158.55
211	870-15182A	CHASSIS COVER MAINTENANCE BYPASS PDU	GI-120 CSM	1.2 mm	30	0.820	0.620			0.200	24.60	18.60	6.00	24.39	3	0.024	0.644	0.627	90	0.72	0.627	18.81
212	870-15184B	CHASSIS BASE MAINT BYPASS PDU S8P1300RMI	GI-120 CSM	1.2 mm	150	1.200	1.050			0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.057	1200	9.6	1.057	158.55
213	870-15187D	CHASSIS BASE MAINT BYPASS PDU	GI-120 CSM	1.2 mm	150	1.200	1.050			0.180	184.50	157.50	27.00	14.63	6	0.048	1.098	1.057	900	7.2	1.057	158.55
214	870-15190A	MTG EAR MAINTENANCE BYPASS PDU	CRCA-15 513 D Grade	1.50 mm	60	0.080	0.050			0.030	4.80	3.00	1.80	37.50	0	0.000	0.050	0.057	0	0	0.057	3.42
215	870-15192D	CHASSIS BASE MAINT BY PASS PDU	GI-120 CSM	1.2 mm	50	1.200	1.040			0.190	61.50	52.00	9.50	15.45	7	0.056	1.096	1.047	350	2.8	1.047	52.35
216	870-15226	CHASSIS FRONT AP 8661	GI-120 CSM	1.2 mm	100	2.420	2.110			0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.117	3200	25.6	2.117	211.70
217	870-15226-001	CHASSIS FRONT AP8659	GI-120 CSM	1.2 mm	225	2.420	2.110			0.310	544.50	474.75	69.75	12.81	32	0.256	2.366	2.117	7200	57.6	2.117	476.33
218	870-15226-002	CHASSIS FRONT AP8661	GI-120 CSM	1.2 mm	100	2.420	2.110			0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.117	3200	25.6	2.117	211.70
219	870-17120	RAIL EXTENDER MAIN W/ FASTENERS NS SX	GI-120 CSM	2.0 mm	3000	0.090	0.060			0.030	270.00	180.00	90.00	33.33	6	0.048	0.108	0.067	18000	144	0.067	201.00
220	870-17121	RAIL EXTENDER SPACER NS SX	GI-120 CSM	2.0 mm	3000	0.070	0.050			0.020	210.00	150.00	60.00	28.57	0	0.000	0.050	0.057	0	0	0.057	171.00
221	870-22231	CORR CAP C20 AP8659	GI-120 CSM	1.20 mm	345	0.170	0.100			0.070	58.65	34.50	24.15	41.18	0	0.000	0.100	0.107	0	0	0.107	36.92
222	870-24442	BRACKET CORD RETEN LONG WAVES PDU	GI-120 CSM	1.50 mm	30	0.520	0.410			0.110	15.60	12.30	3.30	21.15	0	0.000	0.410	0.417	0	0	0.417	12.51
223	870-24443	BRACKET CORD RETEN SHORT WAVES PDU	GI-120 CSM	1.50 mm	30	0.260	0.130			0.130	7.80	3.90	3.90	50.00	0	0.000	0.130	0.137	0	0	0.137	4.11
224	870-24506	CHASSIS FRONT AP8970	GI-120 CSM	1.20 mm	60	2.320	2.120			0.400	151.20	127.20	24.00	15.87	37	0.296	2.416	2.127	2220	17.76	2.127	127.62
225	870-24509	CHASSIS FRONT AP8931	GI-120 CSM	1.20 mm	400	2.320	2.120			0.400	1008.00	848.00	160.00	15.87	41	0.318	2.288	2.127	8400	67.2	2.127	850.80
226	870-24511	CHASSIS FRONT AP8930	GI-120 CSM	1.20 mm	110	2.470	2.080			0.390	271.70	228.80	42.90	15.79	21	0.238	2.408	2.087	4510	36.08	2.087	229.57
227	870-24529	CORR CAP AP8632	GI-120 CSM	1.20 mm	50	0.110	0.070			0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.077	0	0	0.077	3.85
228	870-24532	COVER AP8632	GI-120 CSM	1.20 mm	50	2.300	1.800			0.500	115.00	90.00	25.00	21.74	0	0.000	1.800	1.807	0	0	1.807	90.35
229	870-24564	COVER AP8930	GI-120 CSM	1.20 mm	350	2.300	1.840			0.560	770.00	644.00	126.00	16.36	3	0.024	1.864	1.847	1050	8.4	1.847	646.45
230	870-24566	COVER AP8932	GI-120 CSM	1.20 mm	400	0.110	0.070			0.040	44.00	28.00	16.00	36.36	0	0.000	0.070	0.077	0	0	0.077	30.80
231	870-24572	COVER AP8870	GI-120 CSM	1.20 mm	960	0.110	0.070			0.040	105.60	67.20	38.40	36.36	0	0.000	0.070	0.077	0	0	0.077	73.92
232	870-24574	CHASSIS FRONT AP8863	GI-120 CSM	1.20 mm	360	2.500	1.900			0.600	590.00	484.00	106.00	24.00	27	0.216	2.116	1.907	9720	77.76	1.907	686.52

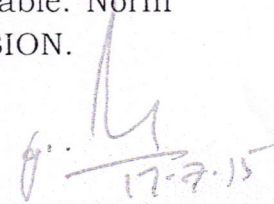
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Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s NLMK India Service Centre Pvt. Ltd. for ratification of norm of:

- i. AA No. 0310784579 dated 06.06.2014
- ii. AA No. 0310786927 dated 16.07.2014
- ✓ iii. AA No. 0310787740 dated 06.08.2014

Reference above authorization application the firm has stated vide their reply dated 22.05.2015 that in all the above authorization they have proposed to import CRGO Electrical Steel in Coils required for the manufacture of Transformer lamination for which existing norm at C-323 is applicable. Norm committee may therefore ratify above authorizations as per existing SION.


(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(129)/2014/TSW(B)/281

dated 17.07.2015.

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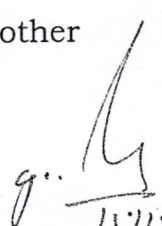
Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Delphi Connection Systems India Ltd. for ratification of norm of AA No. 1010058729 dated 11.08.2014

Reference above, the application of the firm has been examined and based on information made available along with the application, the proposal is recommended as under:

1. Components may be allowed on net to net basis as per condition of GN-4 for engineering products.
2. C/o DGFT may consult D/o Chemical & Petro Chemical for other items of raw material nature.

This issue with the approval of IA(KKT).


(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(77)/ 2014-TSW(B)/352 dated 11.11.2014.

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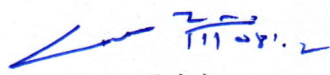
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 76/17/81 (M/s Rahee Track Technologies Pvt. Limited) (Advance Authorization No. 0210205074 dated 17.10.2014)

Reply submitted by the firm vide their letter dated 22nd June, 2015 has been perused which is not complete and they may be asked to submit point-wise reply to the following information raised in NC meeting dated 24/02/2015 :

1. Information in respect of Sl. No. 3, 4 & 5 of Standard Deficiency Format-export product wise .

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/58 dated 11/08/2015

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DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subject: Advance Authorization No.0910061174 dated 03-11-2014 for the export of Silicone Rubber Insulator - M/s Goldstone Infratech Ltd.

Ref: DGFT UO. No.01/81/50/596 /AM-15/ DES-2-138 dt. 12.06.2015

In this case the firm has submitted net content of each import item in export products. They have claimed 10% wastage for silicone rubber and their chemical except Elastosil Aux. Agent where they have claimed 5% wastage. The metal parts may be allowed net to net basis. Based on manufacturing process involved in the export product, the following norms are recommended.

1. **Export product:** Silicone Rubber Insulators 420 kN HvDc composite Long Rod Insulators---800kV
Quantity: 1 No.

Import Items:

S. No.	Item description	Quantity recommended
1.	Elastosil- Silicone Rubber. Silicone in primary form	8.50 kg
2.	ATH- Aluminatrichhydrate. Aluminium hydroxide	9.50 kg
3.	Elastosil Aux Agent Silicone in primary form	1.00 kg
4.	Elastosil Aux primer lubricating preparations	0.50 kg
5.	Silicone Rubber compound Silicone in primary form	2.00 kg
6.	Epoxy Resin. Dibutyl phalate-other	0.50 kg
7.	Accelerator .Compound containing unfused imidazole ring in the structure.	0.50 kg
8.	Hardener other	0.50 kg
9.	Perkadox Alcohol peroxides	0.50 kg
10.	End Fitting Ball—Metal item. Article of iron or steel item	Net to net
11.	End Fitting socket—Metal item. Article of iron or steel item	Net to net

2. **Export product:** Silicone Rubber Insulators 210 kN Composite Long Rod Insulators---132 kV
Quantity: 1 No.

Import Items:

S. No.	Item Description	Quantity recommended
1.	Elastosil- Silicone Rubber. Silicone in primary form	1.65 kg
2.	ATH- Aluminatrichhydrate. Aluminium hydroxide	1.75 kg
3.	Elastosil Aux Agent Silicone in primary form	0.15 kg
4.	Elastosil Aux primer lubricating preparations	0.10 kg
5.	Silicone Rubber compound Silicone in primary form	1.00 kg
6.	Epoxy Resin. Dibutyl phalate-other	0.10 kg
7.	Accelerator .Compound containing unfused imidazole ring in the structure.	0.10 kg
8.	Hardener other	0.10 kg
9.	Perkadox Alcohol peroxides	0.20 kg
10.	End Fitting Ball—Metal item. Article of iron or steel item	Net to net
11.	End Fitting socket—Metal item. Article of iron or steel item	Net to net

Shri Pradyumna Sahu
FTDO, DES-II, DGFT.

No 7/336/14 - TSW/ dt 3/7/15
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(Nand Lal)
Consultant
02-07-2015

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Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Alstom (I) Ltd. for ratification of norm of AA No. 0310790959 dated 12.11.2014.

Reference: DGFT ID Note No. 01/81/50/548/AM 15/DES-II/37 Dt. 28.05.2015

Reference above application and based on information made available in the reply dated 18.05.2015 the proposal is recommended as under:

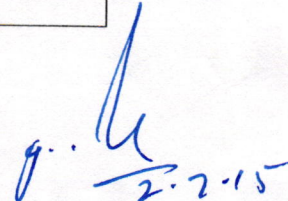
Export Product:

- (i) Stator Core & Vent Lamination for 205 MVA Generator-2 Sets.
(Net wt./set- 175019.83 kg).
- (ii) Spare parts of Stator Core & Vent Lamination - 1 Set (net wt. /set 546.46 kg.)

Import Items:

Sl. No.	Import item	Quantity recommended/set of Export Product.
1	CRNGO 0.5mm Coil M250-50A, EN10106	193521 kg with 15% wastage.
2	CRNGO 0.5mm Coil M250-50A, EN10106 (unvarnished)	2225 kg with 15% wastage.
3 & 4	Ventilation Spacer Profile	Net to net basis.

This issue with the approval of JS(RKS).


(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(34)/2015/TSW(B)/

dated 02.07.2015.

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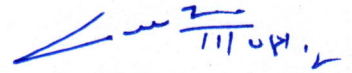
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 2/17/81 (M/s Jalan Wires Pvt. Ltd)
(Advance Authorization No. 0310791013 dated 13.11.2014)**

Advance Authorisation may be ratified as under:

1. Quantity of import item at Sl. No. 1 may be allowed as 39451 Kgs. as 1.01 Kgs./Kg. content in the export product taking clue from SION C-1.
2. Quantity of import item at Sl. No. 2 may be allowed upto 5% of FOB value of exports taking clue from SION C-206.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/92/2015-TSW/61 dated 11/08/2015

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**Department of Industrial Policy & Promotion
(TSW)**

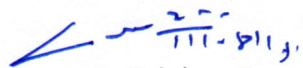
**NC Meeting dated 28/07/2015 - Case No. 67/17/81 (M/s Dynamic Cables Pvt. Limited)
(Advance Authorization No. 1310047704 dated 21.11.2014)**

Advance authorization may be ratified as under:

1. Voltage rating of "0.6 KV/1.0 KV" may be specified with the description of export items at Sl. No. 1 to 14.
2. Words "PVC insulated," may be suffixed with the description of export items at Sl. No. 6 to 10.
3. Net weight of export items at Sl. No. 1 to 14 may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	746.9	5	296.5	9	2529	13	1766
2	603.8	6	1350	10	3540	14	2454
3	493.4	7	2027	11	775		
4	333.7	8	1618	12	1347		

4. Quantities of import items at Sl. No 1, 3, 5, 7, 9 viz. Aluminium Ingots may be allowed as applied for i.e. 1106 Kgs., 28380 Kgs., 14175 Kgs., 726 Kgs. & 1075 Kgs. respectively on net to net basis as claimed by the firm.
 5. Quantities of import items at Sl. No. 2, 4, 6, 8 & 10 viz. XLPE Compound may be allowed as applied for i.e. 338 Kgs., 11473 Kgs., 5807 Kgs., 275 Kgs. & 408 Kgs. respectively on net to net basis as claimed by the firm.
 6. Quantities of imports item at Sl. No. 11, 17, 23, 26, 28, 30 & 32 viz. Copper Wire Rod may be allowed as 67.2 Kgs., 62.7 Kgs., 179.2 Kgs., Kgs., 44.8 Kgs., 89.6 Kgs. & 179.2 Kgs. respectively on net to net basis as claimed by the firm.
 7. Quantities of imports item at Sl. No. 14 & 20, viz. Copper Wire Rod may be allowed as applied for i.e. 466 Kgs. & 1254 Kgs. respectively on net to net basis as claimed by the firm.
 8. Quantities of import items at Sl. No. 12, 15, 18, 21 & 24 viz. Galvanised Steel Wire may be allowed as applied for on net to net basis as claimed by the firm.
 9. Quantities of import items at Sl. No. 13, 19, 29 & 31 & viz. PVC Compound may be allowed as 53 Kgs., 40 Kgs., 45.1 Kgs., & 128 Kgs. respectively on net to net basis as claimed by the firm.
 10. Quantities of import items at Sl. No. 16, 22, 25, 27, & 33 & viz. PVC Compound may be allowed as 235 Kgs., 525.3 Kgs., 66 Kgs., 29.4 Kgs. & 66 Kgs. respectively as per Engineering Table-5.
- Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/82/2015-TSW/63 dated 11/08/2015

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28.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

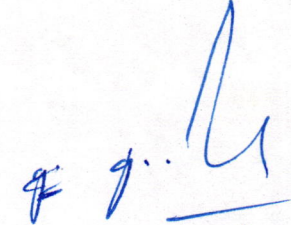
Subject: Application of M/s Alstom India Ltd. for ratification of norm of AA No. 3410040713 dated 24.11.2014.

Reference: DGFT ID Note No. 01/81/50/570/AM15/DES-II/38 Dt. 28.05.2015

Reference above application, the undersigned is directed to refer to firm's reply dated 18.05.2015 and to call for following information/clarification:

"What is the specific name & function of the spare of the Rotor Pole mentioned at Sl. No. 3 of Export Product list?"

This issue with the approval of IA(KKT).


(Gajraj Singh) 13/7/15
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(36)/2015/TSW(B)/

dated 13.07.2015.

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Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Alstom India Ltd. for ratification of norm of AA No. 3410040711 dated 24.11.2014.

Reference: DGFT ID Note No. 01/81/50/576/AM15/DES-II/55 Dt. 12.06.2015

Reference above application, the reply submitted by the firm vide their letter dated 03.06.2015 has been examined and based on information made available therein, the proposal is recommended as under:

Export Product: Stator Core Lamination for 89.3 MW Hydro Electric Generator – 2 Sets. (Net wt./set – 80856 kg).

Import Items:

Sl. No.	Import item	Quantity recommended/set of Export Product.
1	CRNGO Steel Coil EN 10106 M230-50A	91730 kg with 15% wastage.
2 & 3	Varnish & Hardener	As applied by the firm (CIF value of these items is less than 1% of FOB value of export product).

This issue with the approval of JS(RKS).

As proposed for

g. 9.7.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(33)/2015/TSW(B)/

dated 08.07.2015.

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28.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Alstom (I) Ltd. for ratification of norm of AA No. 3410040712 dated 24.11.2014.

Reference: DGFT ID Note No. 01/81/50/612/AM 15/DES-II/54 Dt. 12.06.2015

Reference above application and based on information made available in the reply dated 03.06.2015 the proposal is recommended as under:

Export Product: Stator Core Lamination for 165 MW Generator-3 Sets.
(Net wt./set- 99121 kg).

Import Items:

Sl. No.	Import item	Quantity recommended/set of Export Product.
1	CRNGO 0.5mm Coil M250-50A, EN10106	108675 kg with 15% wastage.
2	CRNGO 0.65mm Coil M330-65A, EN10106 (unvarnished)	1941 kg. with 15% wastage.
3 - 6	Ventilation Spacer Profile	Net to net basis.

This issue with the approval of JS(RKS).

9/c M 2.7.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(27)/2015/TSW(B)/

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dated 02.07.2015.

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Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Alstom India Ltd. for ratification of norm of AA No. 3410040722 dated 25.11.2014.

Reference: DGFT ID Note No. 01/81/50/571/AM15/DES-II/56 Dt. 12.06.2015

O/o DGFT may refer to firm's reply dated 03.06.2015 in respect of subject authorization. It is observed that the firm has not given certain essential information called for vide this office UO of even no. dated 12.02.2015. The firm may therefore be requested to furnish following information:

1. Copy of advance authorization.
2. Working out calculation for requirement of raw material in terms of Sl. No. 11 of SDL for each export product separately. They may also clarify whether export product no. 3 i.e. Spare Poles are similar with export product no. 1 & 2.
3. There appears to be a discrepancy about number of spare poles per set given in the application and in Appendix 11-A enclosed with the application. Please clarify.
4. Requirement of inputs for Rotor Poles & Spare Poles indicated in the application are different which is not clear.

This issue with the approval of IA (KKT).

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(35)/2015/TSW(B)/

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dated 22.07.2015.

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28.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Honda Siel Power Products Ltd. for ratification of norm of AA No. 0510392304 dated 05.12.2014.

Reference: DGFT ID Note No. 01/81/50/573/AM15/DES-II/63 Dt. 29.06.2015

Reference above application and subsequent reply submitted by the firm vide their letter dated 28.06.2015 has been examined and based on information made available therein the proposal is recommended as under:

1. Word "Consisting of S.I. Single cylinder Engine Dry weight -118.6 kg and Generator 5.5 KVA rated output" may be added in the description of export product.
2. Import items listed from Sl. No. 1 to 113 may be allowed as components on net to net basis as per condition of GN-4 for engineering products.
3. Import item at Sl. No. 114 may be allowed on net to net basis i.e. 1kg/kg content in the export product.

This issue with the approval of IA (KKT).

18.6.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(26)/2015/TSW(B)/

dated 16.07.2015.

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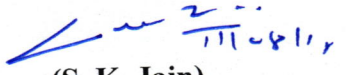
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 15/17/81 (M/s Montex Glass Fibre Ind. Pvt. Limited) (Advance Authorization No. 0310791833 dated 09.12.2014)

Advance Authorisation may be ratified as under:

1. Quantity of export product may also be specified as 146342 Sq. Mtrs. in addition to its weight.
2. Quantity of import item at S.No. 1 may be allowed as 16110 Kgs. inclusive of a wastage of 5.30 % as claimed by the firm.
3. Quantity of import item at S.No. 2 may be allowed as 7470 Kgs. (120000 Sq. Mtrs.) inclusive of a wastage of 4.51 % as claimed by the firm.
4. Quantity of import item at S.No. 3 may be allowed within 2% of FOB value of exports.
5. Quantity of import item at S.No. 4 may be allowed as 5640 Kgs. on net to net basis as claimed by the firm

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/72 dated 11/08/2015

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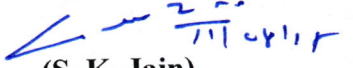
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 7/17/81 (M/s Kalpana International)
(Advance Authorization No. 0610038008 dated 16.12.2014)**

Advance Authorization may be ratified as under:

1. Word "Finished" may be prefixed with the description of export item.
2. Word "Raw" may be prefixed with the description of import item
3. Quantity of import item may be allowed on net to net basis with accountability clause.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/92/2015-TSW/75 dated 11/08/2015

77
28.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Banco Products (I) Ltd. for ratification of norm of AA No. 3410040807 dated 17.12.2014.

Reference: DGFT ID Note No. 01/81/50/575/AM15/DES-II/53 Dt. 12.06.2015

Reference above application and subsequent reply submitted by the firm vide their letter dated 12.06.2015 it is clarified by the firm that Aluminium Tube (Export Product no. 1) and export product at Sl. No. 2 & 3 all are part of Automotive Radiators. They have further stated that two similar advance authorizations no. 3410036702 dated 26.04.2013 & 3410039675 dated 31.03.2014 had already been ratified by DES-I in its meeting held on 18.03.2014 & dated 08.07.2014 respectively.

In view of the above information provided by the firm, the present case may be transferred to DES-I for their consideration in line with previous cases mentioned above.

This issue with the approval of IA(KKT).

g. 11
3.7.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(62)/2015/TSW(B)/

dated 03.07.2015.

256

18.6.15

78
28.7.15

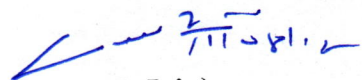
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 34/17/81 (M/s Codina Metalic private Limited)
(Advance Authorization No. 0410159916 dated 19.12.2014)**

Advance Authorisation may be ratified as under on repeat basis as per their
Advance Authorization No. 0410140552 dated 17.10.2012:

1. Words "595 X 595 x 1.5 mm" may be suffixed with the description of export product.
2. Words "30000 x 650 x 1.5 mm" may be suffixed with the description of import item and its quantity may be allowed as 12285 Sq. Mtrs. inclusive of wastage of 5%

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/92/2015-TSW/78 dated 11/08/2015

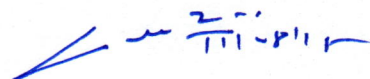
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 50/17/81 (M/s Alstrong Enterprises India Pvt. Ltd.) (Advance Authorization No. 0510392636 dated 31.12.2014)

Advance Authorization may be ratified as under:

1. Net weights of export products at Sl. No. 1 & 2 may be specified as 49974 Kgs. & 58379 Kgs. respectively.
2. Thickness of Aluminium/Aluminium colour coated coils in export item at Sl. No. 1 may be modified from 0.25 mm to 0.21 mm.
3. Thickness of Aluminium/Aluminium colour coated coils in export item at Sl. No. 2 may be modified from 0.50 mm to 0.46 mm.
4. Quantities of import items at Sl. No. 1 & 3 may be allowed as applied for i.e. 3130.05 Kgs. each being less than the net content of these items in export item at Sl. No. 1.
5. Quantities of import items at Sl. No. 2 & 4 may be allowed as applied for i.e. 6856.3 Kgs. each being less than the net content of these items in export item at Sl. No. 2.
6. Quantity of import item at S.No. 5 may be allowed as 1.02 Kgs/ Kg. content in the export products at Sl No. 1 & 2 as claimed by the firm.
7. Quantities of import items at Sl. No. 6 & 7 put together may be allowed upto 2 % of FOB value of exports.
8. Words "(LDPE/HDPE/Film/Grinded)" may be deleted from the description of import item at Sl. No. 8 and quantity of import item at S. No. 8 namely, LDPE Granules(Virgin) may be allowed as 70293 Kgs. as 1.05 Kgs/ Kg. content in the export products at Sl No. 1 & 2.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/80 dated 11/08/2015

81
28.7.15

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the 23rd July, 2015

OFFICE MEMORANDUM

Sub: Application from M/s. Bilcare Limited for the import of raw material against the export of Laminated Aluminium Foil – Printed (Zenith) for issue of advance licence (Licence No. 3110065209 dated 05.1.2015 - reg

The undersigned is directed to refer to DGFT U.O. No. 01/81/50/618/AM-16/DES-2/147 dated 27.02.2015 forwarded an application for issue of advance licence from M/s. Bilcare Limited for the import of raw material against the export of Laminated Aluminium Foil – Printed (Zenith) for issue of advance licence (Licence No. 3110065209 dated 05.1.2015. The application has been examined in Department of Chemicals and Petrochemicals and the following norms are recommended for the reference licence application:-

Name of Export Item(s)	Qty in Kg.	Name of import Item(s)	Qty. in kgs.
Laminated Aluminium Foil – Printed (Zenith)	1 kg.	Aluminium Foil	0.8793

This has approval of the competent authority.


(O.P. Sharma)

Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

Shri Pradyuman Sahu,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Fax: 2306 2225/23061613

Government of India
Ministry of Steel
Technical Division

DGFT may please refer to their UO No 01/81/50/ /AM-15/DES-II/17 dated 10.06.2015 whereby an application of Advance Authorization No 0310794411 dated 09.03.2015 of M/s Anik Industries Limited, Mumbai is forwarded to Ministry of Steel for fixation of input output norm for import of 6000 MT Prime High Tensile Deformed Steel Bars BS 4449:2005 500 B sizes 10 MM to 32 MM against export of 5998.8 MT Epoxy coated Prime High Tensile Deformed Steel Bars BS 4449:2005 500 B sizes 10 MM to 32 MM. In this connection, Ministry of Steel recommends 1.01322 Kg/Kg content of alloy steel in the export product. The following quantity of import may be allowed against export of 5998.8 MT Epoxy coated Prime High Tensile Deformed Steel Bars BS 4449:2005 500 B sizes 10 MM to 32 MM:

Sl No	Description of item of export	Qty	Description of item of import	Qty
1	Epoxy coated Prime High Tensile Deformed Steel Bars BS 4449:2005 500 B sizes 10 MM to 32 MM	5887.5 MT	Prime High Tensile Deformed Steel Bars BS 4449:2005 500 B sizes 10 MM to 32 MM (relevant Grade)	5958.4 MT

The above recommendation is subjected to the condition that the imported Alloy Steel Bars are without epoxy coating and Export Alloy Steel Bars are with Epoxy Coating.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(8)/2015-TW dated 02.07.2015

86
28.7.15

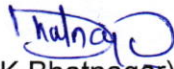
Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance License No. Advance Authorization No (i) 0310794570 dated 13.03.2015 (ii) 0310794878 dated 25.03.2015 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their ID note No 01/81/50/ /AM-12/DES-2/19 & 20 dated 10.06.2015 whereby the representations of **M/s Phoenix Foils Private Limited, Mumbai for ratification of norm for the above mentioned Advance Authorizations** has been forwarded to Ministry of Steel for our comments/views.

In the above connection, it may be noted that import of seconds, surplus, over rolled, ex-stock Cold Rolled Stainless Steel coils, strips cannot be permitted for production of end product under consideration. However, prime quality Cold Rolled Stainless Steel strips may be permitted on receipt of the following clarifications of the above mentioned AAs:

- (a) Thickness wise and grade wise width of cold rolled stainless steel coils, strips (Prime) to be imported.
- (b) Thickness wise and grade wise width of cold rolled stainless steel strips to be exported.


(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(2)/2015-TW dated 29.06.2015

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28.7.15

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of Input- Output norm in respect of Advance Authorization No 0310794639 dated 17.03.2015 - M/s Twenty First Century Wire Rods, Mumbai.

DGFT may refer to their UO No 01/81/50/ /AM-15/DES-2/37 dated 09.06.2015 whereby DGFT has forwarded the applications of **M/s Twenty First Century Wire Rods, Mumbai** of the above mentioned advance authorizations for the comments/views of the Ministry of Steel.

In the above connection, it may be noted that SION 356 allows 1.02Kg/Kg Alloy Steel/ Non alloy Steel Billets/Rounds/Wire Rods against export of 1 Kg Bright Bars and shafting other than those made from M.S and stainless steel. The SION C 513 allows 1.07 Kg Non Alloy Steel Re-rollable scarp against export of Non Alloy Steel Bars & Rods etc.

In view of the above, Ministry of Steel recommends to allow 1.09 Kg Stainless steel meting scrap (Grade 304L) for per kg export of Stainless Steel Rounds Bright Bars (Gr 304L). In view of this, NC-II may allow 242.525 Tonne Stainless Steel melting Scrap (Grade 304L) against export of 222.5 MT Stainless Steel Round Bright Bars


(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P. Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(17)/2014-TW dated 07.08.2015

93
28.7.15

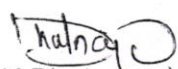
Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance License No. Advance Authorization No (i) 0310794570 dated 13.03.2015 (ii) 0310794878 dated 25.03.2015 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their ID note No 01/81/50/ /AM-12/DES-2/19 & 20 dated 10.06.2015 whereby the representations of **M/s Phoenix Foils Private Limited, Mumbai for ratification of norm for the above mentioned Advance Authorizations** has been forwarded to Ministry of Steel for our comments/views.

In the above connection, it may be noted that import of seconds, surplus, over rolled, ex-stock Cold Rolled Stainless Steel coils, strips cannot be permitted for production of end product under consideration. However, prime quality Cold Rolled Stainless Steel strips may be permitted on receipt of the following clarifications of the above mentioned AAs:

- (a) Thickness wise and grade wise width of cold rolled stainless steel coils, strips (Prime) to be imported.
- (b) Thickness wise and grade wise width of cold rolled stainless steel strips to be exported.


(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(2)/2015-TW dated 29.06.2015

36/23
18.6.15

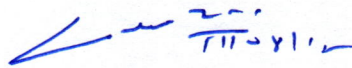
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 37/5/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310794906 dated 26.03.2015)

Reply submitted by the firm vide their letter dated 2nd March, 2015 has been perused and the same is not complete and they may be asked to following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/94 dated 11/08/2015

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28-7-15

F. No. 46011/43/2014-PC-II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the August 10, 2015

To

**M/s. Image Labels Pvt. Limited,
10, Vajarahalli, Off Kanakapura Road
Bangalore – 560 062.**

Subject : Request for revisions of norms from M/s. Image Labels Pvt. Limited, Bangalore for the import of raw material against the export of Insulator Made of Polypropylene Roll /Sheet (Formex/Statex) (Advance Authorisation No.0710107976 dated 31.03.2015).

Sir.

I am directed to refer to your Advance Authorization Applications received from O/o DGFT on the subject cited above. You are being advised to submit the following information :

1. Specific Chemical name for item of export, Technical specifications, % composition (by weight), along with end use/application and the copy of export order for the export product i.e. Insulator Made of Polypropylene Roll / Sheet (Formex/Statex) may be furnished.
2. Chemical name, Technical specifications along with foreign suppliers catalogue for item of import i.e. Polypropylene Roll / Sheet (Formex/Statex) may be furnished.
3. Detailed and quantity of other indigenous inputs to be used in the manufacture of the export product may be indicated.
4. Detailed manufacturing process along with justification for wastages at each stage and also on each of the raw material may be furnished.
5. Complete material balance indicating input and output material at each stage of manufacturing process.
6. Whether the scrap generated in the manufacturing process is being reused, if not, the technical reasons for the same may be furnished.
7. Standard/authentic technical literature in support of the raw material requirement/formulation for the manufacture of export product.
8. Details of production of export product under reference and corresponding consumption of raw material in the year 2012-13 to 2014-15 duly certified by CA may be furnished
9. Small sample of export product and import products, if feasible.
10. Any other relevant information.

Your's faithfully,



(O.P. Sharma)

Joint Industrial Adviser

Tel: 011-23071442

Telefax: 011-23071187

Email: omsharma@nic.in

Copy to : DGFT/DES-II (Shri Pradyumna Sahu, FTDO), Udyog Bhawan, New Delhi
(w.r.t. their U.O. No. 01/81/50/ /AM-16/DES-2/028 dated 12.06.2015)

01/11/152/108 1 Aug 16

99
28-7-15

भारत सरकार

GOVERNMENT OF INDIA

संचार और सूचना प्रौद्योगिकी मंत्रालय

MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी विभाग

DEPARTMENT OF ELECTRONICS AND INFORMATION TECHNOLOGY

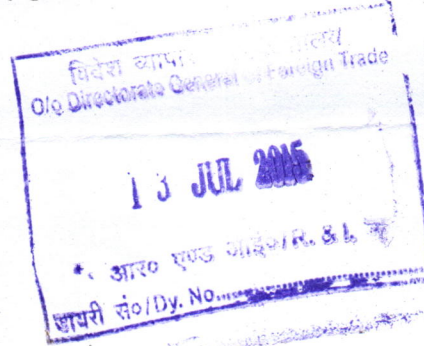
Website: www.deity.gov.in

DES-II

संख्या

No.....17(32)/2015-IPHW

M/s. Hical NSE Electronics Pvt. Ltd.
Survey No. 46& 47, Part Phase 11
Electronic City
Bangalore-560100



दिनांक

Date 07.2015.....

Sub:- Application for ratification of norms of Advance Licence No. 0710107977 dated 31.3.2015 for export of "Integrated Wiring Harnesses".

Sir,

Please refer to your application received from the O/o the DGFT on the subject mentioned above.

2. You are requested to provide the following information to enable further processing of the proposal.

- Details of export product (with drawing)
- Quantity of import items required for manufacturing one unit of export items
- Wastage claimed in manufacturing process
- Justification of wastage

Yours faithfully

(Asha Nangia)
Director

Copy to:

Shri Pradyumna Sahu
FTDO
O/o. DGFT
Udyog Bhavan
New Delhi

w.r.t. DGFT U.O. No. 01/81/50/AM16/DES-II/30 dated 9.6.2015

-97-



ELECTRONICS INDIA
Billion Needs Million Chips

इलेक्ट्रॉनिक्स निकेतन
6, सी.जी.ओ. कॉम्प्लेक्स
नई दिल्ली-110003

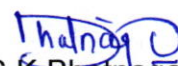
ELECTRONICS NIKETAN
6, C.G.O. COMPLEX
NEW DELHI-110003

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of norm in terms of Para 4.7 of HBP (Vol-I) for Advance No No 3410041136 dated 10.04.2015 - M/s Vilas Transcore Limited

DGFT may refer to their UO No 01/81/50/ /AM-14/DES-II/16 dated 10.06.2014 for ratification of above mentioned Advance Authorization of **M/s Vilas Transcore Limited**. It may be noted that the aforesaid application for ratification was received in the Ministry of Steel on 15.06.2015.

Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Silicon Electrical Steel (prime) coils of relevant grade with wastage of 1.015 Kg/kg against export CRGO Silicon Electrical Steel in slitted form subject to the condition that width of imported coils is more than the respective width of export products.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri P. Sahu, FTDO, NC-II, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(15)/2015-TW dated 09.07.2015

18.6.15

107
28.7.15

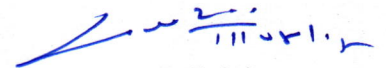
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 32/8/81 (M/s Godrej & Boyce Manufacturing Company Limited) (Advance Authorization No. 0310795380 dated 17.04.2015)

Advance Authorization may be ratified as under:

1. Net weight of export item may be specified as 2190 Kgs.
2. Word "Relevant" may be prefixed with the description of import items at Sl. No. 1 to 5.
3. Quantity of import item at Sl. No. 1 may be allowed as 248.6 Kgs. as 1.05 Kgs./Kg. content in export item.
4. Quantities of import items at Sl. No. 2, 3 & 4 may be allowed as 591.6 Kgs., 504.9 Kgs., 442.7 Kgs. as 1.02 Kgs./Kg. content in export item.
5. Quantity of import item at Sl. No. 5 may be allowed as 447.3 Kgs. as 1.05 Kgs./Kg. content in export item.
6. Quantity of import item at Sl. No. 6 may be allowed as 14 Kgs. (132 Nos.) on net to net basis.
7. Word "Hex Bolt" may be suffixed with the description of import item at Sl. No 7 and its quantity may be allowed as 2 Kgs. (36 Nos.) on net to net basis.
8. Word "Nut" may be suffixed with the description of import item at Sl. No 8 and its quantity may be allowed as 1 Kg. (36 Nos.) on net to net basis.

Norms committee may take a view



(S. K. Jain)
Development Officer

Norms Committee I

DIPP No. 12/92/2015-TSW/107 dated 11/08/2015

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28.7.15

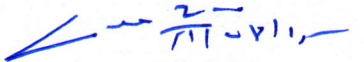
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 36/8/81 (M/s Rajguru Enterprises Pvt. Ltd.)
(Advance Authorization No. 0310795621 dated 29.04.2015)**

Advance Authorisation may be ratified as under on repeat basis:

1. Words "other than rectangular/square shape & containing 75000 Kgs. of Cold Rolled Stainless Steel Nickel J1 quality " may be suffixed with the description of export product.
2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as 97500 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/110 dated 11/08/2015

114
28.7.15

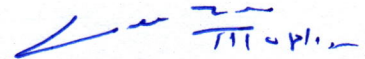
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 37/8/81 (M/s L & T Hydrocarbon Engineering Limited) (Advance Authorization No. 0310795786 dated 08.05.2015)

Firm may be asked to submit the following information:

1. Size i.e. OD, WT, coating & lining thicknesses and length of coated pipes (Risers).
2. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format.
3. Detailed calculations/basis for the quantities of import items at Sl. No. 5 to 10, supported by coating/lining thicknesses and coating/lining areas in the export product and wastages claimed at each stage of manufacture.
4. Specific use of import item at Sl. No. 3, 11 & 12 and detailed calculations/basis for their quantities.
5. Size of one roll for import item at Sl. No. 11.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/92/2015-TSW/114 dated 11/08/2015

119
28.7.15

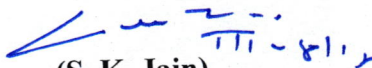
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 15/8/81 (M/s Shiva Utensils Industries Pvt. Ltd)
(Advance Authorization No. 0510394249 dated 14.05.2015)**

Advance Authorisation may be ratified as under:

1. Quantity of import item may be allowed as applied for i.e. 250 MT as 1.10 Kgs./Kg. content in the export product

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/119 dated 11/08/2015

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28.7.15

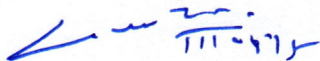
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 8/8/81 (M/s Sumo Metallic Pvt. Ltd)
(Advance Authorization No. 0210205814 dated 19.05.2015)**

Advance Authorisation may be ratified as under:

1. Quantity of import item may be allowed as 102 MT as 1.02 Kgs./Kg. content in the export product taking clue from SION C-1189.

Norms committee may take a view


**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/92/2015-TSW/120 dated 11/08/2015

124
28.7.15

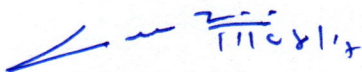
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting 28/07/2015 - Case No. 39/8/81 (M/s. Man Industries (India) Limited)
(Advance Authorization No. 0310796175 dated 25.05.2015)**

Taking clue from SION C-1292, Advance Authorization may be ratified as under:

1. Words "of relevant grade & thickness" may be added with the description of import item at Sl. No. 1 and its quantity may be allowed as applied for i.e. 18824.99 MT as 1.05 MT/MT content in the export product.
2. Import items at Sl. No. 2 to 6 may be allowed as per SION C-1292.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/124 dated 11/08/2015

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28.7.15

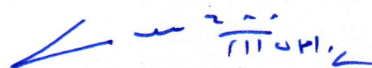
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 14/8/81(M/s KEI Industries Limited) (Advance Authorization No. 0510394365 dated 27.05.2015)

Firm may be asked to submit the following information:

1. Net weight of each Cable
2. Material balancing viz. net content of each imported and indigenous input, for each cable.
3. Tabular statement giving total requirement of each raw material, export product wise.
4. Wastage claimed on each import item.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2014-TSW/125 dated 11/08/2015

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28.7.15

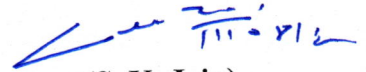
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 33/8/81 (M/s Permanent Magnets Limited)
(Advance Authorization No. 0310796223 dated 27.05.2015)**

Advance Authorisation may be ratified as under:

1. Quantity of import item may be allowed as 6334.5 Kgs. as 1.03 Kgs./Kg. content in the export product taking clue from SION C-1579.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee I

DIPP No. 12/92/2015-TSW/127 dated 11/08/2015

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting 28/07/2015 - Case No. 35/8/81 (M/s. Man Industries (India) Limited)
(Advance Authorization No. 0310796236 dated 27.05.2015)**

Firm may be asked to submit the following information:

1. Size i.e. OD, WT and length of export items.
2. Total Coating areas for 3 LPE coating and for CWC coating.
3. Information in respect of Sl. No. 5 of Standard Deficiency Format.
4. Detailed calculations/basis for the quantities of import items at Sl. No. 7 & 8, supported by coating/lining thicknesses and coating/lining areas in the export product and wastages claimed at each stage of manufacture.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/92/2015-TSW/128 dated 11/08/2015

130
28.7.15

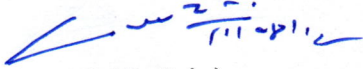
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 19/8/81 (M/s Jindal SAW Limited) (Advance
Authorization No. 0510394385 dated 29.05.2015)**

Firm may be asked to submit the following information:

1. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format, Export product wise.
2. Thickness of 3LPP coating and CW coating in export item at Sl. No. 1.
3. Thickness of HSS coating and CW coating in export item at Sl. No. 2.
4. Detailed calculations/basis for the quantities of import items at Sl. No. 3 to 8 , supported by coating/lining thicknesses and coating/lining areas in the export products and wastages claimed at each stage of manufacture.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/130 dated 11/08/2015

131
28.7.15

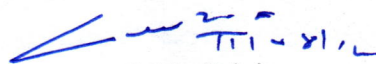
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015- Case No. 29/8/81 (M/s Veer - O- Metals Pvt. Limited) (Advance Authorization No. 0710108302 dated 02.06.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Quantity of export item may also be specified as 513245 Nos. in addition to their net weight of 327.918 MT.
3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 367.632 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 27672 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

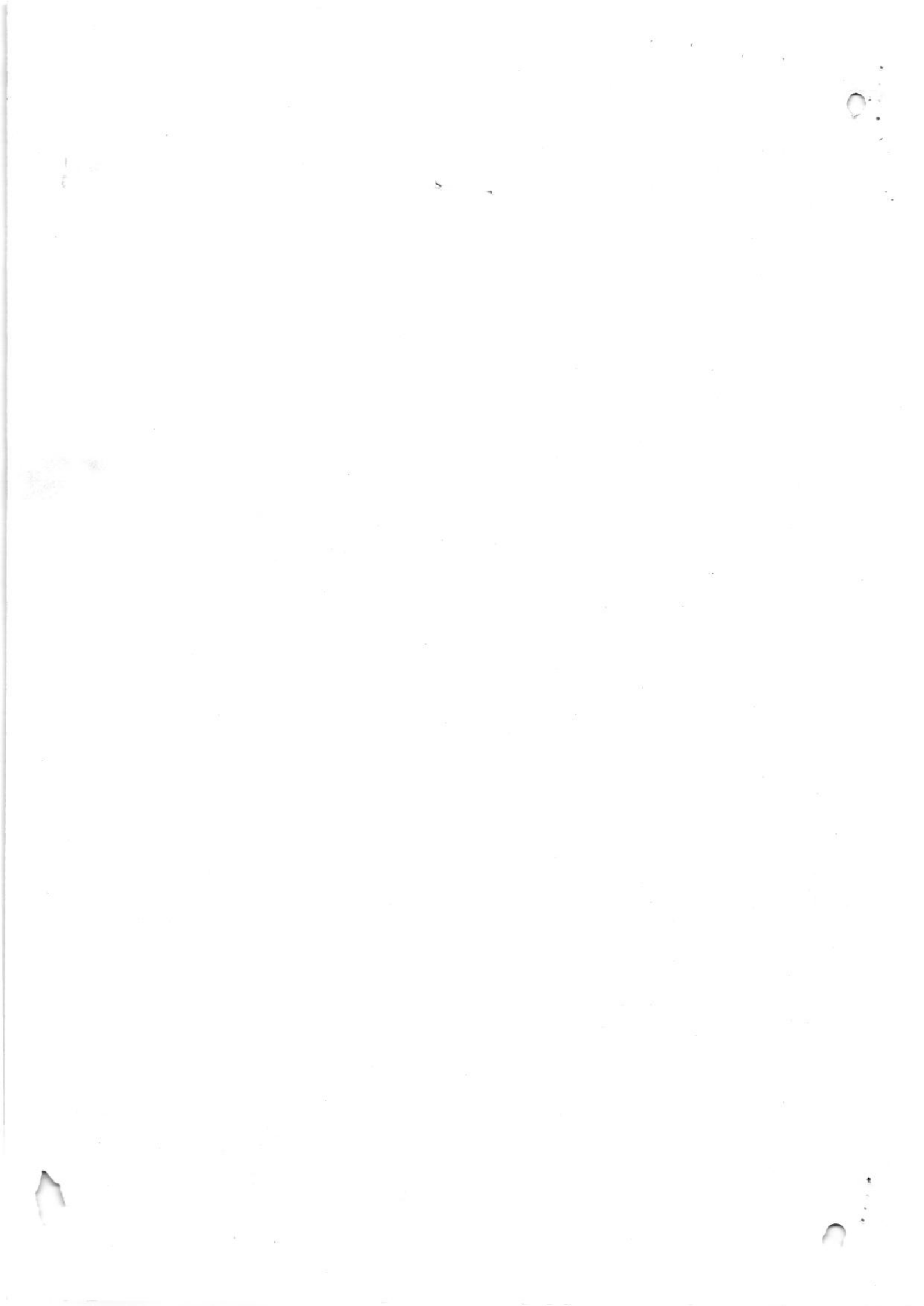
DIPP No. 12/92/2015-TSW/131 dated 11/08/2015

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/Component (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight/Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6*17) in Nos	Net Wt of Rivets in the export product (col 18*%) in KGS	Net Wt of Finished Goods/Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24
1	0M-10183C	WELDMENT CHASSIS AP8865	EGI/GI SHEETS COIL	1.20 mm	2100	2.510	1.796	0.714	5271.00	3771.60	1499.40	28.45	18	0.144	1.940	1.960	37800	302.4	1.960	4116.00		
2	0M-10184E	WELDMENT CHASSIS AP8941	EGI/GI SHEETS COIL	1.20 mm	2300	2.550	1.833	0.717	5865.00	4215.90	1649.10	28.12	31	0.248	2.081	2.101	71300	570.4	2.101	4832.30		
3	0M-10185B	WELDMENT CHASSIS AP8841	EGI/GI SHEETS COIL	1.20 mm	2800	2.220	1.696	0.524	6216.00	4748.80	1467.20	23.60	24	0.192	1.888	1.908	67200	537.6	1.908	5342.40		
4	0M-10186B	WELDMENT CHASSIS AP8853	EGI/GI SHEETS COIL	1.20 mm	3200	2.720	1.850	0.870	8704.00	5920.00	2784.00	31.99	24	0.192	2.042	2.062	76800	614.4	2.062	6598.40		
5	0M-10187E	WELDMENT CHASSIS AP8953	EGI/GI SHEETS COIL	1.20 mm	3000	2.950	1.833	1.117	8850.00	5499.00	3351.00	37.86	31	0.248	2.081	2.101	93000	744	2.101	6303.00		
6	870-15223C	CHASSIS FRONT AP8861	EGI/GI SHEETS COIL	1.20 mm	2200	2.900	1.760	1.140	6380.00	3872.00	2508.00	39.31	18	0.144	1.904	1.924	39600	316.8	1.924	4232.80		
7	870-15224E	CHASSIS FRONT AP8965	EGI/GI SHEETS COIL	1.20 mm	2000	2.590	2.060	0.530	5180.00	4120.00	1060.00	20.46	31	0.248	2.308	2.328	62000	496	2.328	4656.00		
8	870-15227E	CHASSIS FRONT AP8959	EGI/GI SHEETS COIL	1.20 mm	900	2.500	2.023	0.477	2250.00	1820.70	429.30	19.08	31	0.248	2.271	2.291	27900	223.2	2.291	2061.90		
9	870-15227E-001	CHASSIS FRONT AP8961	EGI/GI SHEETS COIL	1.20 mm	800	2.380	1.840	0.540	1904.00	1472.00	432.00	22.69	31	0.248	2.088	2.108	24800	198.4	2.108	1686.40		
10	870-15227E-002	CHASSIS FRONT AP8981	EGI/GI SHEETS COIL	1.20 mm	900	2.380	1.840	0.540	2142.00	1656.00	486.00	22.69	31	0.248	2.088	2.108	27900	223.2	2.108	1897.20		
11	870-15228C	CHASSIS FRONT AP8858	EGI/GI SHEETS COIL	1.20 mm	3000	1.180	0.806	0.374	3540.00	2418.00	1122.00	31.69	11	0.088	0.894	0.914	33000	264	0.914	2742.00		
12	870-15229B	CHASSIS FRONT AP8958	EGI/GI SHEETS COIL	1.20 mm	1100	1.500	1.101	0.399	1650.00	1211.10	438.90	26.60	19	0.152	1.253	1.273	20900	167.2	1.273	1400.30		
13	870-15230B	COVER AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.170	0.895	0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.955	11000	88	0.955	2101.00		
14	870-15231C	COVER AP8861/AP8881	EGI/GI SHEETS COIL	1.20 mm	1000	2.070	1.709	0.361	2070.00	1709.00	361.00	17.44	3	0.024	1.733	1.753	3000	24	1.753	1753.00		
15	870-15234	PLATE SNAP-ON LCD RPDU	EGI/GI SHEETS COIL	1.50 mm	24000	0.050	0.014	0.036	1200.00	336.00	864.00	72.00	9	0.072	0.086	0.106	216000	1728	0.106	2544.00		
16	870-15235B	BRACKET MOUNTING MOTHERBOARD RPDU	EGI/GI SHEETS COIL	1.50 mm	24000	0.150	0.082	0.068	3600.00	1968.00	1632.00	45.33	7	0.056	0.138	0.158	168000	1344	0.158	3792.00		
17	870-15236A	CORD CAP AP8861	EGI/GI SHEETS COIL	1.20 mm	1400	0.805	0.470	0.335	1127.00	658.00	469.00	41.61	7	0.056	0.526	0.546	9800	78.4	0.546	764.40		
18	870-15237A	CORD CAP C20 AP8959	EGI/GI SHEETS COIL	1.20 mm	1100	0.800	0.470	0.330	880.00	517.00	363.00	41.25	0	0.000	0.470	0.490	0	0	0.490	539.00		
19	870-15252	BRACKET TOOLLESS UNIVERSAL RPDU	EGI/GI SHEETS COIL	1.50 mm	40000	1.100	0.740	0.360	44000.00	29600.00	14400.00	32.73	0	0.000	0.740	0.760	0	0	0.760	30400.00		
20	870-15366A	CORD CAP AP8965	EGI/GI SHEETS COIL	1.20 mm	1330	0.950	0.610	0.340	1263.50	811.30	452.20	35.79	0	0.000	0.610	0.630	0	0	0.630	837.90		
21	870-15367C	COVER AP8965	EGI/GI SHEETS COIL	1.20 mm	1330	1.910	1.470	0.440	2540.30	1955.10	585.20	23.04	3	0.024	1.494	1.514	3990	31.92	1.514	2013.62		
22	870-15369B	COVER AP8958	EGI/GI SHEETS COIL	1.20 mm	1330	1.200	0.819	0.381	1596.00	1089.27	506.73	31.75	5	0.040	0.859	0.879	6650	53.2	0.879	1169.07		
23	870-15370	HOUSING BRAKER AP8965	EGI/GI SHEETS COIL	1.20 mm	1300	1.200	0.800	0.400	1560.00	1040.00	520.00	33.33	0	0.000	0.800	0.820	0	0	0.820	1066.00		
24	870-15381A	CORD CAP AP8941	EGI/GI SHEETS COIL	1.20 mm	4400	0.070	0.050	0.020	308.00	220.00	88.00	28.57	0	0.000	0.050	0.070	0	0	0.070	308.00		
25	870-15385A	CORD CAP AP8841	EGI/GI SHEETS COIL	1.20 mm	6500	0.050	0.035	0.015	325.00	227.50	97.50	30.00	0	0.000	0.035	0.055	0	0	0.055	357.50		
26	870-15386A	CORD CAP AP8961	EGI/GI SHEETS COIL	1.20 mm	3000	0.055	0.020	0.035	165.00	60.00	105.00	63.64	0	0.000	0.020	0.040	0	0	0.040	120.00		
27	870-15387C	COVER AP8841/AP8853	EGI/GI SHEETS COIL	1.20 mm	4900	2.190	1.730	0.460	10731.00	8477.00	2254.00	21.00	5	0.040	1.770	1.790	24500	196	1.790	8771.00		
28	870-15388C	COVER AP8959/AP8961/AP8981	EGI/GI SHEETS COIL	1.20 mm	4800	2.235	1.740	0.495	10728.00	8352.00	2376.00	22.15	5	0.040	1.780	1.800	24000	192	1.800	8640.00		
29	870-15805C	COVER AP8941/AP8953	EGI/GI SHEETS COIL	1.20 mm	4500	2.350	1.770	0.580	10575.00	7965.00	2610.00	24.68	5	0.040	1.810	1.830	22500	180	1.830	8235.00		
30	870-15806C	COVER AP8865	EGI/GI SHEETS COIL	1.20 mm	4000	2.200	1.730	0.470	8800.00	6920.00	1880.00	21.36	5	0.040	1.770	1.790	20000	160	1.790	7160.00		
31	870-15233A	BRACKET REMOVABLE MODULE RPDU	EGI/GI SHEETS COIL	1.20 mm	24000	0.045	0.025	0.020	1080.00	600.00	480.00	44.44	8	0.064	0.089	0.109	192000	1536	0.109	2616.00		
32	870-0758B	CASE TOP 3 CKT BREAKER WITH INLET ROHS	EGI/GI SHEETS COIL	1.20 mm	350	0.635	0.394	0.241	222.25	137.90	84.35	37.95	4	0.032	0.426	0.446	1400	11.2	0.446	156.10		
33	870-10046B	CASE TOP 3 TWO POLE CIRCUIT BREAKER	EGI/GI SHEETS COIL	1.20 mm	450	0.260	0.138	0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.158	0	0	0.158	71.10		
34	870-10191B	CHASSIS FRONT AP7968	EGI/GI SHEETS COIL	1.20 mm	300	1.750	1.270	0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	1.770	18000	144	1.770	531.00		
35	870-10235D	CHASSIS FRONT AP7553; ROHS	EGI/GI SHEETS COIL	1.20 mm	2300	1.650	1.230	0.420	3795.00	2829.00	966.00	25.45	20	0.160	1.390	1.410	46000	368	1.410	3243.00		
36	870-10238F	CHASSIS FRONT AP7832 ROHS	EGI/GI SHEETS COIL	1.20 mm	1600	1.750	1.190	0.560	2800.00	1904.00	896.00	32.00	29	0.232	1.422	1.442	46400	371.2	1.442	2307.20		
37	870-10249B	CHASSIS FRONT AP7568	EGI/GI SHEETS COIL	1.20 mm	450	1.800	1.280	0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	1.516	12150	97.2	1.516	682.20		
38	870-12012A	CHASSIS FRONT AP7526	EGI/GI SHEETS COIL	1.20 mm	50	2.200	1.560	0.640	110.00	78.00	32.00	29.09	31	0.248	1.808	1.828	1550	12.4	1.828	91.40		
39	870-12015A	COVER HORZ BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	500	1.450	1.030	0.420	725.00	515.00	210.00	28.97	0	0.000	1.030	1.050	0	0	1.050	525.00		
40	870-13309A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	800	1.200	0.899	0.301	960.00	719.20	240.80	25.08	34	0.272	1.171	1.191	27200	217.6	1.191	952.80		
41	870-13310A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	550	1.200	0.899	0.301	660.00	494.45	165.55	25.08	32	0.256	1.155	1.175	17600	140.8	1.175	646.25		
42	870-13314A	CHASSIS AP7822	EGI/GI SHEETS COIL	1.20 mm	750	1.350	0.900	0.450	1012.50	675.00	337.50	33.33	35	0.280	1.180	1.200	26250	210	1.200	900.00		
43	870-14257	CHASSIS FRONT AP7557	EGI/GI SHEETS COIL	1.20 mm	400	2.050	1.560	0.490	820.00	624.00	196.00	23.90	25	0.200	1.760	1.780	10000	80	1.780	712.00		
44	870-14644B	CHASSIS FRONT AP7832J	EGI/GI SHEETS COIL	1.20 mm	100	0.060	0.037	0.023	6.00	3.70	2.30	38.33	24	0.192	0.229	0.249	2400	19.2				

Sl. #	Part Name	Description of the Component to Be Exported	Grade of Sheets Required	Sheets Thickness as	Total Quantity in Nos	Gross Weight in Kgs	Net Wt After Shearing	Net Wt After Forging in KGS	Net Wt After Forging in KGS	Waste/Composite (Col 7-9)	Total Gross Weight (in Kgs)	Total Net Wt (Col 13-14)	% age of Scrap	No of Rives Used/Part in Nos	Total Wt After Rives (Col 15-16)	Wt After Rives (Col 17-18)	Total Rives Required (Col 19-20)	Net Wt of Rives in the Exported Part in KGS	Net Wt of Rives in the Exported Part in KGS	Grand Total Net Weight in KGS		
51	870-390A	ENCLOSURE BASE MASTER SWITCH 3 NEMA AIR BCI/CI SHEETS COIL	BCI/CI SHEETS COIL	0.30 mm	3000	0.270	0.456	0.456	0.456	0.244	2100.00	1368.00	34.86	12	0.096	0.552	0.572	36000	286	0.572	1716.00	
52	870-390B	BRACKET HORIZ AP790X ROHS	BCI/CI SHEETS COIL	2.25 mm	12000	0.140	0.085	0.085	0.085	0.055	1680.00	1020.00	39.29	0	0.000	0.085	0.105	0	0	0.105	1368.00	
53	870-390C	CHASSIS REAR COVER VIA SWITCHED PDU, ROHS	BCI/CI SHEETS COIL	1.20 mm	9000	2.450	1.612	1.612	1.612	1.080	25650.00	16080.00	36.42	18	0.144	1.956	1.976	163000	1296	1.976	17784.00	
54	870-390A	ENCLOSURE BASE MASTER SWITCH AP790X ROHS	BCI/CI SHEETS COIL	0.30 mm	2500	0.270	0.456	0.456	0.456	0.296	18750.00	11350.00	39.47	18	0.144	0.598	0.618	43000	360	0.618	15650.00	
55	870-390A	SPACER DOUBLE D BX PDU LONG	BCI/CI SHEETS COIL	0.30 mm	10000	0.060	0.037	0.037	0.037	0.022	600.00	370.00	28.00	16	0.128	0.165	0.185	160000	1280	0.185	18500.00	
56	870-390A	ENCLOSURE BASE MASTER SWITCH 3 AP792X ROHS	BCI/CI SHEETS COIL	0.30 mm	2800	0.650	0.454	0.454	0.454	0.196	18200.00	12720.00	30.15	12	0.096	0.550	0.570	33000	268.8	0.570	15960.00	
57	870-394A	BRACKET EXTENDER PDUS	BCI/CI SHEETS COIL	2.25 mm	300	0.250	0.150	0.150	0.150	0.100	125.00	75.00	30.00	40.00	0	0.000	0.150	0.170	0	0.170	256.00	
58	870-427A	CHASSIS EXTENDER BLK PDU	BCI/CI SHEETS COIL	1.20 mm	350	0.750	0.520	0.520	0.520	0.230	262.50	182.00	30.67	17	0.136	0.666	0.676	5950	47.6	0.676	865.00	
59	870-494B	CHASSIS EXTENDER PDU AP782	BCI/CI SHEETS COIL	1.20 mm	100	1.300	1.070	1.070	1.070	0.440	150.00	107.00	43.00	28.67	0	0.000	1.070	1.090	0	1.090	109.00	
60	870-494C	CHASSIS AP792X ROHS	BCI/CI SHEETS COIL	1.20 mm	200	1.700	1.260	1.260	1.260	0.440	340.00	252.00	88.00	25.88	0	0.000	1.260	1.280	0	1.280	256.00	
61	870-4991	COVER AP790X & AP792X ROHS	BCI/CI SHEETS COIL	0.30 mm	200	0.635	0.590	0.590	0.590	0.353	170.60	118.00	52.60	30.83	18	0.144	0.754	0.794	3600	28.8	0.794	130.80
62	870-4991B	CHASSIS FRONT AP793X	BCI/CI SHEETS COIL	1.20 mm	1400	1.800	1.360	1.360	1.360	0.440	2520.00	1904.00	616.00	24.44	61	0.498	1.868	1.888	85400	683.2	1.888	2615.20
63	870-4991A	CASE TOP CIRCUIT BREAKERS VERT MS ROHS	BCI/CI SHEETS COIL	1.20 mm	6500	0.200	0.120	0.120	0.120	0.080	1300.00	780.00	520.00	40.00	0	0.000	0.120	0.140	0	0.140	910.00	
64	870-4991B	CASE TOP CIRCUIT BREAKERS VERT MS ROHS	BCI/CI SHEETS COIL	1.20 mm	2500	0.200	0.120	0.120	0.120	0.080	500.00	300.00	200.00	40.00	0	0.000	0.120	0.140	0	0.140	552.00	
65	870-70726B	CHASSIS AP7950 BLK PDU	BCI/CI SHEETS COIL	0.30 mm	1300	0.550	0.312	0.312	0.312	0.236	660.00	374.40	285.60	43.27	16	0.128	0.440	0.460	19200	153.6	0.460	1824.00
66	870-71211D	CHASSIS AP7950 BLK PDU	BCI/CI SHEETS COIL	0.30 mm	4000	0.550	0.316	0.316	0.316	0.236	2160.00	1264.00	896.00	43.27	15	0.120	0.436	0.456	60000	480	0.456	1824.00
67	870-7129C	CHASSIS AP7950 BLK PDU	BCI/CI SHEETS COIL	0.30 mm	600	0.450	0.338	0.338	0.338	0.236	270.00	160.80	67.20	24.89	15	0.120	0.436	0.456	9000	72	0.456	286.80
68	870-7814A	BRACKET 2U SWITCHED RACK PDU, ROHS	BCI/CI SHEETS COIL	2.50 mm	10000	0.400	0.274	0.274	0.274	0.112	270.00	202.80	67.20	24.89	15	0.120	0.374	0.394	0	0.394	2940.00	
69	870-7818B	CHASSIS AP790X ROHS	BCI/CI SHEETS COIL	1.20 mm	1600	1.800	1.300	1.300	1.300	0.530	2880.00	2080.00	800.00	22.76	49	0.392	1.692	1.712	78400	627.2	1.712	2729.20
70	870-7857B	CHASSIS AP7950 BLK PDU ROHS	BCI/CI SHEETS COIL	0.30 mm	1800	1.715	1.272	1.272	1.272	0.443	3087.00	2286.60	797.40	25.83	16	0.128	1.400	1.420	28800	230.4	1.420	2556.00
71	870-7922C	CHASSIS AP7931	BCI/CI SHEETS COIL	1.20 mm	900	1.600	1.130	1.130	1.130	0.470	1440.00	1017.00	423.00	29.36	46	0.368	1.498	1.518	41400	331.2	1.518	1356.20
72	870-7922B	COVER 1 PH VERT MASTERSWITCH/SHORT	BCI/CI SHEETS COIL	1.20 mm	900	1.800	1.294	1.294	1.294	0.536	1620.00	1164.00	455.40	28.11	18	0.144	1.438	1.458	16200	129.6	1.458	1312.20
73	870-8584C	CHASSIS COVER BILLOX PDU ROHS	BCI/CI SHEETS COIL	0.30 mm	8000	0.400	0.260	0.260	0.260	0.140	3200.00	2080.00	1120.00	35.00	0	0.000	0.260	0.280	0	0.280	2240.00	
74	870-8585A	BRKT TOOLLESS MOUNT AP7959, ROHS	BCI/CI SHEETS COIL	2.50 mm	2600	0.175	0.100	0.100	0.100	0.075	455.00	280.00	195.00	42.86	23	0.184	0.284	0.304	59800	478.4	0.304	790.40
75	870-8586A	BRKT VERT MOUNT 1 OUT AP7959 ROHS	BCI/CI SHEETS COIL	2.50 mm	14500	0.120	0.080	0.080	0.080	0.062	2465.00	1556.00	899.00	36.47	0	0.000	0.080	0.108	0	0.108	1856.00	
76	870-8587B	BRKT VERT/HORIZ MOUNT AP7959 ROHS	BCI/CI SHEETS COIL	1.20 mm	14500	0.035	0.020	0.020	0.020	0.015	507.50	290.00	217.50	42.86	0	0.000	0.020	0.040	0	0.040	580.00	
77	870-8587B	COVER ENCLOSURE AP790X ROHS	BCI/CI SHEETS COIL	1.20mm	2300	0.650	0.520	0.520	0.520	0.150	1495.00	1150.00	345.00	23.08	33	0.264	0.764	0.784	75900	607.2	0.784	1803.20
78	870-8598B	CHASSIS FRONT AP7969 ROHS	BCI/CI SHEETS COIL	1.20mm	300	1.810	1.280	1.280	1.280	0.290	540.00	384.00	159.00	29.28	3	0.024	1.304	1.324	900	7.2	1.324	397.20
79	870-8604A	ENCLOSURE RN NB200 APPLANCE	BCI/CI SHEETS COIL	1.20mm	1600	0.750	0.460	0.460	0.460	0.290	1200.00	736.00	464.00	30.67	8	0.064	0.524	0.544	12800	102.4	0.544	670.40
80	870-8604B	COVER AP790X ROHS	BCI/CI SHEETS COIL	1.20mm	2800	1.650	0.620	0.620	0.620	0.290	1200.00	736.00	464.00	30.67	8	0.064	0.524	0.544	12800	102.4	0.544	670.40
81	870-10234B	CHASSIS FRONT AP7941, ROHS	BCI/CI SHEETS COIL	1.20mm	1500	1.450	1.164	1.164	1.164	0.286	2175.00	1766.00	429.00	19.72	19	0.152	1.316	1.336	28500	228	1.336	2004.00
82	870-10237D	CHASSIS FRONT AP7963, ROHS	BCI/CI SHEETS COIL	1.20mm	100	1.820	1.230	1.230	1.230	0.390	182.00	123.00	59.00	32.42	29	0.232	1.462	1.482	2900	23.2	1.482	148.20
83	870-11175	CHASSIS COVER BX PDU LONG	BCI/CI SHEETS COIL	1.20mm	350	2.470	1.960	1.960	1.960	0.310	864.50	666.00	178.50	20.65	4	0.032	1.992	2.012	1400	11.2	2.012	704.20
84	870-1311A	CHASSIS AP7911, ROHS	BCI/CI SHEETS COIL	1.20mm	950	1.650	1.359	1.359	1.359	0.291	1567.50	1291.05	276.45	17.64	39	0.312	1.671	1.691	37050	296.4	1.691	1606.45
85	870-14440	CORD CAP 750 DIA X 660 FLAT	BCI/CI SHEETS COIL	1.20mm	1250	0.080	0.030	0.030	0.030	0.050	100.00	37.50	62.50	62.50	0	0.000	0.030	0.050	0	0.050	62.50	
86	870-14442	END CAP VERTICAL BACK PDU	BCI/CI SHEETS COIL	1.20mm	1250	0.064	0.034	0.034	0.034	0.030	80.00	42.50	37.50	46.88	15	0.120	0.154	0.174	18750	150	0.174	217.50
87	870-14721	BRACKET MOUNTING CURRENT METER	BCI/CI SHEETS COIL	1.20mm	1500	0.075	0.018	0.018	0.018	0.057	112.50	27.00	85.50	76.00	0	0.000	0.018	0.038	0	0.038	57.00	
88	870-14801A	COVER RN NB200 APPLANCE	BCI/CI SHEETS COIL	1.20mm	1500	0.075	0.422	0.422	0.422	0.278	975.00	633.00	342.00	35.08	0	0.000	0.422	0.442	0	0.442	663.00	
89	870-15221D	CHASSIS FRONT AP7981	BCI/CI SHEETS COIL	1.20mm	750	2.700	2.100	2.100	2.100	0.460	2025.00	1575.00	450.00	22.22	0	0.000	2.100	2.120	0	2.120	1590.00	
90	870-15649	SPACER FOR AP7953/AP7953/AP7953	BCI/CI SHEETS COIL	1.20mm	3800	0.030	0.008	0.008	0.008	0.022	114.00	30.40	83.60	73.33	8	0.064	0.072	0.092	30400	243.2	0.092	349.60
91	870-15681	CHASSIS AP7911A	BCI/CI SHEETS COIL	1.20mm	1200	2.200	1.738	1.738	1.738	0.462	2640.00	2085.60	554.40	21.00	15	0.120	1.858	1.878	18000	144	1.878	2253.60
92	870-15682	COVER AP7911A	BCI/CI SHEETS COIL	1.20mm	1200	1.430	1.070	1.070	1.070	0.380	1716.00	1284.00	432.00	25.17	15	0.120	1.190	1.210	36000	288	1.210	1452.00
93	870-15684	CB BRACKET AP7911A	BCI/CI SHEETS COIL	1.20mm	2400	0.358	0.175	0.175	0.175	0.450	697.20	420.00	157.20	51.32	15	0.120	0.295	0.315	36000	288	0.315	756.00
94	870-1514B	CHASSIS FRONT PNL ISX 120V/208V 3PH ROHS	BCI/CI SHEETS COIL	1.20mm	350	1.850	1.400	1.400	1.400	0.450	647.20	420.00	157.20	51.32	15	0.120	1.520	1.540	3500	42	1.540	539.00
95	870-1515C	CHASSIS FRONT OPEN-ENDED ISX 120V 3PH	BCI/CI SHEETS COIL	1.20mm	600	2.030	1.880	1.880	1.880	0.490	1212.00	648.00	564.00	46.53	26	0.208	1.288	1.308	15600	124.8	1.308	784.80
96	870-1518	CHASSIS BACK PNL ISX LONG ROHS	BCI/CI SHEETS COIL	1.20mm	4100	2.100	2.050	2.050	2.050	0.600	8610.00	8405.00	205.00	2.38	8	0.064	2.114	2.134	32800	265.4	2.134	8749.40
97	870-7933	CHASSIS FRONT PNL AP7953, ROHS	BCI/CI SHEETS COIL	1.20mm	650	1.820	1.220	1.220	1.220	0.450	1183.00	793.00	390.00	32.97	19	0.152	1.372	1.392	12350	98.8	1.392	1036.50
98	870-7934	CHASSIS FRONT PNL AP7953, ROHS	BCI/CI SHEETS COIL	1.20mm	750	1.820	1.210	1.210	1.210	0.450	1183.00	793.00	390.00	32.97	19	0.152	1.362	1.382	14250	114	1.382	1036.50
99	0M-9609	ASSEMBLY RIVETED CORD RETAINER 1U RDPD	BCI/CI SHEETS COIL	1.50 mm	12000	0.496	0.340	0.340	0.340	0.156	9952.00	4080.00	1872.00	31.45	0	0.000	0.340	0.360	0	0.360	4320.00	
100	0M-9610	ASSEMBLY RIVETED SHORT CORD RETAINER 0U	BCI/CI SHEETS COIL	1.50 mm	9500	0.500	0.340	0.340	0.340	0.186	4750.00	2863.00	1787.00	37.20	0	0.000	0.340	0.360	0	0.360	3720.00	
101	0M-9614	ASSEMBLY RIVETED LONG CORD RETAINER 0U	BCI/CI SHEETS COIL	1.50 mm	20000	0.211																

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness #	Total Quantity in Nos	Gross Wt/Part in Kgs	Net Wt After Shaving	Net Wt After Punching in KGS	Wastage/Component in KGS (Col 7.9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight/Part in KGS	Wt After Riveting (Col 10-11) in KGS	Total Rivets Required (Col 6-7) in Nos	Net Wt of Rivets in KGS (18%)	Net Wt of Finished Goods/Part in KGS	Grand T Net Weight Export KGS	
104	870-12031A	CHASSIS FRONT AP755A	ECI/GI SHEETS COIL	1.20 mm	200	1.820		1.100	0.720	364.00	220.00	144.00	39.56		0.000	1.100	0.000	0	0	1.100	224.00
105	870-13308	CHASSIS AP780 AP780L ROHS	ECI/GI SHEETS COIL	0.90 mm	900	0.870		0.470	0.400	783.00	423.00	360.00	45.98		0.000	0.470	0.000	0	0	0.470	441.00
106	870-14856A	COVER RM SENSOR POD 150	ECI/GI SHEETS COIL	0.90 mm	1100	0.450		0.200	0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.000	0	0	0.200	242.00
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; RO	ECI/GI SHEETS COIL	1.20 mm	800	1.820		1.180	0.640	1456.00	944.00	512.00	35.16		0.000	1.180	0.000	0	0	1.180	960.00
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	ECI/GI SHEETS COIL	1.20 mm	900	1.920		1.260	0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	0.000	0	0	1.260	1152.00
109	870-5587	COVER AP751A	ECI/GI SHEETS COIL	0.90 mm	2800	0.680		0.430	0.170	1680.00	1204.00	476.00	28.33		0.000	0.430	0.000	0	0	0.430	1260.00
110	0M-10871G	SLB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380	1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	200	1.6	6.560	65.60	
111	0M-4988C	ASY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180	0.720	89.00	81.80	7.20	8.09	66	0.528	8.708	660	5.28	8.728	87.28	
112	0M-48863	WELDMENT CORD CAP 1.187 DIA X 1.000-FLAT	ECI/GI SHEETS COIL	1.20 mm	400	0.120		0.070	0.050	48.00	28.00	20.00	41.67		0.000	0.070	0.000	0	0	0.070	36.00
113	870-07676B	CHASSIS FRONT AP7569 ROHS	ECI/GI SHEETS COIL	1.20 mm	50	1.560		1.180	0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	1100	8.8	1.376	68.80	
114	870-07676B	DOCHHOUSE FOR TERM BLOCK BLADE SERVER P	ECI/GI SHEETS COIL	0.90 mm	25	0.450		0.300	0.420	11.25	0.75	10.50	93.33		0.000	0.300	0.000	0	0	0.300	1.25
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	ECI/GI SHEETS COIL	1.50 mm	150	0.500		0.246	0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.000	0	0	0.246	39.90
116	870-10077	BRACKET CORD RETENTION; APPROX. 31 1/2" LG	ECI/GI SHEETS COIL	1.50 mm	100	0.71		0.43	0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.000	0	0	0.430	45.00
117	870-10070C	CHASSIS AP7831	ECI/GI SHEETS COIL	1.20 mm	100	1.580		1.210	0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	1430	20	1.430	143.00	
118	870-10080D	CHASSIS AP7863; ROHS	ECI/GI SHEETS COIL	1.20 mm	50	1.580		1.210	0.370	79.00	60.50	18.50	23.42	31	0.248	1.478	1550	12.4	1.478	73.50	
119	870-10010B	CHASSIS AP7866 ROHS	ECI/GI SHEETS COIL	1.20 mm	100	1.310		1.080	0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	3100	24.8	1.348	134.80	
120	870-15361A	TERM BLOCK COVER SP8P000RMHW	ECI/GI SHEETS COIL	1.50 mm	200	0.120		0.080	0.040	24.00	16.00	8.00	33.33		0.000	0.080	0.000	0	0	0.080	20.00
121	870-15371A	CHASSIS DEEP SECTION AP7863	ECI/GI SHEETS COIL	1.20 mm	2400	0.920		0.730	0.190	2208.00	1752.00	456.00	20.65	12	0.096	0.826	28800	230.4	0.846	2030.40	
122	870-15372A	CHASSIS DEEP SECTION AP7864	ECI/GI SHEETS COIL	1.20 mm	2400	0.920		0.730	0.190	2208.00	1752.00	456.00	20.65	12	0.096	0.826	28800	230.4	0.846	2030.40	
123	870-15382A	BRACKET POWER SUPPLY PCB	ECI/GI SHEETS COIL	1.20 mm	2250	0.240		0.120	0.120	540.00	270.00	270.00	50.00	5	0.040	0.160	11250	90	0.180	405.00	
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PD	ECI/GI SHEETS COIL	1.50 mm	6800	0.210		0.130	0.320	8160.00	5984.00	2176.00	26.67		0.000	0.130	0.000	0	0	0.130	1020.00
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PD	ECI/GI SHEETS COIL	1.50 mm	6800	0.210		0.130	0.320	8160.00	5984.00	2176.00	26.67		0.000	0.130	0.000	0	0	0.130	1020.00
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	ECI/GI SHEETS COIL	1.20 mm	1500	0.290		0.180	0.110	435.00	270.00	165.00	37.93		0.000	0.180	0.000	0	0	0.180	300.00
127	870-5307A	CHASSIS FRONT BEC VM SWITCHED PDU; ROHS	ECI/GI SHEETS COIL	1.20 mm	650	1.820		1.160	0.660	1183.00	734.50	448.50	37.91		0.000	1.160	0.000	0	0	1.160	747.50
128	870-5310A	CHASSIS FRONT BEC VM SWITCHED PDU; ROHS	ECI/GI SHEETS COIL	1.20 mm	200	1.820		1.160	0.660	364.00	232.00	132.00	36.26		0.000	1.160	0.000	0	0	1.160	236.00
129	870-5311A	CHASSIS FRONT PNL ISX 200V 1PH TYPE B; ROHS	ECI/GI SHEETS COIL	1.20 mm	350	1.828		1.194	0.634	639.80	417.90	221.90	34.68		0.000	1.194	0.000	0	0	1.194	424.90
130	870-5312B	CHASSIS FRONT PNL ISX 200V 3 PH ROHS	ECI/GI SHEETS COIL	1.20 mm	100	2.020		1.238	0.782	202.00	123.80	78.20	38.71		0.000	1.238	0.000	0	0	1.238	125.80
131	870-5313B	CHASSIS FRONT PNL ISX 200V 1 PH ROHS	ECI/GI SHEETS COIL	1.20 mm	350	1.820		1.270	0.550	637.00	444.50	192.50	30.72		0.000	1.270	0.000	0	0	1.270	451.50
132	870-5944B	CHASSIS EXTENDER PDU W/ 20A LKNG OUTPUT	ECI/GI SHEETS COIL	1.20 mm	350	1.200		0.880	0.320	420.00	308.00	112.00	26.67	23	0.184	1.064	8050	64.4	1.084	379.40	
133	870-5946A	COVER BACK EXTENDER PDUS	ECI/GI SHEETS COIL	0.90 mm	250	0.560		0.330	0.230	140.00	82.50	57.50	41.07		0.000	0.330	0.000	0	0	0.330	87.50
134	870-5962	CHASSIS FRONT PNL ISX 100V 1PH; ROHS	ECI/GI SHEETS COIL	1.20 mm	125	1.450		1.160	0.290	181.25	145.00	36.25	20.00		0.000	1.160	0.000	0	0	1.160	147.50
135	870-5980	BRACKET MTG BX PDU UNIVERSAL; ROHS	ECI/GI SHEETS COIL	1.50 mm	18000	0.210		0.130	0.080	3780.00	2340.00	1440.00	38.10		0.000	0.130	0.000	0	0	0.130	2700.00
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580	0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	3704	1.56	3.704	55.56	
137	870-6552C	PLATE UNCOVERING DC UNIT BY NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780	0.520	79.50	71.70	7.80	9.81	5	0.040	4.820	4840	0.6	4.840	72.60	
138	870-6599A	CHASSIS EXTNDR PDU W/ 30A LKNG OUTPU	ECI/GI SHEETS COIL	1.20 mm	175	1.200		0.850	0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	4025	32.2	1.054	184.45	
139	870-7833D	CHASSIS AP7950	ECI/GI SHEETS COIL	1.20 mm	250	1.600		1.160	0.440	400.00	290.00	110.00	27.50		0.000	1.160	0.000	0	0	1.160	295.00
140	870-7930B	CHASSIS FRONT PNL AP7330 ROHS	ECI/GI SHEETS COIL	1.20 mm	650	2.020		1.300	0.720	1313.00	845.00	468.00	35.64		0.000	1.300	0.000	0	0	1.300	858.00
141	870-7931	CHASSIS FRONT PNL AP7530L ROHS	ECI/GI SHEETS COIL	1.20 mm	350	2.020		1.280	0.740	707.00	448.00	259.00	36.63		0.000	1.280	0.000	0	0	1.280	455.00
142	870-7932	CHASSIS FRONT PNL AP7540L ROHS	ECI/GI SHEETS COIL	1.20 mm	400	2.020		1.340	0.680	808.00	536.00	272.00	33.66		0.000	1.340	0.000	0	0	1.340	544.00
143	870-7935B	CHASSIS FRONT PNL AP7562 ROHS	ECI/GI SHEETS COIL	1.20 mm	450	2.020		1.320	0.700	909.00	594.00	315.00	34.65		0.000	1.320	0.000	0	0	1.320	603.00
144	870-7936B	CHASSIS FRONT PNL AP7563 ROHS	ECI/GI SHEETS COIL	1.20 mm	250	2.020		1.360	0.660	505.00	340.00	165.00	32.67		0.000	1.360	0.000	0	0	1.360	345.00
145	870-7937	CHASSIS FRONT PNL AP7564	ECI/GI SHEETS COIL	1.20 mm	250	2.020		1.230	0.790	505.00	307.50	197.50	39.11		0.000	1.230	0.000	0	0	1.230	312.50
146	870-7941A	CHASSIS EXTENDER PDU W/ 16A C19; ROHS	ECI/GI SHEETS COIL	1.20 mm	50	0.800		0.650	0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	800	6.4	0.798	39.90	
147	870-8016	PLATE HOLDER FOR COM	ECI/GI SHEETS COIL	1.50 mm	150	0.149		0.080	0.069	22.35	12.00	10.35	46.31		0.000	0.080	0.000	0	0	0.080	15.00
148	870-80726	SPACER STRAIN RELIEF AP7582	ECI/GI SHEETS COIL	0.90 mm	200	0.070		0.038	0.040	14.00	6.00	8.00	57.14		0.000	0.038	0.000	0	0	0.038	10.00
149	870-8511	CHASSIS SS EX CHASSIS	CIRCA material	0																	

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness as	Total Quantity in Nos	Gross Wt in Kgs	Net Wt After Sheeting	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Waste/Component in (in Kgs)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs (Col 13-14)	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Riveting Part in 10-16 in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6-17) in Nos	Net Wt of Rivets in the product (Col 18-19) in KGS	Net Wt of Finished Goods/Part in KGS	Grand Net Weight of Export KGS	
157	0M-814841	ASSY WELDMENT CHASSIS AP763X629	ECI/GI SHEETS COIL	1.20 mm	400	2,300		2,080		0.220	920.00	832.00	88.00	9.57	46	0.368	2,468		18400	147.2	2,468	987.20
158	0M-814958	ASSY CHASSIS FRONT WELDMENT AP763X629	ECI/GI SHEETS COIL	1.20 mm	2000	2,300		2,080		0.220	5200.00	4784.00	516.00	9.57	17	0.136	2,216		39100	312.8	2,216	5142.80
159	870-11042	RADIATOR BOX FOR NEXT GEN RFDU WAVE 2.5	ECI/GI SHEETS COIL	1.20 mm	3700	0.280		0.120		0.160	1062.00	444.00	592.00	57.14	0	0.000	0.120		0	0	0.140	518.00
160	870-13355A	COVER AP763X629	ECI/GI SHEETS COIL	1.20 mm	990	1.800		1,650		0.130	1062.00	973.50	88.50	8.33	5	0.040	1,690		2950	23.6	1,710	1008.90
161	870-13368	CHASSIS FRONT AP763X629	ECI/GI SHEETS COIL	1.20 mm	1100	2,100		1,880		0.220	2310.00	2068.00	242.00	10.46	25	0.200	2,080		27900	220	2,100	2310.00
162	870-13373A	COVER AP763X629	ECI/GI SHEETS COIL	1.20 mm	1650	1,900		1,780		0.120	3515.00	3293.00	222.00	6.32	3	0.024	1,804		5550	44.4	1,824	3374.40
163	870-13379A	CORR CAP AP763X629	ECI/GI SHEETS COIL	1.20 mm	950	0.130		0.060		0.070	123.50	57.00	66.50	53.85	0	0.000	0.060		0	0.080	76.00	
164	870-13380B	CORR CAP AP763X629	ECI/GI SHEETS COIL	1.20 mm	2500	0.160		0.080		0.080	400.00	200.00	200.00	50.00	0	0.000	0.080		0	0.100	250.00	
165	870-13762	POWER HARDWIRING MPO NGFPU	ECI/GI SHEETS COIL	1.20 mm	1100	0.100		0.060		0.040	110.00	66.00	44.00	40.00	0	0.000	0.060		0	0.080	88.00	
166	870-16573	POWERCORD COVER NEXT GEN PDU AP763X629	ECI/GI SHEETS COIL	1.20 mm	1750	0.120		0.070		0.050	210.00	122.50	87.50	41.67	4	0.032	0.102		7000	56	0.122	213.50
167	870-16574	CHASSIS BACK NEXT GEN PDU AP763X629	ECI/GI SHEETS COIL	1.20 mm	1750	1,900		1,760		0.140	3325.00	3080.00	245.00	7.37	5	0.040	1,800		8750	70	1,820	3185.00
168	870-17041	COVER HALF HEIGHT PDU	ECI/GI SHEETS COIL	1.20 mm	100	1,780		1,430		0.330	178.00	143.00	35.00	19.66	5	0.040	1,470		900	4	1,490	149.00
169	870-17072	CHASSIS FRONT AP 8861X611	ECI/GI SHEETS COIL	1.20 mm	100	1,900		1,760		0.140	190.00	176.00	14.00	7.37	17	0.136	1,896		1700	13.6	1,916	191.60
170	870-17072	CHASSIS BACK NEXT GEN PDU AP763X629	ECI/GI SHEETS COIL	1.20 mm	2500	1,780		1,580		0.200	4450.00	3950.00	500.00	11.24	5	0.040	1,620		12500	100	1,640	4100.00
171	870-17229	COVER AP763X629	ECI/GI SHEETS COIL	1.20 mm	1300	1,670		1,430		0.240	2171.00	1859.00	312.00	14.37	5	0.040	1,470		6500	52	1,490	1937.00
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFTLAYER	ECI/GI SHEETS COIL	0.90 mm	1600	0.230		0.110		0.120	368.00	176.00	192.00	52.17	6	0.048	0.158		9600	76.8	0.178	284.80
173	870-17234	CORR CAP AP763X629	ECI/GI SHEETS COIL	1.20 mm	1500	0.090		0.066		0.024	135.00	99.00	36.00	26.67	0	0.000	0.066		0	0.086	129.00	
174	870-21502	CHASSIS AP763X629	ECI/GI SHEETS COIL	1.20 mm	150	1,450		1,080		0.370	217.50	162.00	55.50	25.52	48	0.384	1,464		7200	57.6	1,484	222.40
175	870-21583	SHELF SEISMIC LOCK 1	GI sheets	2.00 mm	150	0.900		0.870		0.030	135.00	130.50	4.50	3.33	4	0.032	0.902		400	3.2	0.922	92.20
176	870-21584	SHELF SEISMIC LOCK 2	GI sheets	2.00 mm	100	0.900		0.870		0.030	135.00	130.50	4.50	3.33	4	0.032	0.902		400	3.2	0.922	92.20
177	870-22084	CHASSIS OUT LET AP 7556X660	ECI/GI SHEETS COIL	1.20 mm	100	1,600		1,430		0.170	160.00	143.00	17.00	10.63	11	0.088	1,518		1100	8.8	1,538	153.80
178	870-22252	CHASSIS BACK NEXT GEN PDU AP763X629	ECI/GI SHEETS COIL	1.20 mm	100	1,600		1,430		0.170	160.00	143.00	17.00	10.63	11	0.088	1,518		1100	8.8	1,538	153.80
179	870-80699	BRACKET REMOVABLE DISPLAY INC WAVE2.5	ECI/GI SHEETS COIL	1.20 mm	2500	1,800		1,320		0.480	4500.00	3300.00	1200.00	26.67	5	0.040	1,360		12500	100	1,380	3450.00
180	870-80708	COVER POWERCORD RFDU AP763X629	ECI/GI SHEETS COIL	1.20 mm	4000	0.450		0.320		0.130	1800.00	1280.00	520.00	28.89	8	0.064	0.384		30000	256	0.404	1616.00
181	870-80865	CHASSIS ASSEMBLY SEP3000RMHV	ECI/GI SHEETS COIL	1.20 mm	2500	0.100		0.020		0.080	250.00	50.00	200.00	80.00	0	0.032	0.052		10000	80	0.072	180.00
182	0M-10155C	CHASSIS FRONT WELDMENT AP763X629	GI-120 GSM	1.20 mm	50	1,900		1,600		0.300	95.00	80.00	15.00	15.79	18	0.144	1,744		900	7.2	1,764	88.20
183	0M-816188	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	300	2,600		2,200		0.400	780.00	660.00	120.00	15.38	27	0.216	2,416		8100	64.8	2,436	730.80
184	0M-816502	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	50	2,600		2,200		0.400	130.00	110.00	20.00	13.39	44	0.352	2,552		2200	17.6	2,572	128.60
185	0M-816503	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	200	2,900		2,500		0.400	580.00	500.00	80.00	13.79	41	0.328	2,428		8200	65.6	2,448	569.60
186	0M-816518	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	100	2,900		2,500		0.400	290.00	250.00	40.00	13.79	21	0.168	2,668		2100	16.8	2,688	268.80
187	0M-816521	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	200	2,800		2,400		0.400	560.00	480.00	80.00	14.29	19	0.152	2,552		3800	30.4	2,572	514.40
188	0M-816691	WELDMENT CHASSIS AP763X629	GI-120 GSM	1.20 mm	100	2,700		2,300		0.400	270.00	230.00	40.00	14.81	13	0.104	2,404		1300	10.4	2,424	242.40
189	870-10045B	CHASSIS FRONT AP763X629	GI-120 GSM	1.20 mm	3000	2,100		1,730		0.370	6300.00	5190.00	1110.00	17.62	37	0.296	2,096		111000	888	2,046	6138.00
190	870-10112A	CHASSIS AP763X629	GI-120 GSM	1.20 mm	75	2,000		1,610		0.390	150.00	120.75	29.25	19.50	11	0.088	1,698		825	6.6	1,718	128.85
191	870-10233E	CHASSIS FRONT AP763X629	GI-120 GSM	1.20 mm	300	2,000		1,610		0.390	150.00	120.75	29.25	19.50	11	0.088	1,698		825	6.6	1,718	128.85
192	870-12016	COVER VERTICAL BLADE PDUS	GI-120 GSM	1.20 mm	75	1,180		0,970		0.210	88.50	72.75	15.75	17.80	0	0.000	0.970		3000	26.4	0.990	74.25
193	870-12068	BRKT 2P CB MTNG-BACK	GI-120 GSM	1.50 mm	500	0,300		0,200		0.100	150.00	100.00	50.00	33.33	0	0.000	0.200		0	0	0.220	110.00
194	870-12069	BRKT2P CB MTNG-FRONT	GI-120 GSM	1.50 mm	300	0,300		0,200		0.100	90.00	60.00	30.00	33.33	0	0.000	0.200		0	0	0.220	110.00
195	870-12117	BRKT HORZ MOUNT 1U DEPTH	GI-120 GSM	1.20 mm	2500	0,350		0,200		0.150	875.00	500.00	375.00	42.86	0	0.000	0.200		0	0	0.220	550.00
196	870-12143	BAR MTG 1U CABLE ROUTING POD EMU3	GI-120 GSM	1.20 mm	900	0,400		0,300		0.100	360.00	270.00	90.00	25.00	0	0.000	0.300		0	0	0.320	288.00
197	870-12273A	SERVER	GI-120 GSM	1.20 mm	75	1,400		1,040		0.360	105.00	78.00	27.00	25.71	0	0.000	0.300		0	0	0.320	288.00
198	870-12274A	CHASSIS FRONT AP763X629	GI-120 GSM	1.20 mm	25	1,600		1,340		0.260	40.00	33.50	6.50	16.25	27	0.216	1,556		675	5.4	1,576	39.40
199	870-12275B	CHASSIS FRONT AP763X629	GI-120 GSM	1.20 mm	50	1,600		1,340		0.260	80.00	67.00	13.00	16.25	27	0.216	1,556		1350	10.8	1,576	78.80
200	870-12276	SPACER INTERNAL 6 CT PCB	GI-120 GSM	1.2 mm	75	0,200		0,060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060		0	0	0.080	6.00
201	870-12277	SPACER INTERNAL DOUGLED 3 CT PCB	GI-120 GSM	1.2 mm	75	0,200		0,060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060		0	0	0.080	6.00
202	870-13034A	RETAINER	GI-120 GSM	2.5 mm	400																	



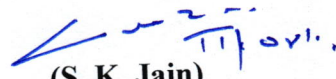
132
28-7-15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 16/8/81 (M/s Hindustan Urban Infrastructure Limited) (Advance Authorization No. 0510394422 dated 03.06.2015)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, supported by the cross sectional diagram of export product.
2. Net weight per KM of export product.
3. Material balancing viz. net content of each imported and indigenous input, per KM of export product.


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/132 dated 11/08/2015

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 4/8/81 (M/s Khosla Engineering Pvt. Limited)
(Advance Authorization No. 3110065470 dated 08.06.2015)**

Advance Authorisation may be ratified as under:

1. Quantity of import item may be allowed as applied for i.e. 505 MT as 1.01 Kgs./Kg. content in the export item

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/92/2015-TSW/139 dated 11/08/2015

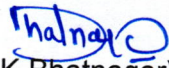
140
28.7.15

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of Advance Authorization No 0310796490 dated 08.06.2015 of M/s Chandan Steel Limited, Mumbai issued under Para 4.4.2 and 4.7 of Handbook of Procedures (Vol-I).

DGFT may refer to their UO No 01/81/50/ /AM15/DES-2/24 dated 28.07.2015 on the subject mentioned above. In this connection, it is informed that the request of the applicant has been examined and this Ministry recommends the following quantity of import taking clue from SIONs C-524, C-525 and C-355 against export of 2250 MT and 750 MT Bright Bars made up of from stainless steel hot rolled stainless steel peeled Bars of grade 304 and 316 and 1500 MT and 500 MT stainless steel bars & rods of Grade 304 and 316:

Sl No	Item of import	Quantity applied	Quantity to be allowed
1	Unwrought Nickel	50 MT	50 MT
2	Ferro Nickel (Nickel content 14% to 25%)	360 MT	360 MT
1	Stainless Steel melting scrap Grade- 304	2250 MT	2025 MT
2	Stainless Steel melting scrap Grade -316	1330 MT	1197 MT
3	Relevant shaped refractories (Bricks/shapes) as per description of import.	100 MT	100 MT
4	Relevant monolithic refractories (Ramming Mass) as per description of imports.	20 MT	20 MT
5	Relevant special refractories (Shrouds, Mono Blocks, Stopper, Nozzles, slide gate refractory, porous plugs, Zircon Nozzles & Tundish Nozzles)	5 MT	5 MT


(S.K. Bhatnagar)
Deputy Industrial adviser

Shri P Sahu, FTDO, DES-II, DGFT, Udyog Bhawan, New Delhi-110107.
Ministry of Steel U.O. no 2(7)/2011-TW Dated 06.08.2015

148
28.7.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

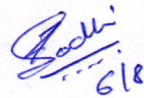
30(82)/15-ME

Subject: AA 0710108374 dated 16.06.15 in respect of M/s Zenith Precision Pvt Ltd

The following information is required from the unit:-

- Detailed technical drawing with dimension of each export product, catalogue, if any may also be furnished.
- Weight of each export product.
- Blank size of import product.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing.

This issues with the approval of Director (ME) for taking view by NC.


(K.S. Sodhi)
AD (ME)

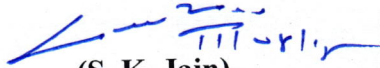
Sh P. Sahu, FTDO, DGFT, Udhyog Bhawan, New Delhi
O/o DC, MSME UO No 30(82)/15-ME dated 06.08.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 24/8/81 (M/s Hindustan Urban Infrastructure Limited) (Advance Authorization No. 0510394615 dated 17.06.2015)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, supported by the cross sectional diagram of export product.
2. Net weight per KM of export product.
3. Material balancing viz. net content of each imported and indigenous input, per KM of export product.


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/149 dated 11/08/2015

150
28.7.15

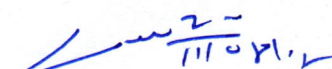
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015- Case No. 11/8/81 (M/s Arfin India Limited) (Advance Authorization No. 0810135502 dated 18.06.2015)

Advance Authorisation may be ratified as under on repeat basis:

- (i) Quantity of import item may be allowed as 318 MT as 1.06 Kgs./Kg. content in the export product.

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/150 dated 11/08/2015

152
28.7.15

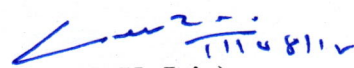
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. 25/8/81 (M/s Shri Krishna International)
(Advance Authorization No. 0510394638 dated 19.06.2015)**

Advance Authorisation may be ratified as under on repeat basis:

1. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 216700 Kgs. as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/152 dated 11/08/2015

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28.7.15

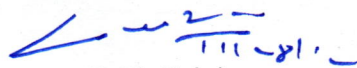
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. 12/8/81 (M/s Anvil Cables Pvt. Limited) (Advance Authorization No. 0210205904 dated 22.06.2015)

Firm may be asked to submit the following information:

1. Voltage rating of cables.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable.
4. Material balancing viz. net content of each imported and indigenous input per KM of export product.
5. Wastage claimed on each import items, if any.
6. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/153 dated 11/08/2015

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28.7.15

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015- Case No. 21/8/81 (M/s Worldfa Exports Pvt. Ltd.)
(Advance Authorization No. 0510394671 dated 23.06.2015)**

Advance Authorisation may be ratified as under:

1. Words "of relevant grade & thickness" may be suffixed with the description of import and its quantity may be allowed as applied for i.e. 209 MT as 1.10 Kgs./kg. content in the export items .

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/154 dated

11/08/2015

OL 91
28.7.15

SL 53
18.6.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Representation of M/s Lloyd Insulations (I) Ltd. in respect of AA No. 0510241176 dated 12.05.2009.

Reference: DGFT ID Note No. 01/81/50/36/AM10/DES-II/59 Dt. 16.06.2015

O/o DGFT may refer to firm's representation dated 27.05.2015 in respect of subject authorization. It is observed that similar representation of the firm was earlier examined and the views of this Deptt. were communicated vide this office UO of even no. dated 02.05.2014 (copy enclosed). In view of this it is informed that this office earlier comments in the matter still holds good. Norm committee may therefore take necessary action.

This issue with the approval of IA(KKT).

9...
(Gajraj Singh) 9.7.15
Sr. Development Officer

Encloser: As above.

FTDO, DES-II, DGFT.

DHI UO No. 3(115)/2009/TSW(B)/

dated 09.07.2015.

259

18.6.15

124

SL
off line

7 (1)

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Request of M/s Lloyd Insulation (I) Ltd. for amendment/modification in norm- AA no. 0510241176 dated 12.05.2009.

Reference : DGFT ID Note No.01/81/50/36/AM10/DES-II/155 dated 28.03.2014.

Reference above, the representation dated 04.05.2013 ^{of the firm} for amendment/modification of norm in respect of subject authorization has been examined and it is observed that the proposal was earlier recommended based on information submitted by the firm and description of certain import items were amended. The firm has now stated in their representation that import have been made and cleared by the customs before the norm was approved by the norm committee. It is further observed that trade name of import items were indicated in their authorization while the recommendation was made based on information provided by the firm and giving actual name of import items.

In view of the above, norm committee may decide the instant case based on past practices adopted in such cases.

This issue with the approval of IA(KKT).

o/c ²⁻⁵⁻¹⁴
(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT
DHI UO No 3(115)/2009/TSW(B)/

dated 02.05.2014.

06-92
28.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. A/R-92 (M/s Delton Cables Limited) (Advance Authorization No. 0510305311 dated 14.10.2011)

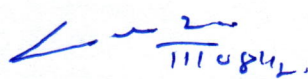
Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 8 may be specified as under:

Sl. No.	Net Export weight (Kgs.)	Sl. No.	Net Export weight (Kgs.)	Sl. No.	Net Export weight (Kgs.)
1	5635	4	13987	7	1202
2	15075	5	24597	8	5724
3	8954	6	56553		

- Quantities of import item at Sl. No 1 viz. Copper Wire Rod/Cathode (E.C. Grade) may be allowed as 1.01 Kgs./Kg. content in the export products at Sl. No. 1 to 8.
- Word "Resin" may be deleted from the description of import item at Sl. No. 2 and quantities of import item at Sl. No. 2 viz. PVC Compound may be allowed as 1.05 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.
- Quantities of import item at Sl. No. 3 viz. Galvanised Steel Wire may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1, 4 & 8, as claimed by the firm.
- Quantities of import item at Sl. No. 4 viz. Galvanised Steel Strip may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 2, 3, 5, 6 & 7, as claimed by the firm.
- Quantities of import item at Sl. No. 5 viz. Polyester Mylar Tape may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.
- Quantities of import item at Sl. No. 6 viz. Aluminium Mylar Tape may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 8, as claimed by the firm.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/92/2015-TSW/92-A/R dated 11/08/2015

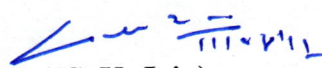
OL-94
28.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 28/07/2015 - Case No. A/R-94 (M/s Helvoet Rubber & Plastic Technologies (India) Pvt. Limited) (Advance Authorization No.3110019676 dated 25.02.2005

Firm has requested for ratification of Advance Authorization on repeat basis as per their Advance Authorization No. 3110023827 dated 08.02.2006 (copy enclosed)

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/ 94-A/R dated 11/08/2015

The norms have been allowed us as mentioned below the detail of one of the three Licence:

Export Item	Qty.	Import Item	Norms Requested	Case Number/ Meeting Number	Advance Authorization No.
Bobbin Alternator Rotor Coil BOB-ALT RR CIL IS7U-10B303-AA (Weight/Piece 14.8gm+/-0.5gm) (571503406620)	1 No.	Polyamide Nylon 66 Molding Powder	13.74 gms	46011/94/2003- PCII dated 28.01.2008	3110023827 dated 08.02.2006
Bobbin Alternator Rotor Coil BOB-ALT RR CIL XS6U-10B 303-AA (Weight/Piece 11.0gm+/-0.5gm) (571503403750)	1 No.	Polyamide Nylon 66 Molding Powder	10.706 gms.	46011/94/2003- PCII dated 28.01.2008	3110023827 dated 08.02.2006
BOARD ASSLY FOR ALTERNATOR CIRCUIT BOARD ASSY ALT XS6U-10B 301 AA (Weight/Piece 20.0gm+/-0.5gm) (571503404230)	1 No.	1. PPS Molding Powder	11.08 gms	46011/94/2003- PCII dated 28.01.2008	3110023827 dated 08.02.2006
		2. Copper Strips	47.76 gms.	Revised norms in case no. AR- 02/meeting no. 24/81 Dt. 27.02.2014	
SLEEV FOR ALTERNATOR SLEEVE IS7U-10986 AA (Weight/Piece 8.5gm+/-0.5gm) (571503406690)	1 No.	Amodel AT116XHS Color Black	8.574 gms	46011/94/2003- PCII dated 28.01.2008	3110023827 dated 08.02.2006
BOARD ASSLY FOR ALTERNATOR CIRCUIT BOARD ASSY ALT IS6U-10B301-AA (Weight/Piece 20.0gm+/-0.5gm) (571503406590)	1 No.	1. PPS Molding Powder	8.617 gms	46011/94/2003- PCII dated 28.01.2008	3110023827 dated 08.02.2006
		2. Copper Strips	51.32 gms	Revised norms in case no. AR- 02/meeting no. 24/81 Dt. 27.02.2014	

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**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 28/07/2015 - Case No. A/R-95 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310601031 dated 11.11.2010)**

Norms may be modified as under:

1. Description, quantities and Net weights of export products at Sl. No. 1 may be modified as under :

1	Copper Conductor, XLPE Insulated Screened Armoured Cables as per B.S. 5308 upto 1100 Volts		
	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	286	69169
	1 Pair x 1.5 mm2	204	56652
	1 Traid x 1 mm2	14	3794
	2 Pair x 1.5 mm2	32.5	13515
	10 Pair x 1.5 mm2	133	198226
	20 Pair x 1.5 mm2	220.5	558085
	2 Pair x 1 mm2	2.5	875.4
	10 Pair x 0.5 mm2	71	86391
	10 Traid x 0.5 mm2	23.5	30769
	20 Pair x 0.5 mm2	206.115	361989
	20 Traid x 0.5 mm2	30.8	63323
	12 Traid x 0.5 mm2	3.551	5480
	5 Traid x 0.5 mm2	16.078	9055
	2 Pair x 0.5 mm2	2.026	757.6
	TOTAL QTY	1245.57	1458081

2. Description, quantities and Net weights of export products at Sl. No. 2 may be modified as under :

2	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Armoured Cables as per B.S. 5308 upto 1100 Volts		
	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	86	24227
	1 Pair x 1.5 mm2	200	63424
	1 Traid x 1.5 mm2	12	4154
	1 Traid x 1 mm2	2	610
	10 Pair x 1.5 mm2	10.7	18657
	20 Pair x 1.5 mm2	24.05	71689
	10 Pair x 0.5 mm2	6.79	9918
	10 Traid x 0.5 mm2	16.5	26452
	10 Traid x 1.5 mm2	5.85	12813
	20 Pair x 0.5 mm2	8.17	16600
	20 Traid x 0.5 mm2	2.5	6504
	20 Traid x 1.5 mm2	6.6	28537

	3 Core x 2.5 mm2	25.717	12332
	13 Core x 2.5 mm2	3.986	6047
	37 Core x 2.5 mm2	15.114	44245
	10 Pair x 6 mm2	9.099	30367
	5 Pair x 6 mm2	5.926	10716
	1 Pair x 2.5 mm2	18.303	4691
	12 Traid x 0.5 mm2	1.291	1887
	1 Pair x 0.6 mm2	8.206	2094
	TOTAL QTY	468.802	395964

3. Description, quantities and Net weights of export products at Sl. No. 3 may be modified as under:

<u>3</u>	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Armoured Cables as per B.S. 5308 upto 1100 Volts		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	13 Core x 2.5 mm2	5.6	8496
	37 Core x 2.5 mm2	25.7	75235
	3 Core x 2.5 mm2	35	16783
	TOTAL QTY	66.300	100514

4. Description, quantities and Net weights of export products at Sl. No. 4 may be modified as under:

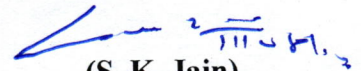
<u>4</u>	Copper Conductor, XLPE Insulated Glass Mica tape screened , Zero halogen Sheathed Screened Unarmoured Cables as per B.S. 5308 upto 1100 Volts		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 Pair x 1 mm2	3	228.9
	1 Pair x 1.5 mm2	24	2489
	1 Pair x 4 mm2	15	4081
	10 Pair x 1.5 mm2	2	1522.5
	20 Pair x 1.5 mm2	2	2640.6
	TOTAL	46	10962

5. Description, quantities and Net weights of export products at Sl. No. 5 may be specified as under:

<u>5</u>	<u>Unarmoured PVC Insulated Flexible Purpose COPPER Cables rating upto 1100 Volts</u>		
-	Size	Qty. in Kms.	Net Export Weight (Kgs.)
	1 C X 10 mm2	11	1430.7
	1 C X 2.5 mm2	1	38.3
	1 C X 25 mm2	7	2122.4
	1 C X 6 mm2	5	386.8
	TOTAL	24	3978.2

6. Quantity of import item at S.No.1 i.e. Copper Wire Rod/Cathode may be allowed as under:
- For export products at Sl Nos. 1, 2, 3, & 4 as 1.01 Kgs/Kg. Content in the export products.
 - For export products at Sl No. 5 as per Engineering Table No. 5.
7. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. Nos. 1, 2, 3 & 4.
8. Quantity of import item at S.No.3 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.Nos. 1 & 5.
9. Quantity of import item at S.No.4 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at S.Nos. 1 & 5.
10. Quantity of import item at S.No.5 i.e. Calcium Carbonate may be allowed as 1.05 Kgs./Kg. content in the export products at S.Nos. 1 & 5.
11. Quantity of import item at S.No.6 i.e. COGEGUM AFR Compound may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 3 & 4.
12. Quantity of import item at S.No.7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export products at S.No. 2, 3 & 4.
13. Quantity of import item at S.No.4 i.e. Galvanised Steel Wire/Steel Wire Rod may be allowed as 1.02 Kgs./Kg. content in the export products from Sl.No. 1, 2 & 3.

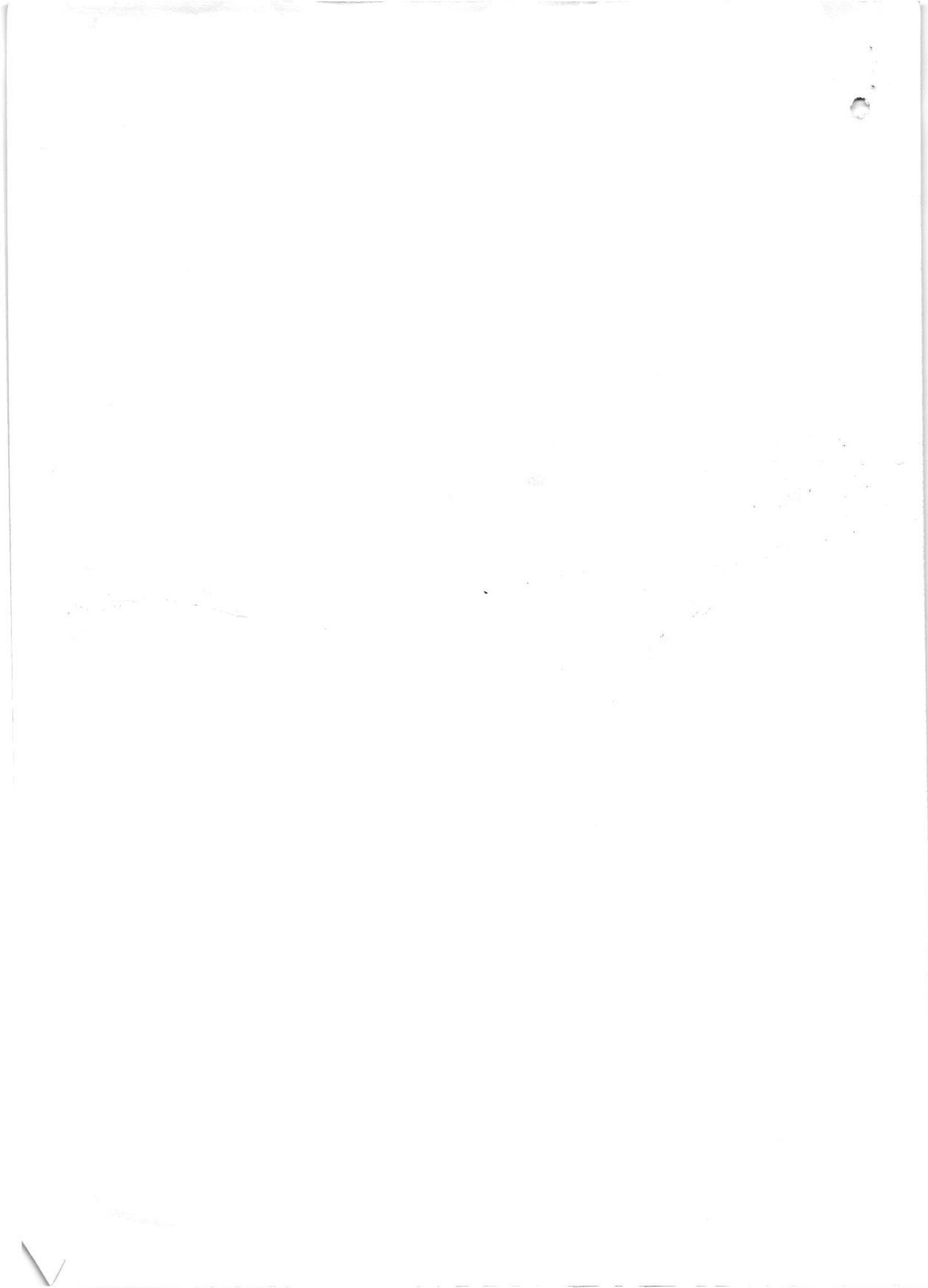
Norms committee may take a view


(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/92/2015-TSW/ 95-A/R dated 11/08/2015



Blank Standard Deficiency Letter Format

To

Subject: Ratification of Norms of Advance Authorisation No. dated issued under Para 4.7 of HBP, Vol. I.

Meeting No. Dated:

Export Items:

1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
2	Detail technical note on manufacturing process including the relevant flow sheet.
3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4	Weight of each Export Product.
5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

Import Items:

6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
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Components:

7	Technical characteristics / part numbers, if any.
8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
11(a)	Sheet layout diagram of the material indicating the wastage during blanking
12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
13	Weight of Steel, which requires imported welding material, giving break-up of: (lxxiii) Steel Plates/Sheets upto 30mm thickness (lxxiv) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness (lxxv) Steel Plates/Sheets more than 70 mm thickness. (lxxvi) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
15	Use of export product
16	You are advised to apply for SION
17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
18	It is not clear from the details given in application for the Advance Authorization mentioned above as to whether it is a case of Physical exports or Deemed exports. If the same is Deemed Exports, copy of Project Authority Certificate (PAC) and detailed information alongwith relevant documents may be

		furnished to this office. Further, if the supply is against Invalidation letter to an EPCG licence, the following details may also be provided:- EPCG licence number and date. (i) CIF value of the licence. (ii) Whether this licence was issued under Zero duty or 3 per cent Scheme. (iii) Custom duty saved amount. (iv) Products to be manufactured. (v) How EPCG licence holder intends to discharge the EO against the EPCG licence.
	19	Any other information:
	20	The information called for must be submitted within three weeks from the date of issue of this letter. The information may be directly sent to..... Deputy Director General of Foreign Trade, Norms Committee-II, Room No. 204A, DGFT, Udyog Bhawan, New Delhi-110011, E-mail: Office Tel.: 23061562, Extn.....and copy of the same must be endorsed to the technical authority mentioned below:.....